



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-----------------------|---|---|---|---|
| - FOR ORDERS - | | | | |
| 1 | WP(C)(Suo Moto)/8/2018 FIXED, WITH SEPARATE AFFIDAVIT AND REPORT FILE (TOTAL FOUR FILES) | X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS. | MR H K DAS(AMICUS CURIAE) SC, GHC | MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP) |
| 2 | Cont.Cas(C)/1/2023 | SAURABH SHARMA Versus SHRI AJAY TIWARI AND 2 ORS | MR. A SARMA | MR D KALITA (R1, R2) MR. D NATH (R1, R2) MR. D NATH (R1, R2) MS. M DEVI (R1, R2) MS. M DEVI (R1, R2) MR P NAYAK (R-3) MS RUKMINI BARUA (R-3) MS PADMINI BARUA (R-3) O ASSUMI (R1, R2) |
| 3 | Cont.Cas(C)/551/2023 | DHIREN CH. MEDHI AND 4 ORS Versus MAMATA HOJAI | MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM | MR. D SAIKIA MR. U SARMA MR B KAUSHIK |
| 4 | WITH Cont.Cas(C)/589/2023 | DIPALI BARMAN Versus MAMATA HOJAI | MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN | MR. N J KHATANIAR |
| 5 | WA/218/2024 | M/S H R ENTERPRISE Versus THE STATE OF ASSAM AND 6 ORS | MR B B NARZARY MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN SMTI H DEVI | GA, ASSAM SC, FINANCE |

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| 6 | WA/353/2024 | RAJA ALI Versus THE STATE OF ASSAM AND 7 ORS | MR. K N CHOUDHURY MS. M CHOUDHURY MISS. R R KAKATI N GAUTAM | MR. T J MAHANTA(R-8) GA, ASSAM MD. S ALOM (R-8) MS. A BEGUM(R-8) MR. M S ALAM(R-8) MR. M S ALAM(R-8) SC, REVENUE |
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- FOR FRESH ADMISSION WITH STAY/BAIL -

| | | | | |
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| 7 | WA/432/2024 | JAYANTA PAUL @ JAYANTA PAUL AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR M H AHMED I AMIN MR. O ULLAH | GA, ASSAM |
| 8 | Cus.Ref./1/2025 | COMMISSIONER OF CUSTOM PREVENTIVE Versus SHRI SANJAY KUMAR DAS, | MR. S C KEYAL | |
| | WITH I.A.(Civil)/146/2025 in Cus.Ref./1/2025 | COMMISSIONER OF CUSTOM PREVENTIVE Versus Shri Sanjay Kumar Das | | |
| 9 | PIL/3/2025 | MUSLIM STUDENTS UNION OF ASSAM (MSUA) CENTRAL COMMITTEE Versus THE STATE OF ASSAM AND 4 ORS | MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH M ALI | GA, ASSAM |
| 10 | WA/20/2025 | SAHADA BEGUM CHOUDHURY Versus NAZRINA SULTANA CHOUDHURY AND 4 ORS H | MR. M DUTTA MR. M A CHOUDHURY | GA, ASSAM MRS P HAZARIKA FOR CAVEATOR |
| | WITH I.A.(Civil)/135/2025 in WA/20/2025 | SAHADA BEGUM CHOUDHURY Versus NAZRINA SULTANA CHOUDHURY AND 4 ORS H | MR. M DUTTA MR. M A CHOUDHURY | GA, ASSAM MRS P HAZARIKA FOR CAVEATOR |
| 11 | WP(C)/364/2025 | UNION OF INDIA AND 3 ORS Versus NO 4357770H EX SEP HELKHO PAU, | MRS. A GAYAN | |
| 12 | WP(C)/372/2025 CAVT. NO.11712/024, | THE CHAIRMAN CUM MANGING DIRECTOR BSNL AND ANR Versus UDIT GUPTA | MR G GOSWAMI | MS. S SEAL FOR CAVEATOR |

- FOR FRESH ADMISSION WITHOUT STAY/BAIL -

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| 13 | PIL/4/2025 | MUKUT CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS | MR. M BHAGABATI MS. B TALUKDAR | GA, ASSAM SC, REVENUE |
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- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

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| 14 | WA/331/2023 | PRANJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS. | MR. K R PATGIRI MR G SARMA MR S DEKA | MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, NCHAC SC, HIGHER EDUCATION |
| | WITH WA/240/2023 | JUNU DEVI Versus THE STATE OF ASSAM AND 4 ORS. | MR. M K CHOUDHURY MR. K R PATGIRI MR G SARMA MR S DEKA | SC, HIGHER EDU MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, N C HILLS |
| 16 | WA/329/2023 | ARUP KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS. | DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. A CHAMUAH MR. S P SHARMA | SC, HIGHER EDU MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, N C HILLS |

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| | WITH I.A.(Civil)/2483/2023 in WA/329/2023 | ARUP KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS. | DR R C BORPATRA GOHAIN SC, HIGHER EDU MRS. S BORPATRA GOHAIN SC, N C HILLS MR. A CHAMUAH MR. S P SHARMA |
| 17 | WITH WA/376/2023 | TAPAS JYOTI BARMAN Versus THE STATE OF ASSAM AND 4 ORS. H | MR. K R PATGIRI MR G SARMA MR S DEKA MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, N C HILLS SC, HIGHER EDUCATION |
| 18 | PIL/40/2024 | SUJIT KUMAR CHANDA Versus THE STATE OF ASSAM AND 7 ORS | MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY GA, ASSAM SC. AGRICULTURE |
| 19 | WA/147/2024 | BIDYADHAR NATH Versus ASSAM RASTRABHASA PRASAR SAMITY | MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN MR. S CHAKRABORTY |
| 20 | WA/154/2024 | CHAMEN ALI AND ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL SC, HIGHER EDU GA, ASSAM SC, REVENUE |
| 21 | WITH WA/74/2024 | ABUL KALAM AD 2 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. M U MONDAL MD. I H KHAN MR K ISLAM SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE |
| 22 | WITH WA/94/2024 | SUKCHAN ALI AND ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD |
| 23 | WITH WA/118/2024 | ABDUL AZIZ MIAH AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS. | MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD |
| 24 | WITH WA/138/2024 | AMIR ALI AND 6 ORS Versus THE STATE OF ASSAM AND ORS | MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL GA, ASSAM MR. K GOGOI, SC, HIGHER EDUCATION MR. D NATH (R-8) MS. N BARMAN (R-8) SC, REVENUE |
| 25 | WA/238/2024 CAVT. NO.06482/024, FIXED | PARAN CHANDRA DEKA Versus THE STATE OF ASSAM AND 5 ORS | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA GA, ASSAM MR. B CHAKRAVARTY MR. A NATH SC, N C T E SC, SEC. EDU. FOR CAVEATOR |
| 26 | WA/242/2024 CAVT. NO.06132/024, FIXED | THE BRAHMAPUTRA VALLEY FERILIZER CORPORATION LTD Versus BORNALI CHETIA AND 3 ORS | MR. M K CHOUDHURY MR. B SHARMA MS S MOCHAHARI MR SISHIR DUTTA MR. S K CGC, FOR UNION OF INDIA) DY.S.G.I. FOR CAVEATOR MR. SIDHANT DUTTA |
| 27 | WITH WA/215/2024 CAVT. NO. 04372/024, | THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus PRANJAL DUTTA AND 3 ORS. | MR. A SARMA MR. K KALITA MS G SWAMI L SANGTAM MR. S DIHINGIA FOR CAVEATOR |

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| 28 | WITH WA/233/2024 CAVT. NO. 06122/024, | THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus PURABI LAHAN HANDIQUE AND 13 ORS. | MR. M K CHOUDHURY MR. B SHARMA | MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA DY.S.G.I. FOR CAVEATOR |
| 29 | WA/302/2024 FIXED | DHRUBAJYOTI SAIKIA Versus SIMANTA GOGOI AND 4 ORS | MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL | GA, ASSAM MR G PEGU(R-1) MR B KAUSHIK (R-1) MR. S HAZARIKA(R-1) MS. M K SHARMA(R-1) SC, EXCISE DEPTT. |
| 30 | WA/360/2024 FIXED | THE DEPUTY MANAGER RETAIL SALES AND ANR Versus GITA BALA MUSHAHARY AND ANR | MR P BHARDWAJ MR P BHARDWAJ | MR. B RAMCHIARY(R-1) MR. R K D CHOUDHURY, DSGI MR. K K PARASAR (C.GC) MS C TALUKDAR(R-1) MS A RAMCHIARY(R-1) MS T RAMCHIARY(R-1) |
| - ADMISSION WITH NOTICE SERVED - REPLY FILED - | | | | |
| 31 | WP(C)/2351/2023 | RAM KAMAL SINHA AND ANR Versus THE STATE OF ASSAM AND ANR | MR B SINHA | SC, CO OP |
| 32 | WP(C)/7408/2023 | SUBILAL NARZARY AND ANR Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS | MR. M SARANIA MR R.BEZBARUAH MR A SARANIA MS. A SARANIA | SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC |
| 33 | WA/117/2024 | DR. AMIT SWARNAKAR Versus THE STATE OF ASSAM AND 3 ORS | MR.A SARMA MR.K PAUL MR D K DEY MR.J P CHAUHAN MS. R VERMA | SC, APSC MR. B K DAS(R-3) MS. P DAS(R-3) MR K THAKUR (R-4) MS P DEVI (R-4) MS. NANDITA DEVI (R-4) MR P R SARMA (R-4) MR D MEDHI (R-4) B ALI SK (R-4) SC, HEALTH |
| 34 | WP(C)/2380/2024 | DR. NIRANJAN DAS Versus THE UNION OF INDIA AND 5 ORS | DR G J SHARMA MR D N SARMA MS B BORA MS. K DAS | MR. S S ROY (r-1,2,4,5,6) DR ANKIT TODI (R-3) DY.S.G.I. |
| 35 | WP(C)/2971/2024 | SUNIL BASFORE Versus THE GAUHATI HIGH COURT AND ANR | MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR | SC, GHC |
| HEARING | | | | |
| 36 | WP(C)/1648/2022 | THE UNION OF INDIA AND 3 ORS. Versus MANISH KUMAR SHAH | MR H GUPTA | MR. S C KEYAL MR. A AHMED MS. D GOSWAMI |
| 37 | WA/155/2023 | SUNITA AGARWAL Versus M/S SREE MAA MULTI KITCHEN AND RESTAURANT AND 4 ORS. | MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN | MR. N ALAM (R-1) SC, APDCL MR K JAIN (R-1) |
| 38 | WA/172/2023 | MAMONI PAHADI @ MAMONI PAHADI MILI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR. A K DUTTA MR. B PURKAYASTHA | SC, P H E |
| 39 | WA/195/2023 | JYOTIRUPA SARMA Versus THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. H G HAZARIKA | SC, HIGHER EDU |
| 40 | WA/397/2023 | NIRON CH BORAH Versus THE STATE OF ASSAM AND 5 ORS. A | MR. M K CHOUDHURY MR. N HOSSAIN MR N SARMA MR N SARMA MR M MONDAL | MR. D A KAIYUM (R-4, 5) MR. M S MONDAL (R-4, 5) SC, SEC. EDU. |

WITH
[I.A.\(Civil\)/3581/2023](#)
in WA/397/2023

ARIF UDDIN,
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. K N CHOUDHURY
MS M DAS

MR N SARMA
SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 5) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 6) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 7) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 8) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 9) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 10) | MR. R A CHOUDHURY | 27-01-2025 | To | 31-01-2025 |
| 11) | MD. I HUSSAIN | 27-01-2025 | To | 03-02-2025 |
| 12) | MR A B DEY | 27-01-2025 | To | 04-02-2025 |
| 13) | MR S K KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 14) | MS S KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 15) | MR R ISLAM | 27-01-2025 | To | 04-02-2025 |
| 16) | MR A W AMAN | 28-01-2025 | To | 29-01-2025 |
| 17) | MR. V K CHOPRA | 30-01-2025 | To | 06-02-2025 |
| 18) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,29th January 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|---|--|--|
| MOTION | | | | |
| 1 | WP(C)/228/2025 FIXED | SANJEEB LAHKAR Versus THE STATE OF ASSAM AND 2 ORS | MR. T DEURI MRS. R S DEURI MR D S DEKA MS. L WANGSA | GA, ASSAM |
| 2 | WP(C)/237/2025 WITH OFFICE NOTE | ABDUL MOZID AND ANR Versus THE STATE OF ASSAM AND 7 ORS | MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN | SC, P AND R.D. GA, ASSAM |
| 3 | WP(C)/244/2025 WITH OFFICE NOTE | DR. MS RICHA PANDEY Versus THE STATE OF ASSAM AND 6 ORS | MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA | SC, AG (A AND E) SC, HEALTH AND F W |
| 4 | WP(C)/277/2025 FIXED | MD. MONNAF ALI Versus THE STATE OF ASSAM AND 2 ORS | MR. A ROSHID MS. T BEGUM | GA, ASSAM SC, FISHERY |
| 5 | WP(C)/284/2025 FIXED | MD. ABDUL SALAM Versus THE STATE OF ASSAM AND 2 ORS | MR. A ROSHID MS. T BEGUM | GA, ASSAM SC, FISHERY |
| 6 | WP(C)/359/2025 | M/S GLOMAX INTERIOR Versus THE STATE OF ASSAM AND 6 ORS. | MR. A BURAGOHAIN MR. M KHAN | SC, INDUSTRIES AND COMMERCE SC, FINANCE DEPTT. |
| 7 | WP(C)/363/2025 | M/S GLOMAX INTERIOR Versus THE STATE OF ASSAM AND 6 ORS. | MR. A BURAGOHAIN MR. M KHAN | SC, INDUSTRIES AND COMMERCE SC, FINANCE DEPTT. |
| 8 | WP(C)/381/2025 | BINOY BIKASH BORA AND ANR Versus THE STATE OF ASSAM AND 5 ORS | MS. RUKMINI BARUA MS. PADMINI BARUA | GA, ASSAM |
| 9 | WP(C)/384/2025 | PADATIK NGO Versus THE STATE OF ASSAM AND 6 ORS | MR A GOHAIN | GA, ASSAM SC, P H E |
| 10 | WP(C)/401/2025 B/O | HAMIDUL ISLAM AND 24 OTHERS Versus THE STATE OF ASSAM AND 6 ORS. | MR. M R KHANDAKAR MR. A ROHMAN | GA, ASSAM SC, PWD |
| 11 | WP(C)/409/2025 | ARIFUL ISLAM AND 2 ORS Versus THE UNION OF INDIA AND 6 ORS | MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 12 | WP(C)/411/2025 | AFTARA BEGUM Versus THE STATE OF ASSAM | MR A IKBAL | GA, ASSAM |

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| 13 | WP(C)/413/2025 | NORTH EAST MEDICAL AND ANR Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 4 ORS | MR S BORTHAKUR MS. P BORAH | |
| 14 | WP(C)/415/2025 | JOY SANKAR MEDICAL AND ANR Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 4 ORS | MR S BORTHAKUR MS. P BORAH | |
| ADMISSION | | | | |
| 15 | WP(C)/890/2017 WITH LCR | THE WORKMAN - SMTI. ARCHANA DIHINGIA Versus THE MANAGEMENT OF M/S. UDALGURI TEA ESTATE and ANR. | MS. B CHOWDHURY (LEGAL AID COUNSEL) PETITIONER IN PERSON | MS. M HAZARIKA (R-1) MR. D NATH (ADDL. SR. GA, ASSAM,(R-2)) MS. S KHOUND (R-1) |
| 16 | WP(C)/7600/2018 FIXED | JAGAT NAYAK Versus THE STATE OF ASSAM AND 10 ORS. | MR. S BORTHAKUR MR G BOKALIAL MR. M DEWAN | GA, ASSAM MR. A K GUPTA (R11) MR. R S MISHRA (R11) SC, FOREST SC, REVENUE |
| 17 | WP(C)/3282/2021 | JYOTI DAS AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS | MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA | SC, APDCL MR. P P DUTTA MR. R ALI MS. G P SHAHI MS P SARMA |
| 18 | WP(C)/5205/2022 FIXED | PREMUSH DAIMARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS. | MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY | SC, BTC SC, PWD |
| 19 | WP(C)/6321/2022 | PRITAM NARZARY Versus THE STATE OF ASSAM AND 5 ORS. | MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN | GA, ASSAM SC, FOREST |
| 20 | WP(C)/2116/2023 FIXED | M/S RAJDEEP DEY Versus BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS. | MR. A SARMA MR J P CHAUHAN | SC, P AND R.D. GA, ASSAM SC, BTC |
| 21 | WP(C)/3247/2023 | BEDANANDA DAS Versus THE STATE OF ASSAM AND 9 ORS | MR D C K HAZARIKA MS J KALITA J BEZBARUAH | GA, ASSAM SC, FOREST |
| 22 | WP(C)/3886/2023 | M/S BRAHMAPUTRA FILLING STATION Versus THE SPL COMMISSIONER AND SPL SECRETARY, GOVT OF ASSAM AND 3 ORS | MR. Y S MANNAN MR A SAIKIA MS N DEKARAJA | GA, ASSAM SC, P W D |
| 23 | WP(C)/4440/2023 | M/S PATHIK ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS | MR. A DHAR MISS S ROY | SC, AGRI. DEPARTMENT |
| 24 | WP(C)/4465/2023 | KHARGESWAR BORO AND ANR Versus THE STATE OF ASSAM AND 5 ORS | MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA | SC, MINES AND MINERALS GOVT OF ASSAM SC, HOUSING AND URBAN AFFAIRS SC, FOREST SC, GMC |
| 25 | WP(C)/4485/2023 | JOGESH CH DEKA Versus THE STATE OF ASSAM AND 3 ORS | MR. P K MAZUMDAR | SC, WATER RESOURCE |
| 26 | WP(C)/4965/2023 FIXED | MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS | MR. D DAS MR R SENSUA MR. K MOHAMMED A M AHMED | MS M HAZARIKA (R-5) GA, ASSAM MR D KHAN (R-5) SC, REVENUE |
| WITH | | | | |
| 27 | WP(C)/5398/2023 | ITC LTD Versus THE STATE OF ASSAM AND 3 ORS. | MS M HAZARIKA MS K LOYA MR D KHAN | GA, ASSAM MR R SENSUA (r-4) MR. K MOHAMMED (r-4) A M AHMED (r-4) |
| 28 | WP(C)/5447/2023 | SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS | MR B P BORAH MR P J DUTTA MR H MAZUMDER | SC, PWD SC, FINANCE |

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| 29 | WP(C)/5451/2023 | SAHADUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS. | MR B P BORAH MR P J DUTTA MR H MAZUMDER | SC, PWD SC, FINANCE |
| 30 | WP(C)/5640/2023 FIXED | SAIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS | MR. M H ANSARI MR. S ALIM | MRS. R BORAH (R-4) SC, PWD (BUILDING) |
| 31 | WP(C)/6113/2023 | M/S UTSHAV COMMERCIAL Versus THE STATE OF ASSAM AND 5 ORS | MR. S K SINHA | GA, ASSAM SC, FINANCE |
| 32 | WP(C)/6137/2023 | M/S RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS | MD S HOQUE PETITIONER IN PERSON | MRS. R DEVI (r-3,4) DY.S.G.I. SC, PWD |
| 33 | WP(C)/6623/2023 | BINOD BODO AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. B BARUAH MR U RONGPI | GA, ASSAM SC, PWD SC, N C HILLS |
| 34 | WP(C)/6900/2023 | MAMON KARMOKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS | MR. B J GHOSH MR. I ALAM MR. T SK | GA, ASSAM |
| 35 | WP(C)/7041/2023 | SANJIB KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS | MR. T J MAHANTA MS. T HAZARIKA | GA, ASSAM SC, AFDC |
| 36 | WP(C)/7181/2023 | M/S R N JHA AND 2 ORS Versus THE UNION OF INDIA AND 2 ORS | MR. R HUSSAIN MS P SEN MR A A AHMED | DY.S.G.I. |
| 37 | WP(C)/7362/2023 | MD LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | GA, ASSAM |
| 38 | WP(C)/319/2024 FIXED | RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS | MR. B J GHOSH MR. I ALAM MR. T SK | SR. GA, ASSAM |
| WITH | | | | |
| 39 | WP(C)/6053/2023 | RAKESH SINGH Versus THE STATE OF ASSAM AND 6 ORS | MR. B J GHOSH MR. I ALAM MR. T SK | GA, ASSAM |
| 40 | WP(C)/5324/2024 FIXED | RATUL CHANDRA ROY Versus THE STATE OF ASSAM AND 8 ORS | MR. R SEKHAR MR. B D CHOWDHURY B SONOWAL | GA, ASSAM MRS P BARUA (R2-R5) G TALUKDAR (R-2 TO 5) MR M KALITA (R2-R5) |
| 41 | WP(C)/5787/2024 | DIPEN KONWAR Versus TIWA AUTONOMOUS COUNCIL AND ANR | MR. N J KHATANIAR PRAKASH BORAH | SC, TIWA AUTONOMOUS COUNCIL |
| 42 | WP(C)/5940/2024 FIXED | SUNIL DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR | GA, ASSAM SC, BTC SC, REVENUE |
| 43 | WP(C)/10/2025 CAVT. NO.12752/024, FIXED | M/S PUB NASATRA FISHERY COOPERATIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 2 ORS | MR. S KATAKI MR P DEKA MS. R DUTTA | GA, ASSAM MS. P CHAKRABORTY (FOR CAVEATOR) MS. A DAS (FOR CAVEATOR) SC, FISHERY |
| 44 | WP(C)/163/2025 FIXED | ABDUL QUADIR TAPADER AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA F R LASKAR | SC, P AND R.D. GA, ASSAM SC, A S E C |

ORDERS

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|----|---|--|--|---|
| 45 | Cont.Cas(C)/10/2022 | ABDUL MAJID SK Versus MR. GYANENDRA DEV TRIPATHI IAS AND 2 ORS | MD H R AHMED | MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. K GOGOI MR. S DUTTA (R-1) MR. A J HAZARIKA (r-2) MS. N BORDOLOI (r-1) MS. N RAJMEDHI (r-2) MS. P N SUMI (r-2) |
| 46 | Cont.Cas(C)/476/2022 FIXED | M/S MALINA ENTERPRISE Versus 2. SRI AKASH DEEP, IAS | J U AHMED MR S R NAWAZ | MR. D SAIKIA (R-2) MR. S BORA MR. S R RABHA (R-2) |
| 47 | WP(C)/3536/2022 | RITA CHHETRY Versus THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS. | MR B K MISHRA MR. S ISLAM MR A HAWARI | SC, EPF |
| 48 | Cont.Cas(C)/269/2023 B/O | FULCHAND HOQUE Versus BIKRAM KAIRI AND ORS. | MR. M R KHANDAKAR | MR. J HANDIQUE (r-2) MR. K KONWAR MR. A BHATTACHARJEE (R-1) D J CHAKMA (R-1) |
| 49 | Cont.Cas(C)/341/2023 B/O | MOZAFFOR HUSSAIN Versus BIKRAM KAIRI, IAS AND ORS | MR. M R KHANDAKAR | MR. J HANDIQUE MR G BOKALIAL MR. K KONWAR (R-4) MR S DUTTA (R-4) |
| 50 | Cont.Cas(C)/57/2024 | M/S MACROSM BUILDERS Versus KARUNA KUMARI | MR. J SARMAH | MR. D SAIKIA (r-1) MR. A BHATTACHARYYA (R-1) MR. S DUTTA (r-1) |
| 51 | Cont.Cas(C)/490/2024 | SANTI SAHU Versus MEGHA NIDHI DAHAL, I.A.S. AND 3 ORS. | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA | MR. B GOGOI (R-4) MR P NAYAK (R-4) MS. M D BORAH(R-2) MS. M D BORAH(R-2) MR A CHALIHA (R-4) S. BORAH(R-2) MR R B GOSWAMI (R-1) MR R B GOSWAMI (R-1) |
| 52 | Cont.Cas(C)/499/2024 | SMTI SANTI SAHU Versus SUSHMITA KAKOTI | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA | MS. M D BORAH S. BORAH MR R B GOSWAMI |

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
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| 18) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|---|--|---|
| MOTION | | | |
| 1 WP(C)/4836/2019 WITH LCR | ALEHA BEGUM Versus THE UNION OF INDIA AND 7 ORS. | MR. B C DAS MS M D MEDHI | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 2 WP(C)/382/2025 | SUFIA KHATUN Versus THE UNION OF INDIA AND 5 ORS | MR. A R SIKDAR MD. S ALOM MR. M S ALAM MR. S I TALUKDAR | GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI |
| 3 WP(C)/387/2025 | SAMINA BIBI @ SABINA YEASMIN Versus THE UNION OF INDIA AND 5 ORS. | MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK | GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T |
| 4 WP(C)/389/2025 | KAMELA KHATUN @ KAMELA KHATOON Versus THE UNION OF INDIA AND 5 ORS | MR. A ROSHID | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 5 WP(C)/395/2025 | MUSTT NAZIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS | MR S BHUYAN MR. A MOBARAQUE | GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T |
| 6 WP(C)/398/2025 | PANCHANA BEGUM @ PANCHANA KHATUN Versus THE UNION OF INDIA AND 6 ORS | MR S ISLAM | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 7 WP(C)/403/2025 | HARI BISWAS Versus THE UNION OF INDIA AND 6 ORS | MR. S NATH MR S DAS | GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T |
| 8 WP(C)/406/2025 | MUMTAZ BEGUM @ MAMTAZ BEGUM Versus THE UNION OF INDIA AND 5 ORS | MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |

ADMISSION

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| 9 | WP(C)/2648/2017 FIXED | STATE OF ASSAM and ANR. Versus MANIK UDDIN BARBHUIYA | MR.B N SARMA(GA, ASSAM) MR.S C KOYALASSTT. S.G.I. | MR. A H M R CHOUDHURY |
| | WITH | | | |
| 10 | WP(C)/2920/2017 | THE STATE OF ASSAM and ANR. Versus HARUSH ALI LASKAR | MR.B N SARMASr. Govt. Advocate, Assam. MR.K C KAYEL(Asstt.S.G.I.) | MR F K R AHMED MR. A H M R CHOUDHURY MR. A RAHMAN |
| 11 | WP(C)/2712/2018 WITH LCR | KULCHAN NESSA Versus THE UNION OF INDIA AND 5 ORS. | MR. M CHOUDHURY MR A HAWARI MR S ISLAM | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 12 | WP(C)/2718/2018 WITH LCR | RUSTOM ALI Versus THE UNION OF INDIA AND 7 ORS. | MR. A KHALEQUE MR. Z KHALID | SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI |
| 13 | WP(C)/2736/2018 WITH LCR | IMAN ALI Versus THE UNION OF INDIA AND 5 ORS. | MR H R A CHOUDHURY MRS H AHMED MR. A MATIN | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 14 | WP(C)/3875/2018 WITH LCR | ABDUL HAKIM @ HAKIM UDDIN Versus UNION OF INDIA AND 5 ORS. | MR. J LASKAR MR F Z MAZUMDER | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 15 | WP(C)/3876/2018 WITH LCR | SUMARI NESSA Versus THE UNION OF INDIA AND 5 ORS. | MR. D SARMAH MR. U DAS | SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI |
| 16 | WP(C)/3940/2018 WITH LCR | RADHESHYAM NATH AND 3 ORS. Versus THE UNION OF INDIA AND 7 ORS. | MR D BARMAN MR. K LAHKAR | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 17 | WP(C)/3941/2018 WITH LCR | MUSSTT. HASENA KHATOON @ HASNA Versus THE UNION OF INDIA AND 6 ORS. | MR. B CHOWDHURY MR. S SARKAR MR. S SARKAR MR. S P KAKOTI BORA MR. G BHOWMIK | MR D BARUAH MR J PAYENG ASSTT.S.G.I. SC, F.T SC, NRC SC, ECI MR. A VERMA |
| 18 | WP(C)/5376/2018 WITH LCR | HAMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS. | MR. T H HAZARIKA MR S DEKA MR M CHETIA MR A RASHID MR. K ISLAM | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 19 | WP(C)/5442/2018 WITH LCR | ANIMA DUTTA @ ANIMA SARKAR AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS. | MR P BHARDWAJ | SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI |
| 20 | WP(C)/5446/2018 WITH LCR | HASEN ALI Versus THE UNION OF INDIA AND 7 ORS. | MR. S KALITA MR. A PARAMANIK MR A ALI MR M ALI | SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI |

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| 21 | WP(C)/5491/2018 WITH LCR | SURUJ ALI @ SURUJ MIYA Versus THE UNION OF INDIA AND 5 ORS. | MR. JUNM LASKAR MS. A AHMED | SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI |
| 22 | WP(C)/5497/2018 WITH LCR | ANOWAR HOSSAIN @ ANOWAR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS. | MR. J AHMED MR. P A AHMED MS. H BEGUM MR S Z AHMED MS. M AHMED | SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI |
| 23 | WP(C)/5498/2018 WITH LCR | SUNDARI BIBI Versus THE UNION OF INDIA AND 6 ORS | MR. J AHMED MR. M AHMED MR. N HAQUE MS. H BEGUM MR S Z AHMED MR A A SIKDER | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 24 | WP(C)/5594/2018 WITH LCR | MALLIKA KHATUN Versus THE UNION OF INDIA AND 5 ORS | MR. JUNM LASKAR MS A AHMED | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 25 | WP(C)/3/2022 WITH LCR | MUSSTT ASHIYA KHATOON @ ASIA KHATUN Versus THE UNION OF INDIA AND 5 ORS | MR A A DEWAN MR S PRODHANI | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 26 | WP(C)/23/2022 WITH LCR | LOVELY PAUL Versus THE UNION OF INDIA AND 5 ORS. | MR. U N CHATTRY MR. O LASKAR | SC, NRC SC, F.T ASSTT.S.G.I. SC, ECI |
| 27 | WP(C)/46/2022 WITH LCR | RABIA KHATUN Versus THE UNION OF INDIA AND 5 ORS | MR H R A CHOUDHURY MR. M A CHOUDHURY MR J M SULAIMAN MRS H AHMED | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 28 | WP(C)/70/2022 WITH LCR | SAHERA KHATUN Versus THE UNION OF INDIA AND 5 ORS | MR. S ISLAM MS. A KAUSHAR | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 29 | WP(C)/170/2022 WITH LCR | MUZIBUDDIN HAZMIR @ MUZIBUDDIN HAZARIKA Versus THE UNION OF INDIA AND 5 ORS | MR G KAKOTI MR. P THAKURIA MR. D KHAKHALARY | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 30 | WP(C)/1795/2022 WITH LCR | MD. MAIDAD ALI @ MOYDAN ALI Versus THE UNION OF INDIA AND 5 ORS | MR. M R KHANDAKAR | GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 31 | WP(C)/5128/2024 FIXED, WITH LCR | BASED ALI Versus THE UNION OF INDIA AND 5 ORS | MR. B U LASKAR MR. A B ACONDA | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 32 | WP(C)/5722/2024 WITH LCR | ABDUL KHALEK @ A. KHALEK Versus THE UNION OF INDIA AND 3 ORS | MR. U DUTTA MR. B. KUMAR B DUTTA | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 33 | WP(C)/5912/2024 FIXED, WITH LCR | JAYNAL ABDIN @ JOYNAL Versus THE UNION OF INDIA AND 6 ORS | MS. D GHOSH LEGAL AID COUNSEL | GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 34 | WP(C)/5979/2024 WITH LCR | SUKUR MIAH Versus UNION OF INDIA AND 6 ORS | MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |

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| 35 | WA/18/2025 FIXED, WITH OFFICE NOTE | THE FOOD CORPORATION OF INDIA AND 2 ORS Versus M/S NIT TRADERS | MR B K SINGH | MS. N DEY MR K KALITA |
| 36 | WP(C)/87/2025 FIXED | KADIR ALI Versus THE UNION OF INDIA AND 7 ORS | MR. M U MAHMUD MR S H MAHMUD MR S ISLAM | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| ORDERS | | | | |
| 37 | WP(C)/8643/2018 | SAHAR ALI Versus THE STATE OF ASSAM AND 11 ORS | MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed | GA, ASSAM MR S SARMA |
| 38 | Review.Pet./127/2019 IN WP(C)/7493/2018 (D/O) | MOSLIM ALI @ MUSLIM UDDIN Versus THE UNION OF INDIA AND 6 ORS. | MS. R CHOUDHURY MS. S S ZIA | SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ECI |
| 39 | Review.Pet./178/2019 IN WP(C)/7315/2016 (D/O) | FULBAR ALI Versus THE UNION OF INDIA AND 5 ORS | MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 40 | Review.Pet./54/2021 WITH LCR, IN WP(C)/4759/2019 (D/O) | HAREJ ALI @ HARAJ ALI @ HAREJ Versus THE UNION OF INDIA AND 5 ORS. | MR. A R SIKDAR MD A ALI MR A RASHID MS S PARVEEN MR. S I TALUKDAR | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 41 | Review.Pet./17/2022 IN WP(C)/5970/2019 (D/O) | MD. NEKBAR ALI @ MEKBAR ALI Versus THE UNION OF INDIA AND 6 ORS | MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MS. M BARMAN MR S ISLAM | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 42 | W.P.(CrI.)/32/2022 FIXED | ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS. | MR. M HUSSAIN MR. M ISLAM | GA, ASSAM SC, REVENUE |
| 43 | Review.Pet./127/2022 IN WP(C)/6521/2019 (D/O) | ABIA KHATUN @ ABIYA Versus UNION OF INDIA AND 5 ORS. | MR. R PHUKAN MR R BORAH | GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 44 | Review.Pet./56/2023 IN WP(C)/2760/2017 (D/O) | JAEMAN NESSA Versus THE UNION OF INDIA AND ORS. | MR. A R SIKDAR MD A ALI | GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI |
| 45 | W.P.(CrI.)/9/2024 FIXED | RUPA BORAH Versus THE STATE OF ASSAM 9 ORS | MS. T SOM MR. P TELI | GA, ASSAM |
| 46 | PIL/52/2024 FIXED, WITH OFFICE NOTE | METROPOLITAN TRANSPORTS ASSOCIATION AND ANR Versus THE UNION OF INDIA AND 4 ORS | MR. T K MISRA MR. P K MUNIR MR. A. GAYAN | GA, ASSAM DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM |
| WITH | | | | |
| 47 | PIL/46/2024 | BENUDHAR DAS Versus UNION OF INDIA AND 4 ORS | MR D K MISHRA MRS R DEKA MR B PRASAD MR. D THAOSEN MR P J BORAH MS F AHMED MR J LOTH | GA, ASSAM MR. D J DAS (R-1) DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
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THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--|---|---|---------------------|
| MOTION | | | | |
| 1 | AB/160/2025 | ASHRAFUZ ZAMAN Versus THE STATE OF ASSAM | MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 2 | Bail Appln./21/2025 FIXED | NUR MOHAMMAD AND ANR Versus THE STATE OF ASSAM | MR A ALI | PP, ASSAM |
| BAIL HEARING | | | | |
| 3 | AB/3001/2024 FIXED | UKIL MILI AND 20 OTHER Versus THE STATE OF ASSAM | MR. B CHOWDHURY MR D L NATH | PP, ASSAM |
| 4 | AB/3303/2024 FIXED | SOLIMUDDIN SHEIKH Versus THE STATE OF ASSAM | MR. R ALI MR M SHELMIM | PP, ASSAM |
| 5 | AB/3372/2024 FIXED | DUDHMEHER KHATUN @ DUDHNEHER Versus THE STATE OF ASSAM | MR. J AHMED MR A HAQUE MR Z RAHMAN | PP, ASSAM |

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| 12) | MR A B DEY | 27-01-2025 | To | 04-02-2025 |

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|-----|-------------------------------|------------|----|------------|
| 13) | MR S K KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
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| 15) | MR R ISLAM | 27-01-2025 | To | 04-02-2025 |
| 16) | MR A W AMAN | 28-01-2025 | To | 29-01-2025 |
| 17) | MR. V K CHOPRA | 30-01-2025 | To | 06-02-2025 |
| 18) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |
| 19) | MR K K MAHANTA (Sr. Advocate) | 29-01-2025 | To | 31-01-2025 |
| 20) | MR. K M MAHANTA | 29-01-2025 | To | 31-01-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|---|--|--|
| MOTION | | | | |
| 1 | WP(C)/4547/2024 | PRAGYA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS | MR. M SAIKIA | SC, SEC. EDU. |
| 2 | WP(C)/6589/2024 FIXED | LAXMI KANTA SINHA Versus THE STATE OF ASSAM AND 7 ORS | MR. A R SIKDAR MR. S I TALUKDAR | SC, AG SC, SEC. EDU. SC, FINANCE |
| 3 | Cont.Cas(C)/23/2025 | SMTI BHABANI HAZARIKA Versus SHRI GOBIN SARMAH | MR. K BORUAH MR. M ALAM MS. P BORAH | |
| 4 | Cont.Cas(C)/24/2025 | NIZAM UDDIN AHMED Versus DR. BIJOYA CHOUDHURY, IAS AND 2 ORS | MS. RUKMINI BARUA MS. PADMINI BARUA | |
| 5 | Cont.Cas(C)/25/2025 | KAMAL UDDIN AHMED AND 16 ORS. Versus MS. MAMATA HOJAI, AES | MR. P K DEKA MR. P DAIMARY MS. N M LONGKENG J MEDHI | |
| 6 | Cont.Cas(C)/26/2025 | SAHJAHAN ALI SK Versus NARAYAN KONWAR, IAS | MR. M R KHANDAKAR MR. A ROHMAN | |
| 7 | Cont.Cas(C)/28/2025 | SMTI PRATIMA DEY DUTTA Versus NARAYAN KONWAR, IAS | MR N SARMA MR M Z RAHMAN | |
| 8 | Cont.Cas(C)/29/2025 | SHAHIDUL ISLAM Versus DR BIJOYA CHOUDHURY, IAS AND 3 ORS | MS. RUKMINI BARUA MS. PADMINI BARUA | |
| 9 | Cont.Cas(C)/30/2025 | PARESH BEZBARUAH Versus DR BIJOYA CHOUDHURY, IAS AND 2 ORS | MS. RUKMINI BARUA MS. PADMINI BARUA | |
| 10 | Cont.Cas(C)/31/2025 | ISMAIL HUSSAIN Versus DR BIJOYA CHOUDHURY, IAS AND 3 ORS | MS. RUKMINI BARUA MS. PADMINI BARUA | |
| 11 | Cont.Cas(C)/32/2025 | MUKUL SARMA Versus DR BIJOYA CHOUDHURY, IAS AND 3 ORS | MS. RUKMINI BARUA MS. PADMINI BARUA | |
| 12 | Cont.Cas(C)/33/2025 | TULUKAN BHARALI Versus DR BIJOYA CHOUDHURY, IAS AND 3 ORS | MS. RUKMINI BARUA MS. PADMINI BARUA | |

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|------------------------------|--|---|--|---|
| 13 | Cont.Cas(C)/34/2025 | PARINITA PATAR Versus DR BIJOYA CHOUDHURY, IAS AND 3 ORS | MS. RUKMINI BARUA MS. PADMINI BARUA | |
| 14 | Cont.Cas(C)/35/2025 | DIGANTA DEKA Versus DR BIJOYA CHOUDHURY, IAS AND 3 ORS | MS. RUKMINI BARUA MS. PADMINI BARUA | |
| 15 | Cont.Cas(C)/36/2025 | DR GITANJALI TALUKDAR Versus DR BIJOYA CHOUDHURY, IAS AND 3 ORS | MS. RUKMINI BARUA MS. PADMINI BARUA | |
| 16 | WP(C)/73/2025 FIXED | LIASMA SULTANA Versus THE STATE OF ASSAM AND 6 ORS | MR. H R KHAN MR. N ISLAM MS. N GOSWAMI | SC, ELEM. EDU GA, ASSAM SC, FINANCE |
| 17 | WP(C)/356/2025 | RISHI KUMAR UPADHYAYA Versus THE STATE OF ASSAM AND 5 ORS | MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN | SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT. |
| 18 | WP(C)/357/2025 | ABDUL REZZAK Versus THE STATE OF ASSAM AND 5 ORS | MR. M ALI MR J. ISLAM MD. ANARUL ISLAM | SC, ELEM. EDU |
| 19 | WP(C)/379/2025 | ASHUTOSH DAS Versus THE STATE OF ASSAM AND 4 ORS | MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN | GA, ASSAM SC, SEC. EDU. |
| 20 | WP(C)/391/2025 | MD. LUKMAN ALI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN | SC, SEC. EDU. SC, FINANCE DEPTT. |
| 21 | WP(C)/392/2025 | ADAM ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS | MR. SURAJIT DAS MR. P P DAS A S CHOUDHURY | GA, ASSAM |
| 22 | WP(C)/396/2025 | USHA @ KRISHNA GOGOI BORAH Versus THE STATE OF ASSAM AND 7 ORS. | MRS. B GOGOI MR K DAS MS M BORAH | GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT. |
| ORDER (STAY VACATING) | | | | |
| 23 | I.A.(Civil)/3829/2024 IN WP(C)/5724/2024(D/O) in WP(C)/5724/2024 | MD. RAHUL AMIN Versus MD. JAKIR HUSSAIN AND 6 ORS | MR. J AHMED MR. J AHMED MS A HUSSAIN H G DAISY | SC, P AND R.D. GA, ASSAM MR. B AHMED |
| ADMISSION | | | | |
| 24 | WP(C)/1119/2023 FIXED | BHARAT CH. DAS Versus THE STATE OF ASSAM AND 3 ORS. | MS. A TALUKDAR | MR. S R BORUAH (R-5) SC, SEC. EDU. SC, FINANCE DEPTT. |
| 25 | WP(C)/7278/2023 FIXED | MANUARA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. K BORUAH MR. P BORDOLOI MR. M ALAM MS P DAS | SC, ELEM. EDU SC, ELEM. EDU MR. R BORPUJARI (R-5) SC, FINANCE DEPTT. |
| 26 | WP(C)/2272/2024 FIXED | JOYANTI DOIMARI Versus THE STATE OF ASSAM AND 5 ORS | MR. M KALITA MR. N M DAS MR. J HATIMURIA | SC, ELEM. EDU SC, FINANCE DEPTT. |
| 27 | WP(C)/2654/2024 FIXED | MOZIDUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS | MR. M ISLAM MS A KHATUN | SC, SEC. EDU. |
| 28 | WP(C)/3084/2024 FIXED | KARNA KUNDAL BHARALI Versus THE STATE OF ASSAM AND 3 ORS | MS. T SOM MR H DAS MS. U HAZARIKA | SC, ELEM. EDU MR. S BORA SC, BTC |
| 29 | WP(C)/4418/2024 | GAKUL BARMAN AND 7 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 2 ORS | MR S BORTHAKUR MR P H KONWAR | SC, BTC |
| 30 | WITH WP(C)/5010/2024 | MD. JAKIR HUSSAIN AND 5 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 2 ORS | MR S BORTHAKUR MR P H KONWAR | SC, BTC |

31 [WP\(C\)/5180/2024](#)
FIXED

AZIZUR RAHMAN MAZUMDAR
Versus
THE STATE OF ASSAM AND 5 ORS

MR. M DUTTA
MS S DEV
L DEKA

SC, ELEM. EDU
SC, FINANCE DEPTT.

32 [WP\(C\)/5617/2024](#)
FIXED

TOMOJIT DHAR
Versus
THE STATE OF ASSAM AND 3 ORS

MR. R SARMA
MR. J K ROY

SC, HIGHER EDU
MR G CHOUDHURY(R-4)
MR G CHOUDHURY(R-4)
MS N KALITA(R-4)
MS N KALITA(R-4)
MR ARINDAM BARUAH (R-4)
MR ARINDAM BARUAH (R-4)

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 5) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 6) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 7) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 8) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 9) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 10) | MR. R A CHOUDHURY | 27-01-2025 | To | 31-01-2025 |
| 11) | MD. I HUSSAIN | 27-01-2025 | To | 03-02-2025 |
| 12) | MR A B DEY | 27-01-2025 | To | 04-02-2025 |
| 13) | MR S K KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 14) | MS S KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 15) | MR R ISLAM | 27-01-2025 | To | 04-02-2025 |
| 16) | MR A W AMAN | 28-01-2025 | To | 29-01-2025 |
| 17) | MR. V K CHOPRA | 30-01-2025 | To | 06-02-2025 |
| 18) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|---|--|---|
| MOTION | | | | |
| 1 | Cont.Cas(C)/614/2024 | SAMAN ALI SHEIKH AND ANR Versus SMTI SMTI. KAVITHA PADMANABHAN, IAS AND 2 ORS. | MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH | |
| 2 | WP(C)/851/2024 | DR. BIRENDRA KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS | MR S P DAS MR A ALAM MS C BORA | GA, ASSAM SC, AG SC, HEALTH |
| 3 | WP(C)/7037/2024 | FATEMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS | MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ | GA, ASSAM SC, P H E |
| 4 | WP(C)/7055/2024 | KAIKAYEE OJAH Versus THE STATE OF ASSAM AND 6 ORS | MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN | GA, ASSAM SC, AG SC, SERICULTURE SC, FINANCE |
| 5 | WP(C)/9/2025 | MANORANJAN DAS AND 55 ORS Versus THE STATE OF ASSAM AND 16 ORS | MR. M HUSSAIN MR. A Z AHMED | GA, ASSAM SC, WATER RESOURCE SC, FINANCE |
| 6 | Cont.Cas(C)/27/2025 | NO C/362491H WARRANT OFFICER (CLERK) KISHORE CHAND Versus GOVIND MOHAN AND ANR | MR B PATHAK MR V KUMAR MS M TIWARI | |
| 7 | WP(C)/215/2025 | NABAJIT DEKA Versus THE STATE OF ASSAM AND 4 ORS. | MR B P BORAH MR P J DUTTA MR. A KHANDAKAR | GA, ASSAM |
| 8 | WP(C)/235/2025 | DILIP SARMA Versus THE UNION OF INDIA AND 7 ORS | MR. A K DAS MR. M J GOGOI H BORAH | GA, ASSAM DY.S.G.I. |
| 9 | WP(C)/290/2025 FIXED | TANBIR YUSUF AHMED Versus THE STATE OF ASSAM AND 5 ORS | MR. P J SAIKIA, SR. ADV MR. B K GOGOI MR. R B GOHAIN MS M NIROLA MR. R K MAHANTA | MR. T J MAHANTA(R-6) GA, ASSAM MR. P P DUTTA(R-6) MR. J K ROY (R-6) SC, REVENUE |

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|----|---|--|---|---|
| 10 | WP(C)/320/2025 FIXED | DR API BAGRA Versus THE UNION OF INDIA AND OTHERS | MR K THAKUR MS J A RAHMAN MR P R SARMA MR. H ALI SIRAJ CHOUDHURY B ALI SK PANKAJ DAS MR U PANDEY | MS. B SARMA (C.G.C) DY.S.G.I. |
| 11 | WP(C)/352/2025 | MANTU BAYAN Versus THE STATE OF ASSAM AND 5 ORS. | MR. P K MUNIR MR. A. GAYAN | GA, ASSAM SC, REVENUE SC, FINANCE DEPTT. |
| 12 | WP(C)/353/2025 | HIRENDRA PATHAK Versus THE STATE OF ASSAM AND 3 ORS | MR. S HAZARIKA MR B HAZARIKA | SC, HANDLOOM AND TEXTILE |
| 13 | WP(C)/355/2025 | SUJA HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS | MR. A M S MAZUMDER | SC, P AND R.D. SC, FINANCE DEPTT. |
| 14 | WP(C)/360/2025 | MD INAMUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS | MRS S RAHANA MR. A M AHMED B DAS P. GHOSH | GA, ASSAM |
| 15 | WP(C)/361/2025 | ALIZA BEGUM Versus THE STATE OF ASSAM AND 5 ORS | MR. C BHATTACHARYYA | GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT. |
| 16 | WP(C)/367/2025 | BINOD KUMAR AGARWALA Versus THE UNION OF INDIA AND 6 ORS | MS. S MAHANTA MR. M MAHANTA | SC, CO OP DY.S.G.I. SC, PF |
| 17 | WP(C)/368/2025 | SANKAR BRAHMA Versus THE STATE OF ASSAM AND 9 ORS | MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS. D. DEVI | SC, AG (A AND E) GA, ASSAM SC, BTC SC, SERICULTURE SC, FINANCE DEPTT. |
| 18 | WP(C)/369/2025 B/O | KUNJALATA MEDHI @ KUNJALATA MEDHI NATH Versus THE STATE OF ASSAM AND 5 ORS | MS. S B CHOUDHURY MR. S K DAS MRS. S RAUTH | GA, ASSAM SC, AG SC, TREASURY |
| 19 | WP(C)/370/2025 | BUPEN BRAHMA ALIAS BHUPEN BRAHMA Versus THE STATE OF ASSAM AND 9 ORS | MR. K R PATGIRI MR G SARMA MS CHITRALEKHA DAS MS. D. DEVI | SC, AG (A AND E) GA, ASSAM SC, BTC SC, SERICULTURE SC, FINANCE |
| 20 | WP(C)/378/2025 | HABIBAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS | DR. B N GOGOI | GA, ASSAM SC, REVENUE |
| 21 | WP(C)/386/2025 | MOHIBUL SHEIKH AND ANR Versus THE UNION OF INDIA AND 9 ORS | MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH | GA, ASSAM DY.S.G.I. SC, WATER RESOURCE SC, P H E |
| 22 | WP(C)/394/2025 | NO C/5023388 WARRANT OFFICER PA NARENDRA OLAKH Versus UNION OF INDIA AND 3 ORS | MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI | DY.S.G.I. |
| 23 | WP(C)/399/2025 | BISWAJIT BUJARBARUAH AND ANR Versus THE STATE OF ASSAM AND 5 ORS. | MR. C BHATTACHARYYA MR R DAS | GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT. |
| 24 | WP(C)/402/2025 | SMTI BIMALA BAISHYA Versus THE STATE OF ASSAM | MS A KHATUN | SC, P AND R.D. GA, ASSAM SC, FINANCE |
| 25 | WP(C)/405/2025 | REKHA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS | MR. M R SODIAL MS S Z HAYAT MS B H SHIRIN | SC, AG (A AND E) GA, ASSAM |
| 26 | WP(C)/410/2025 | SMTI JOYMOTI TALUKDAR Versus THE STATE OF ASSAM | MS A KHATUN | SC, P AND R.D. GA, ASSAM SC, FINANCE |

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| 27 | WP(C)/416/2025 | HIMANGSHU DEKA Versus THE PUNJAB NATIONAL BANK AND ORS | MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI MR. A KHANDAKAR | SC, PNB |
| 28 | WP(C)/417/2025 | MUSTT KOLI BEGOM NAAZ Versus THE STATE OF ASSAM AND ORS | MR B MALAKAR | GA, ASSAM |
| 29 | WP(C)/418/2025 | DILAL UDDIN AHMED Versus THE STATE OF ASSAM AND ORS | MR. K N CHOUDHURY MR R SENSUA MR. K MOHAMMED | SC, P AND R.D. |
| 30 | WP(C)/419/2025 | DR. PRASANTA DUTTA Versus THE UNION OF INDIA AND 4 ORS | MRS P HAZARIKA MS. RIA TIWARI | SC, F C I |
| ADMISSION | | | | |
| 31 | WP(C)/6550/2021 FIXED | TAPAN CHANDRA KALITA Versus THE STATE OF ASSAM AND 6 ORS | MR. B SAIKIA MR S Muktar A R AHMED MR A N IQBAL | SC, PWD ROAD MR. C S HAZARIKA (SC, PERSONAL (B)) SC, AG SC, PWD SC, FINANCE |
| 32 | WP(C)/759/2023 FIXED | DEVIKA DAS Versus THE STATE OF ASSAM AND 8 ORS | MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS | GA, ASSAM SC, AG MR R M DAS SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SOCIAL WELFARE SC, FINANCE |
| WITH | | | | |
| 33 | WP(C)/761/2023 | BINA PHUKAN Versus THE STATE OF ASSAM AND 8 ORS | MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS | GA, ASSAM SC, AG MR R M DAS SC, SOCIAL WELFARE SC, FINANCE |
| 34 | WP(C)/2324/2023 | HEMANTA BORA Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| WITH | | | | |
| 35 | WP(C)/2325/2023 | BISWAJIT TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| WITH | | | | |
| 36 | WP(C)/2326/2023 | HITESH DEKA Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| WITH | | | | |
| 37 | WP(C)/2357/2023 | BINA BAISHYA @ BINA DEKA Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| WITH | | | | |
| 38 | WP(C)/2364/2023 | SAKIL AHMED BARBHUYAN Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| WITH | | | | |
| 39 | WP(C)/2371/2023 | SYED AMANUL HOQUE @ AMANUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| WITH | | | | |
| 40 | WP(C)/2373/2023 | SALIMUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| 41 | WP(C)/5145/2023 FIXED | PLABON DAS Versus THE STATE OF ASSAM AND 4 ORS | MR H R CHOUDHURY S. TALUKDAR | GA, ASSAM SC, P H E |
| 42 | WP(C)/5191/2023 FIXED | MD. KABIR UDDIN Versus THE STATE OF ASSAM AND 3 ORS | MR H R CHOUDHURY S. TALUKDAR | GA, ASSAM SC, P H E |

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|---------------|--|---|--|--|
| 43 | WP(C)/6891/2023 FIXED WITH I.A.(Civil)/4050/2024 in WP(C)/6891/2023 | SANJIB NARZARY AND 5 ORS Versus THE UNION OF INDIA AND 4 ORS THE CENTRAL INSTITUTE OF TECHNOLOGY, KOKRAJHAR AND 3 ORS Versus SANJIB NARZARY AND 5 ORS | MR. V RAJKHOWA MR A.J.SARMA MR. S K MEDHI | MR. S K MEDHI MRS. R DEVI (r-1) DY.S.G.I. MR. V RAJKHOWA |
| 44 | WP(C)/7259/2023 FIXED | BASANTI BALA RAJBONGSHI Versus THE STATE OF ASSAM AND 7 ORS | MR H GUPTA MR Y. BARBHUIYA | GA, ASSAM SC, AG SC, FINANCE |
| 45 | WP(C)/1162/2024 FIXED | PALASH SWARGIARY Versus THE STATE OF ASSAM AND 4 ORS | MR DEBA SARMAH MS N SHYAM | GA, ASSAM SC, INDUSTRIES AND COMMERCE |
| 46 | WP(C)/1733/2024 FIXED | SANDHYA SUKLABAIDHYA Versus THE STATE OF ASSAM AND 6 ORS | MR. M ISLAM MS A KHATUN | SC, P AND R.D. GA, ASSAM SC, FINANCE |
| 47 | WP(C)/2212/2024 FIXED | REHANA BEGUM Versus THE STATE OF ASSAM AND 5 ORS. | MR. A ROSHID MS. M R DEVI | GA, ASSAM MR S RAHMAN (r-6) MS. S PHUKAN (r-6) |
| 48 | WP(C)/2581/2024 FIXED | BIKRAM PATHAK AND 608 ORS Versus THE STATE OF ASSAM AND 4 ORS. | MR. A M S MAZUMDER | SC, HEALTH |
| 49 | WP(C)/3571/2024 FIXED | NO. G/3900365 EX HAV/GD (GENERAL DUTY) GOPAL GURUNG Versus UNION OF INDIA AND 4 ORS | MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH | MRS. A GAYAN DY.S.G.I. |
| 50 | WP(C)/4539/2024 FIXED | NABAJIT BHAGAWATI Versus THE STATE OF ASSAM AND 3 ORS | MR. B CHETRI MS. D J BORAH MR VINOD BASFOR | GA, ASSAM SC, P H E |
| 51 | WP(C)/5149/2024 FIXED | SANGHAMITRA SAHA Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR GAURAV R DUTTA MR A R BAROOAH | R C SANCHATI(R-4) MR. B D CHOWDHURY(R-3) G BAISHYA (R-3) MR S SANCHETI(R-4) MR. A SANCHETI (R-4) MR. U GOSWAMI(R-4) SC, HEALTH |
| 52 | WP(C)/5739/2024 B/O | JERINA MAHBOBA Versus THE STATE OF ASSAM AND 3 ORS | MR G BAISHYA MR I AHMED | SC, HEALTH |
| ORDERS | | | | |
| 53 | Cont.Cas(C)/582/2019 WITH ENQUIRY REPORT BY REGISTRAR (JUDICIAL), FIXED WITH I.A.(Civil)/3262/2023 in Cont.Cas(C)/582/2019 | UPENDRA NATH DEKA Versus MOHENDRA MOHAN BORO AND 4 ORS UPENDRA NATH DEKA, Versus PABITRA RAM KHAOUND AND 4 ORS | MR. P J SAIKIA MS D DUTTA MR. P J SAIKIA MS D DUTTA | MR. N UPADHAYAY (R-1) MR. B GOGOI (R2) MR P NAYAK (R2) MR A CHALIHA (R2) R M BAROOAH (R2) |
| 54 | Cont.Cas(C)/45/2022 B/O | KAMOLESH DAS AND 5 ORS Versus MUNINDRA NATH NGATEY AND 7 ORS | MR. S ALIM MR. B HUSSAIN MR. A T SIKDER MR. A Z AHMED (P-1,2,5,6) | |
| 55 | Cont.Cas(C)/566/2024 B/O | GIAS UDDIN AHMED Versus PABITRA RAM KHAOUND AND 2 ORS | MR J ABEDIN MR. A M AHMED B DAS | |
| 56 | Cont.Cas(C)/649/2024 | ABDUL KUDDUS Versus MR ADITYA HAZARIKA AND ANR | MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MS A DAS MS. L WANGSA | |
| 57 | I.A.(Civil)/3848/2024 IN WP(C)/4262/2024 (D/O) in WP(C)/4262/2024 | RAMESWAR KALITA Versus THE STATE OF ASSAM AND 3 ORS | MR. L R MAZUMDER MR. A ISLAM | SC, AG (A AND E) SC, P H E |

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 5) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 6) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 7) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 8) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 9) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 10) | MR. R A CHOUDHURY | 27-01-2025 | To | 31-01-2025 |
| 11) | MD. I HUSSAIN | 27-01-2025 | To | 03-02-2025 |
| 12) | MR A B DEY | 27-01-2025 | To | 04-02-2025 |
| 13) | MR S K KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 14) | MS S KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 15) | MR R ISLAM | 27-01-2025 | To | 04-02-2025 |
| 16) | MR A W AMAN | 28-01-2025 | To | 29-01-2025 |
| 17) | MR. V K CHOPRA | 30-01-2025 | To | 06-02-2025 |
| 18) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|---|---------------------|
| ADMISSION | | | | |
| 1 | CRL.A(J)/150/2024 | DILIP KOL Versus THE STATE OF ASSAM | | PP, ASSAM |
| 2 | CRL.A(J)/158/2024 | KALIYA RAY Versus THE STATE OF ASSAM | | PP, ASSAM |
| 3 | CRL.A(J)/162/2024 | SANJIB HAZARIKA Versus THE STATE OF ASSAM | | PP, ASSAM |
| 4 | CRL.A(J)/175/2024 | NAREN MARDI Versus THE STATE OF ASSAM | | PP, ASSAM |
| 5 | CRL.A(J)/186/2024 | KOKLENG CHORA @ KOCKLENG CHORA Versus THE STATE OF ASSAM | | PP, ASSAM |
| 6 | Mat.App./7/2025 | XXXXXXX Versus XXXXXXX | MR. N H LASKAR | |
| | WITH I.A.(Civil)/148/2025 in Mat.App./7/2025 | XXXXXXX Versus XXXXXXX | MR. N H LASKAR | |
| 7 | Mat.App./8/2025 | XXXXXXX Versus XXXXXXX | MR. FIRUZ KHAN MR. T K DAS MR. ABHIJIT MENA MR. S BASUMATARY DR AZIZ KHAN | |
| ORDERS | | | | |
| 8 | I.A.(Civil)/3807/2023 in Mat.App./15051/2023 | XXXXXXX Versus XXXXXXX | MR G DAS | MS B.SINHA |
| | WITH Mat.App./15051/2023 (Filing Number) | XXXXXXX Versus XXXXXXX | MR G DAS | |

| | | | | |
|----|--|--|--|---|
| 9 | Crl.A./259/2024 WITH LCR 4 FILES | RANJAN DEKA Versus THE STATE OF ASSAM AND ANR. | MR. S SARKAR MR B M DEKA MR K THAKUR MR D MEDHI | PP, ASSAM |
| | WITH I.A.(Crl.)/761/2024 in Crl.A./259/2024 | RANJAN DEKA Versus THE STATE OF ASSAM AND ANR. | MR. S SARKAR MR B M DEKA MR K THAKUR MR D MEDHI | PP, ASSAM |
| 10 | Crl.A./318/2024 WITH LCR 5 FILES | BISWAJIT DOLEY @ DEBARAM Versus THE STATE OF ASSAM AND ANR | MR. M K DAS MS. B CHETRY | MR D TALUKDAR (R-2) MR P CHOUDHURY (R-2) MS B GOSWAMI (R-2) MS P SAIKIA (R-2) PP, ASSAM |
| 11 | Crl.A./332/2024 WITH LCR 6 FILES | PAPPA ALI @ KHAN Versus THE STATE OF ASSAM AND ANR | MS. T SOM MS. U HAZARIKA | PP, ASSAM |
| | WITH I.A.(Crl.)/971/2024 in Crl.A./332/2024 | PAPPA ALI ALIAS KHAN Versus THE STATE OF ASSAM AND ANR | MS. T SOM MS. U HAZARIKA | PP, ASSAM |
| 12 | Crl.A./391/2024 WITH LCR 4 FILES. | LAHKAR PATIRI Versus THE STATE OF ASSAM AND ANR | MR. K SARMA MR. S BORUAH | PP, ASSAM |
| | WITH I.A.(Crl.)/1145/2024 in Crl.A./391/2024 | LAHKAR PATIRI Versus THE STATE OF ASSAM AND ANR | MR. K SARMA MR. S BORUAH | PP, ASSAM |
| 13 | I.A.(Crl.)/506/2024 WITH LCR 3 FILES. FIXED. in Crl.A./166/2024 | RAHUL ALI Versus THE STATE OF ASSAM AND ANR | MR. A ROSHID MS. T BEGUM | MR. S BISWAS MR. S BISWAS PP, ASSAM |
| | WITH Crl.A./166/2024 | RAHUL ALI Versus THE STATE OF ASSAM AND ANR | MR. A ROSHID MS. T BEGUM | MR. S BISWAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM |
| 14 | I.A.(Crl.)/709/2024 WITH LCR 5 FILES. B/O in Crl.A./240/2024 | MD. TAMSER ALI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH | PP, ASSAM |
| | WITH Crl.A./240/2024 | MD. TAMSER ALI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH | PP, ASSAM |
| 15 | I.A.(Civil)/1939/2024 FIXED. in Mat.App./20/2024 | XXXXXXX Versus XXXXXXX | MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY | MR. P MAJUMDAR |
| | WITH Mat.App./20/2024 | XXXXXXX Versus XXXXXXX | MR. A K BHUYAN MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY | MR. P MAJUMDAR |
| 16 | I.A.(Crl.)/37/2025 in CRL.A(J)/11505/2024 | SANJIB MURA @ SANJIB RAVI DAS Versus THE STATE OF ASSAM AND ANR | MR. B K SEN | PP, ASSAM |
| | WITH CRL.A(J)/11505/2024 (Filing Number) | SANJIB MURA @ SANJIB RAVI DAS Versus THE STATE OF ASSAM AND ANR | MR. B K SEN | |
| 17 | I.A.(Crl.)/41/2025 in CRL.A(J)/11939/2024 | PAIKSHIT KALITA Versus THE STATE OF ASSAM AND ANR | MRS. P B BORDOLOI | PP, ASSAM |

WITH
[CRL.A\(J\)/11939/2024](#)
(Filing Number)

PARIKSHIT KALITA
Versus
THE STATE OF ASSAM AND ANR

MRS. P B BORDOLOI

WITH
[I.A.\(Cr.\)/11941/2024](#)
(Filing Number)

PARIKSHIT KALITA
Versus
THE STATE OF ASSAM AND ANR

MRS. P B BORDOLOI

HEARING

18 [CRL.A\(J\)/106/2019](#)
5 Y 9 M 17 D: WITH LCR 5 FILES.
P.B-2

RADHA MOHAN HAJONG
Versus
THE STATE OF ASSAM

MS B SARMA, AMICUS
CURIAE

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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| | | | | |
|-----|-------------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 5) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 6) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 7) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 8) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
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| 10) | MR. R A CHOUDHURY | 27-01-2025 | To | 31-01-2025 |
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| 16) | MR A W AMAN | 28-01-2025 | To | 29-01-2025 |
| 17) | MR. V K CHOPRA | 30-01-2025 | To | 06-02-2025 |
| 18) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |
| 19) | MR K K MAHANTA (Sr. Advocate) | 29-01-2025 | To | 31-01-2025 |
| 20) | MR. K M MAHANTA | 29-01-2025 | To | 31-01-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|--|---|
| ADMISSION | | | | |
| 1 | WP(C)/7161/2019 FIXED | JOBATI MARAK Versus THE STATE OF ASSAM AND 2 ORS. | MR. SURAJIT DAS MR D C NATH MR. C SHARMA | GA, ASSAM MR H K DAS (SC, GHC) MR. S S ROY (R-1) MR P NAYAK (SC, FINANCE) |
| 2 | WP(C)/7325/2019 | TILAK RABHA Versus THE STATE OF ASSAM AND 3 ORS. | MR. K R PATGIRI MR. M KHAN MS. P CHAKRABORTY | MR. Y S MANNAN(R-4) MR S M ABDULLAH P (R-4) MR. S RAHMAN(R-4) SC, WATER RESOURCE |
| 3 | WP(C)/730/2020 | EX-S/350347, HAV/CIPH MAHA SINGH KHATRI Versus THE UNION OF INDIA AND 3 ORS. | MR. B PATHAK MR. R THADANI MR. V KUMAR | MRS. A GAYAN MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I. |
| 4 | WP(C)/1208/2020 FIXED | MOHENDRA DAS Versus THE STATE OF ASSAM AND 5 ORS. | MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA | GA, ASSAM MR. R SARMA (R-5) MR N BORO (R-5) SC, FINANCE |
| 5 | WP(C)/3445/2020 FIXED | DIBYA JYOTI BORDOLOI Versus THE UNION OF INDIA AND 4 ORS. | MR. P MAHANTA MR. D DEKA MR. R B GOHAIN | MRS. A GAYAN ASSTT.S.G.I. |

LEAVE NOTE OF ADVOCATES FOR 29/01/2025

| | | | | |
|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 5) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 6) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 7) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 8) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 9) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 10) | MR. R A CHOUDHURY | 27-01-2025 | To | 31-01-2025 |
| 11) | MD. I HUSSAIN | 27-01-2025 | To | 03-02-2025 |

| | | | | |
|-----|-------------------------------|------------|----|------------|
| 12) | MR A B DEY | 27-01-2025 | To | 04-02-2025 |
| 13) | MR S K KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 14) | MS S KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 15) | MR R ISLAM | 27-01-2025 | To | 04-02-2025 |
| 16) | MR A W AMAN | 28-01-2025 | To | 29-01-2025 |
| 17) | MR. V K CHOPRA | 30-01-2025 | To | 06-02-2025 |
| 18) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |
| 19) | MR K K MAHANTA (Sr. Advocate) | 29-01-2025 | To | 31-01-2025 |
| 20) | MR. K M MAHANTA | 29-01-2025 | To | 31-01-2025 |



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[For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------|--|---|---|--|
| WITHDRAWAL | | | | |
| 1 | Cont.Cas(C)/692/2023 B/O | SMTI. PANIJAN DAS Versus GYANENDRA DEV TRIPATHI, IAS | MR. R Deka S I AKAND | MR. D SAIKIA (r-1) MS. N BORDOLOI (r-1) |
| | WITH I.A.(Civil)/4022/2024 in Cont.Cas(C)/692/2023 | SMTI. PANIJAN DAS Versus GYANENDRA DEV TRIPATHI, IAS AND 2 ORS | MR. R Deka | |
| MOTION | | | | |
| 2 | WP(C)/4257/2023 FIXED | GAUTAM KUMAR Versus THE STATE OF ASSAM AND 5 ORS | MR. I CHOUDHURY MD E AHMED | MR. D DEKA (R-7) GA, ASSAM SC, REVENUE |
| 3 | WP(C)/4249/2024 FIXED | SUREN CHANDRA PATIR Versus THE UNION OF INDIA AND 2 ORS | MR. B K SEN MR A HUSSAIN N HASAN P SINGH | MR. C K S BARUAH(CGC) DY.S.G.I. |
| 4 | WP(C)/6431/2024 FIXED | ABDUL KAHLEK MONDAL Versus THE STATE OF ASSAM AND 4 ORS. | MR. D SARAF | SC, FINANCE AND TAXATION |
| 5 | WITH WP(C)/5774/2024 | MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS | MR. D SARAF MR. S S GUPTA | SC, FINANCE AND TAXATION |
| 6 | WP(C)/6604/2024 FIXED | M/S SHAHIDUL ISLAM MONDAL, Versus THE STATE OF ASSAM AND 3 ORS. | MS. N GOGOI | SC, FINANCE AND TAXATION |
| 7 | WP(C)/6615/2024 FIXED | M/S GANESH TAMULI Versus THE UNION OF INDIA AND 3 ORS | MR. D SARAF MR. S S GUPTA | SC, GST DY.S.G.I. |
| 8 | WP(C)/6928/2024 FIXED | NGO PARADISE Versus THE STATE OF ASSAM AND 2 ORS. | MR. S ROY MR. M H LASKAR M. HOSSAIN | SC, HEALTH |
| 9 | WP(C)/6996/2024 FIXED | DAKSHINA HEMBROM @ DALDHINA HEMBROM Versus THE STATE OF ASSAM AND 7 ORS | MR. M R KHANDAKAR MR. A ROHMAN | GA, ASSAM SC, BTC SC, REVENUE SC, FINANCE |
| 10 | Cont.Cas(C)/9/2025 FIXED | SHREE BHAIKAV NATH ENTERPRISE Versus PRADEEP KUMAR DWIVEDI, IAS | MR S BORTHAKUR MR. D GOGOI | MR H SARMA ADDL. SR. GA, ASSAM |

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|----|---|---|---|---|
| 11 | WP(C)/84/2025 FIXED | KHURSHID ALAM AND 4 ORS Versus THE STATE OF ASSAM AND 9 ORS | MR. J AHMED MR. P A AHMED MR. F A HASSAN MR B ISLAM | SC, P AND R.D. GA, ASSAM SC, A S E C |
| 12 | WP(C)/130/2025 FIXED | NAGAON DISTRICT BAR ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS | MS A HUSSAIN MR. M I HUDA S AHMED S AHMED | MR. T J MAHANTA, SC, GHC GA, ASSAM SC, REVENUE |
| 13 | WP(C)/177/2025 FIXED | SAHIDUL ALAM CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. J M A CHOUDHURY MR. A B T HAQUE | SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION. |
| 14 | WP(C)/193/2025 FIXED | SAHAB UDDIN Versus THE STATE OF ASSAM AND 8 ORS | MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL | SC, P AND R.D. GA, ASSAM SC, A S E C |
| 15 | WP(C)/234/2025 FIXED | MS. SHAHNAZ RASUL MANSOOR @ SHAHNAZ RASUL AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR P S DEKA MR. A CHETRY | GA, ASSAM SC, REVENUE |
| 16 | WP(C)/251/2025 FIXED | SHUBHA GORH AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS | MS. N S THAKURIA MS D ANGANA | GA, ASSAM SC, REVENUE |
| 17 | WP(C)/256/2025 FIXED | JYOTIRINDRA ROYCHOWDHURY Versus THE STATE OF ASSAM AND 2 ORS | MR A DEKA | GA, ASSAM SC, REVENUE |
| 18 | WP(C)/279/2025 FIXED | NURUL ISLAM BARBHUIYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. A R TALUKDAR | SC, P AND R.D. GA, ASSAM |
| 19 | WP(C)/354/2025 | LAHIT KUMAR NATH Versus THE IDFC FIRST BANK AND ANR | MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM | |
| 20 | WP(C)/358/2025 | PABITRA GOGOI Versus THE STATE OF ASSAM AND 14 ORS | MR. R P SARMAH MS A DEKA | GA, ASSAM |
| 21 | WP(C)/365/2025 | ABDUL SAMAD AND 59 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. N K KALITA MR. R D BHUYAN MR B BORA MS. U DEKA MS E B GOGOI | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| 22 | WP(C)/376/2025 | ABDUR ROUF AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN | SC, P AND R.D. GA, ASSAM SC, ASEC |
| 23 | WP(C)/377/2025 | MUKIBUR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS. | MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM | GA, ASSAM SC, A A I SC, REVENUE SC, PWD |
| 24 | WP(C)/380/2025 | SAGIR JULFIKAR AHMED Versus THE STATE OF ASSAM AND 2 ORS | MR. M A I HUSSAIN MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | SC, TRANSPORT DEPARTMENT, ASSAM |
| 25 | WP(C)/383/2025 | SAIBAR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS | MR S M ABDULLAH P MS F HUSSAIN MD S HOQUE MD IMRAN MS B A AHMED | GA, ASSAM SC, ED |
| 26 | WP(C)/385/2025 | DEWAN SHAHNAZ KHATUN Versus THE STATE OF ASSAM AND 4 ORS | MR S M ABDULLAH P MS F HUSSAIN MD S HOQUE MD IMRAN MS B A AHMED | GA, ASSAM SC, ED |
| 27 | WP(C)/388/2025 | MINAKSHI RAHMAN Versus THE STATE OF ASSAM AND 4 ORS | MR S M ABDULLAH P MS F HUSSAIN MD S HOQUE MD IMRAN MS B A AHMED | GA, ASSAM SC, ED |

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|------------------|---|--|--|--|
| 28 | WP(C)/390/2025 | BABLU MIAH Versus THE RESERVE BANK OF INDIA AND 3 ORS. | MR S C DAS P BURAGOHAIN MR. C. SHIL | MR. B K SEN (SC, UCO BANK) |
| 29 | WP(C)/393/2025 | MD. GAFUR ALI AHMED Versus THE STATE OF ASSAM AND 3 ORS | MR. M K MISRA MR. S RANA | GA, ASSAM SC, REVENUE |
| 30 | WP(C)/404/2025 | SIDDIQUE ABDUL RAHIM Versus THE STATE OF ASSAM AND 5 ORS | MS. R CHOUDHURY MR. A H M R CHOUDHURY MR. A WAHAB | GA, ASSAM SC, APDCL |
| 31 | WP(C)/407/2025 | MD. LASKAR ALI Versus THE STATE OF ASSAM AND 2 ORS | MR. M R SODIAL MS S Z HAYAT | GA, ASSAM |
| 32 | WP(C)/408/2025 | MONJEET DEBNATH Versus THE STATE OF ASSAM AND ORS | MR. S NATH MR S DAS | SC, P AND R.D. GA, ASSAM |
| 33 | WP(C)/412/2025 | BIMLESHWAR MAHADEV MANDIR PARICHALANA COMMITTEE Versus THE STATE OF ASSAM AND 3 ORS | MR. I H LASKAR MR. P K DEKA C S SARKAR MR. P DAIMARY | GA, ASSAM SC, GMC |
| ADMISSION | | | | |
| 34 | WP(C)/6489/2024 | DR. KARABI BARUAH Versus THE STATE OF ASSAM AND 9 ORS | MR. A BISWAS MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA | MS M HAZARIKA(R-4) GA, ASSAM M K BORAH (R-4) MS. P. KASHYAP(R-4) SC, REVENUE |
| 35 | WP(C)/53/2025 B/O | ABDUL QADIR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. N H BARBHUIYA MS. S. DEY | SC, P AND R.D. GA, ASSAM SC, ASEC |
| 36 | WP(C)/56/2025 B/O | RIAZ UDDIN AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. N H BARBHUIYA MS. S. DEY | SC, P AND R.D. GA, ASSAM SC, ASEC |
| 37 | WP(C)/66/2025 FIXED | PADMA SHARMA AND 9 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. I H SAIKIA MR. B BORAH MR K KASHYAB | SC, P AND R.D. GA, ASSAM SC, A S E C |
| 38 | WP(C)/68/2025 B/O | ABDUL BASIT AND ANR Versus THE STATE OF ASSAM AND 7 ORS | MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY AJMAT ALI | SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION. |
| 39 | WP(C)/101/2025 FIXED | SURENDRA KUMAR SINHA AND ANR Versus THE STATE OF ASSAM AND 7 ORS | MR. A K TALUKDAR MR S ISLAM MR. S I KHAN | SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION. |
| 40 | WP(C)/102/2025 FIXED | RAJPASHA NAGORIK SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS | MR. A K TALUKDAR MR S ISLAM MR. S I KHAN | SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION. |
| 41 | WP(C)/109/2025 FIXED | NAZRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS | MR H R A CHOUDHURY MR. A H M R CHOUDHURY | SC, P AND R.D. GA, ASSAM SC, ASEC |
| 42 | WP(C)/126/2025 FIXED | BODRUL ISLAM BARBHUIYA Versus THE STATE ELECTION COMMISSION AND 3 ORS | MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA | GA, ASSAM SC, A S E C |
| 43 | WP(C)/145/2025 FIXED | NAZIM UDDIN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR H R CHOUDHURY S. TALUKDAR A S PRODHANI | SC, P AND R.D. SC, A S E C |
| 44 | WP(C)/153/2025 FIXED | MINHAZ AHMED AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR A. H. AHMED | SC, P AND R.D. GA, ASSAM SC, A S E C |
| 45 | WP(C)/154/2025 FIXED | SADHAN BISWAS Versus THE STATE OF ASSAM AND 2 ORS | MR. S NATH MR S DAS | SC, P AND R.D. GA, ASSAM |
| 46 | WP(C)/156/2025 FIXED | ABDUS SALAM AND 14 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR H R CHOUDHURY S. TALUKDAR A S PRODHANI | SC, P AND R.D. SC, S E C |

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| 47 | WP(C)/167/2025 FIXED | KADER ALI AND 73 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT |
| 48 | WP(C)/175/2025 FIXED | NAZMUL HAQUE AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA | SC, P AND R.D. GA, ASSAM SC, A S E C |
| ORDERS | | | | |
| 49 | WP(C)/8126/2019 FIXED | CHANDAN SAIKIA Versus THE BANK OF BARODA AND 3 ORS | MS A SAIKIA MR. M BISWAS MS. B BORA | MS N NATH MR. M DUTTA |
| 50 | WP(C)/2060/2024 | SHREEPAL JAIN @ SHREEPAL BARJATYA Versus THE ASSAM BOARD OF REVENUE AND 5 ORS | MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP | GA, ASSAM MR. J DEKA(R-5) MR A SARMA(R-5) MR. T K BHUYAN (r-6) MR. S K DEKA (r-6) A GAUTAM(r-6) MR. C TALUKDAR (r-6) SC, REVENUE |
| 51 | I.A.(Civil)/2846/2024 FIXED in WP(C)/5568/2021 | NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR Versus THE STATE OF ASSAM AND 29 ORS | MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA | GA, ASSAM |
| | WITH WP(C)/5568/2021 | NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR Versus THE STATE OF ASSAM AND 29 ORS | MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA | GA, ASSAM SC, WPT AND BC |
| | WITH | | | |
| 52 | WP(C)/117/2021 CAVT. NO. 08392/020, | RAM KRISHNA SINHA Versus THE STATE OF ASSAM AND 25 ORS | MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS | MR. K N CHOUDHURY MR. N BHARALI MR. M DAS SC, WPT AND BC FOR CAVEATOR |
| 53 | WP(C)/5147/2024 FIXED | DHIRAJ MAZUMDAR AND 2 ORS Versus THE STATE OF ASSAM AND 21 ORS | MR. K P PATHAK MR BHARGAV DAS MR. C PAUL | SC, CO OP GA, ASSAM MR. M MORE (R-9,10) MS S DAS (R5-R7) MR. A BORPUZARI (R-9,10) R BHOWAL (R5-R7) |
| 54 | WP(C)/5613/2024 FIXED | ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM | SC, P AND R.D. GA, ASSAM SC, ASEC |
| | WITH I.A.(Civil)/20/2025 in WP(C)/5613/2024 | THE STATE OF ASSAM Versus ABDUL AHAD LASKAR | MR. K KONWAR MS P THAPA | MR. M K HUSSAIN SC, ECA |
| | WITH I.A.(Civil)/30/2025 in WP(C)/5613/2024 | THE STATE ELECTION COMMISSIONER Versus ABDUL AHAD LASKAR, | MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN | GA, ASSAM |
| | WITH | | | |
| 55 | WP(C)/5346/2024 | ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR K P PATHAK MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN | SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION. |
| | WITH I.A.(Civil)/19/2025 in WP(C)/5346/2024 | THE STATE OF ASSAM Versus ASROF KALAM AZAD LASKAR | MR. K KONWAR MS P THAPA | MR K P PATHAK SC, ECA |
| | WITH I.A.(Civil)/31/2025 in WP(C)/5346/2024 | THE STATE ELECTION COMMISSION Versus ASROF KALAM AZAD LASKAR | MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN | |

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| 56 | WITH WP(C)/5631/2024 | NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR H R A CHOUDHURY MR. A H M R CHOUDHURY | SC, P AND R.D. SC, ASEC |
| | WITH I.A.(Civil)/18/2025 in WP(C)/5631/2024 | THE STATE OF ASSAM Versus NILIMA BEGUM LASKAR | MR. K KONWAR MS P THAPA | MR H R A CHOUDHURY |
| 57 | WITH WP(C)/5664/2024 | DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS. | MR. S B LASKAR MR. H A LASKAR MS D DUTTA | SC, P AND R.D. GA, ASSAM |
| | WITH I.A.(Civil)/4090/2024 in WP(C)/5664/2024 | THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA | GA, ASSAM GA, ASSAM | MR. H A LASKAR MS D DUTTA SC, ECA |
| 58 | WITH WP(C)/5706/2024 | HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA | SC, P AND R.D. GA, ASSAM SC, ASEC |
| | WITH I.A.(Civil)/4091/2024 in WP(C)/5706/2024 | THE STATE OF ASSAM Versus HABIBUR RAHMAN | SC, P AND R.D. SC, ASEC | MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA |
| | WITH I.A.(Civil)/4094/2024 in WP(C)/5706/2024 | THE STATE ELECTION COMMISSION Versus HABIBUR RAHMAN AND TEN ORS | MR. RAKESH DUBEY | SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA |
| 59 | WITH WP(C)/5751/2024 | ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI | SC, P AND R.D. GA, ASSAM SC, ASEC |
| | WITH I.A.(Civil)/17/2025 in WP(C)/5751/2024 | THE STATE OF ASSAM Versus ABDUL MOTLEB | MR. K KONWAR MS P THAPA | MR H R A CHOUDHURY SC, ECA |
| | WITH I.A.(Civil)/22/2025 in WP(C)/5751/2024 | THE STATE ELECTION COMMISSION, Versus ABDUL MOTLEB | MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA | GA, ASSAM |
| 60 | WITH WP(C)/5771/2024 | DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS | MR. A K TALUKDAR MR S ISLAM MR. S I KHAN | SC, P AND R.D. SC, ECI |
| | WITH I.A.(Civil)/14/2025 in WP(C)/5771/2024 | THE STATE OF ASSAM AND ORS Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL | MR. K KONWAR MS P THAPA | MR. A K TALUKDAR SC, ECA |
| | WITH I.A.(Civil)/23/2025 in WP(C)/5771/2024 | THE STATE ELECTION COMMISSION Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR | MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA | GA, ASSAM |
| 61 | WITH WP(C)/5984/2024 | MD. RAFIQUK ISLAM Versus THE STATE OF ASSAM AND 3 ORS | MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY | SC, P AND R.D. SC, ASEC |

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| | WITH I.A.(Civil)/9/2025 in WP(C)/5984/2024 | THE STATE OF ASSAM Versus MD RAFIQU L ISLAM | MR. K KONWAR MS P THAPA | MR H R A CHOUDHURY SC, ECA |
| | WITH I.A.(Civil)/25/2025 in WP(C)/5984/2024 | THE STATE ELECTION COMMISSION, Versus MD RAFIQU L ISLAM | MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA | GA, ASSAM |
| | WITH I.A.(Civil)/28/2025 in WP(C)/5984/2024 | THE STATE ELECTION COMMISSION Versus NILIMA BEGUM LASKAR | MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN | GA, ASSAM |
| 62 | WITH WP(C)/6347/2024 | ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS | MR B BURAGOHAİN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI | SC, P AND R.D. GA, ASSAM SC, S E C |
| | WITH I.A.(Civil)/15/2025 in WP(C)/6347/2024 | THE ASSAM STATE ELECTION COMMISSION, Versus ALI AHMED LASKAR | MR B BURAGOHAİN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA | |
| | WITH I.A.(Civil)/16/2025 in WP(C)/6347/2024 | THE STATE OF ASSAM Versus ALI AHMED LASKAR | MR. K KONWAR MS P THAPA | MR. N S LASKAR SC, ECA |
| 63 | WP(C)/6413/2024 FIXED | SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS | MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR | SC, P AND R.D. GA, ASSAM |
| | WITH I.A.(Civil)/4089/2024 in WP(C)/6413/2024 | THE STATE OF ASSAM Versus SHAMS UDDIN BARLASKAR | GA, ASSAM | MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR |
| 64 | WITH WP(C)/5810/2024 | ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM | SC, P AND R.D. GA, ASSAM |
| | WITH I.A.(Civil)/21/2025 in WP(C)/5810/2024 | THE STATE ELECTION COMMISSION, Versus ABDUL AZIZ MAZUMDER AND ORS | MR. RAKESH DUBEY | GA, ASSAM |
| 65 | WITH WP(C)/6768/2024 | ABDUR ROUF CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI | SC, P AND R.D. SC, ELECTION COMMISSION. |
| | WITH I.A.(Civil)/26/2025 in WP(C)/6768/2024 | THE STATE ELECTION COMMISSION Versus ABDUR ROUF CHOUDHURY | MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA | GA, ASSAM |
| 66 | WITH WP(C)/6829/2024 | LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. A K TALUKDAR MR S ISLAM MR. S I KHAN | SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION. |
| 67 | WITH WP(C)/6899/2024 | IKBAL HUSSAIN KHAN AND ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. M U MONDAL MS. N NASRİN MR K ISLAM MR A ALIM SK MR. A W MONDAL | SC, P AND R.D. GA, ASSAM SC, A S E C |

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| | WITH I.A.(Civil)/29/2025 in WP(C)/6899/2024 | THE STATE ELECTION COMMISSION Versus IKBAL HUSSAIN KHAN AND ORS | MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN | GA, ASSAM |
| 68 | WITH WP(C)/7029/2024 | ABDUL LATIF AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS. | MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN | SC, P AND R.D. GA, ASSAM SC, A S E C |
| 69 | WITH WP(C)/7061/2024 | ASHAFUL ALAM AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR J ABEDIN MR. A A MONDAL MR M Z RAHMAN MR. S S AHMED F KHATUN | SC, P AND R.D. GA, ASSAM |
| 70 | WITH WP(C)/2/2025 | HUSSAIN AHMED CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA | SC, P AND R.D. GA, ASSAM |
| 71 | WITH WP(C)/34/2025 | MONJUR AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR H R A CHOUDHURY MR. A H M R CHOUDHURY | SC, P AND R.D. GA, ASSAM SC, S E C |
| 72 | WITH WP(C)/37/2025 | SABBIR AHMED CHOUDHURY AND 14 ORS Versus THE STATE OF ASSAM AND 10 ORS | MR. R A CHOUDHURY MR. R A MAZUMDER MR. H ISLAM | SC, P AND R.D. GA, ASSAM SC, A S E C |
| 73 | WITH WP(C)/38/2025 | FATIMA KHATUN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR F A LASKAR MR. D H MOZUMDER | SC, P AND R.D. GA, ASSAM |
| 74 | WITH WP(C)/40/2025 | MD. AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS | SC, P AND R.D. SC, A S E C |
| 75 | WITH WP(C)/42/2025 | ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY | SC, P AND R.D. SC, A S E C |
| 76 | WITH WP(C)/43/2025 | SHEIKH HASINA KHATUN AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH | SC, P AND R.D. GA, ASSAM SC, ASEC |
| 77 | WITH WP(C)/44/2025 | SHANKU DUTTA CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR H R A CHOUDHURY MR. A H M R CHOUDHURY MS R DEKA H YEASMIN | SC, P AND R.D. GA, ASSAM SC, A S E C |
| 78 | WITH WP(C)/47/2025 | ROFIQUE UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR H R A CHOUDHURY MR H I CHOUDHURY MR. A H M R CHOUDHURY | SC, P AND R.D. GA, ASSAM SC, A S E C |
| 79 | WITH WP(C)/49/2025 | SURESH DEBNATH AND 13 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA | SC, P AND R.D. GA, ASSAM SC, S E C |
| 80 | WITH WP(C)/52/2025 | SAIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. R C PAUL MR. A R DAS | SC, P AND R.D. GA, ASSAM SC, ASEC |

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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|-----|-------------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 5) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 6) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 7) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 8) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 9) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 10) | MR. R A CHOUDHURY | 27-01-2025 | To | 31-01-2025 |
| 11) | MD. I HUSSAIN | 27-01-2025 | To | 03-02-2025 |
| 12) | MR A B DEY | 27-01-2025 | To | 04-02-2025 |
| 13) | MR S K KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 14) | MS S KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 15) | MR R ISLAM | 27-01-2025 | To | 04-02-2025 |
| 16) | MR A W AMAN | 28-01-2025 | To | 29-01-2025 |
| 17) | MR. V K CHOPRA | 30-01-2025 | To | 06-02-2025 |
| 18) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |
| 19) | MR K K MAHANTA (Sr. Advocate) | 29-01-2025 | To | 31-01-2025 |
| 20) | MR. K M MAHANTA | 29-01-2025 | To | 31-01-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-----------------------|---|---|---|---|
| - FOR ORDERS - | | | | |
| 1 | WP(C)/7538/2018 | RAJANI KANTA NATH Versus THE STATE OF ASSAM AND 4 ORS. | MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN | GA, ASSAM |
| 2 | Review.Pet./170/2019 WITH WP(C)/1385/2011(D/O) | SMTI. KALPANA BORA BARMAN Versus THE STATE OF ASSAM AND 7 ORS | MR. B C DAS MR. U DUTTA | MR. T J MAHANTA, SC, APSC MR. R SHARMA (R8) MR. P D NAIR (R-6) MS P PHUKAN (R8) SC, FINANCE DEPTT. SC, EDU |
| 3 | Cont.Cas(C)/92/2020 | GIRISH BORA Versus NIRAJ VERMA, IAS AND ORS. | MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM | MR. SURAJIT DAS (R6) MR. S KATAKI (r-4) MR B DEURI (r-5) MR. S R BORUAH (r-6) MR SARFRAZ NAWAZ (R6) FARIDUL AMIN (R6) MS. R DUTTA (r-4) |
| 4 | Cont.Cas(C)/753/2023 | AKINUR ISLAM Versus JAY SHIVANI AND ANR | MR. M ISLAM MS A KHATUN | MR. K KONWAR (R-1) MR S DUTTA (R-1) MS. N BORAH (R-1) |
| 5 | WP(C)/2179/2023 | NILUFA BEGUM Versus THE STATE OF ASSAM AND 5 ORS. | MR. A DUTTA | GA, ASSAM MOTIUR RAHMAN (R-5) MR. A S TAPADER (R-5) MR M AHMED (R-5) |
| 6 | Cont.Cas(C)/135/2024 | RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN Versus NIRAJ VERMA AND 5 ORS. | MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR | |
| 7 | Cont.Cas(C)/286/2024 | NUR HUSSAIN MOLLAH Versus J. B. EKKA AND 3 ORS. | MR. M ISLAM MS A KHATUN | MR. K KONWAR(R-3) MS. N BORAH(R-3) MS. N BORAH(R-3) MR S DUTTA |

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| 8 | Cont.Cas(C)/349/2024 | GOBINDA RAJBANGSHI AND ANR. Versus SMTI BHASWATI DAS AND 3 ORS. | MR. A BORUA MR A B DUTTA | MRS. R S DEURI (R-1,3,4) MR. S R RABHA (1,3,4) MR. B GOGOI(R-2) P HAZARIKA (R1, R3, R4) MR P NAYAK(R-2) MR A CHALIHA(R-2) T CHAKMA (R1, R3, R4) MR D S DEKA (R-1,3,4) MS A DAS (R-1,3,4) MS. L WANGSA (R-1,3,4) |
| 9 | Cont.Cas(C)/379/2024 | GOKUL RAY Versus S. KISHORE AND 2 ORS. | MD H R AHMED | MR. A K DUTTA(R-2) |
| 10 | Cont.Cas(C)/398/2024 | JAHANGIR ALOM AND ANR Versus KAILASH KARTHIK N AND 6 ORS. | MR. S DIHINGIA (P-2) Ms. R. R. BORAH MR. A A R KARIM MS. K DAS (P-2) | MR. P N GOSWAMI (R-4) MR. P N GOSWAMI (R-4) MR. R R Gogoi (R-5,6) |
| 11 | Cont.Cas(C)/484/2024 | PREMALATA SAIKIA BORA Versus CHANDAN SARMA AND ANR | MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR. S S AHMED | |
| 12 | Cont.Cas(C)/526/2024 | ONGC CONTRACTUAL MAZDOOR SANGHA Versus SHRI RAJESH TIWARI AND ANR | MR D TALUKDAR | MR. I CHOWDHURY SR ADV (r-1,2) MR B CHOUDHURY (r-1,2) |
| 13 | WP(C)/3151/2024 | DIBYAJYOTI THAKUR AND ANR Versus OIL AND NATURAL GAS CORPORATION LTD | MR D TALUKDAR MR P CHOWDHURY | |
| 14 | I.A.(Civil)/3812/2024 FIXED, IN WP(C)/2421/2013(D/O) in WP(C)/2421/2013 WITH MC/85/2024 | JYOTIRMOY CHOUDHARY Versus THE STATE OF ASSAM AND 3 ORS | MR. R P SARMAH MR. R P SARMAH | SC, P AND R.D. |
| 15 | I.A.(Civil)/3881/2024 in WP(C)/4853/2024 WITH WP(C)/4853/2024 | JYOTIRMOY CHOUDHARY Versus THE STATE OF ASSAM AND 3 ORS NIT WORKERS UNION AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS | MR. R P SARMAH MR. R P SARMAH MR. A K PURKAYASTHA (P-3) MR. M J BARUAH MR. A. ALI | SC, P AND R.D. MR. S P CHOUDHURY DY.S.G.I. SC, NIT |
| 16 | WP(C)/4008/2024 B/O | NIT WORKERS UNION AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS | MR. A K PURKAYASTHA (P-3) MR. M J BARUAH MR. A. ALI | MR. S P CHOUDHURY DY.S.G.I. SC, NIT |
| 17 | WP(C)/7034/2024 | GAYATRI SONOWAL Versus THE STATE OF ASSAM AND 3 ORS | MR. S BORTHAKUR MS. S KAKATI | GA, ASSAM |
| 18 | WP(C)/7034/2024 | SMTI BABITA BARKAKOTI Versus THE UNION OF INDIA AND 6 ORS. | MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN | MR. D C BORAH (R-1 TO 6, (C.G.C)) DY.S.G.I. |
| 18 | Review.Pet./5/2025 IN WP(C) 520/2012 (D/O) | BISWA DEV GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS | MR. N DEKA MR. M GOGOI MR. S BANIKYA | SC, PWD |
| - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED - | | | | |
| 19 | WP(C)/5126/2021 FIXED | CHANDRA BAHADUR CHETRI Versus THE STATE OF ASSAM AND 4 ORS | MR. M U MAHMUD MS N BORDOLOI MS. P DEVI | GA, ASSAM SC, AG SC, P W D SC BTAD |
| 20 | WP(C)/6971/2021 FIXED | MR. HIRU MAHANTA AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR B BURAGOHAİN MR. N BORUAH | GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4) SC, FINANCE DEPARTMENT |
| 21 | WP(C)/2133/2023 B/O | MAHENDRA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS | MR. S K DAS MR D BARMAN | GA, ASSAM SC, FINANCE |

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| 22 | WP(C)/312/2024 | PURNIMA NANDI Versus THE STATE OF ASSAM AND 6 ORS. | MR. B SARMA MR. R SARMA MR A DEY MR B BARMAN | SC, P AND R.D. GA, ASSAM |
| 23 | WP(C)/3148/2024 | JUMI PHUKAN Versus OIL AND NATURAL GAS CORPORATION LTD. | MR D TALUKDAR MR P CHOWDHURY | MR. B CHOUDHURY, SC ONGC |
| 24 | WP(C)/3149/2024 | SUJIT PAUL AND ANR Versus OIL AND NATURAL GAS CORPORATION LTD. | MR D TALUKDAR MR P CHOWDHURY | MR. B CHOUDHURY, SC ONGC |
| 25 | WP(C)/3920/2024 | M/370982 EX HAVILDAR/SKT (MEDICAL) BABU A S Versus UNION OF INDIA AND 2 ORS | MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH | DY.S.G.I. |
| 26 | WP(C)/4356/2024 | NO.G/3400451 WARRANT OFFICER/GD (GENERAL DUTY) PRATAP SINGH Versus UNION OF INDIA AND 3 ORS | MR B PATHAK MR V KUMAR MS M TIWARI | MR. K K PARASAR (R-1 TO 4) DY.S.G.I. |
| 27 | WP(C)/4446/2024 | AJIT DAS AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS | MR P CHOWDHURY MR. V K CHANDAK MRS N. AGARWAL CHANDAK | GA, ASSAM SC, FINANCE SC, PWD |
| 28 | WP(C)/5122/2024 FIXED | PRASANTA BORGHAIN Versus THE STATE OF ASSAM AND 3 ORS | MR. P SARMA | SC, FINANCE SC, AGRI. DEPARTMENT SC, AGRICULTURE MARKETING BOARD. |
| 29 | WP(C)/5167/2024 | KAJOL BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS | MR. M R SODIAL MR S AHMED MR. M H SAIKIA MS S Z HAYAT MS B H SHIRIN | GA, ASSAM MR. B CHAKRABORTY SC, AG MR A CHAKRABORTY |
| 30 | WP(C)/5245/2024 | ONGC CONTRACTUAL MAZDOOR SANGHA Versus OIL AND NATURAL GAS CORPORATION LIMITED | MR D TALUKDAR MR P CHOWDHURY | MR. B CHOUDHURY MR B CHOUDHURY |
| 31 | WP(C)/5293/2024 FIXED | NANDITA DAS Versus THE STATE OF ASSAM AND 7 ORS | MR. M DUTTA MS S DEV L DEKA | GA, ASSAM SC, FINANCE DEPTT. SC, F C I |
| 32 | WP(C)/5947/2024 FIXED | CHOUKAT ALI Versus THE STATE OF ASSAM AND 4 ORS | MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA | GA, ASSAM SC, REVENUE |
| 33 | WP(C)/5966/2024 FIXED | PRADIP KALITA Versus THE STATE OF ASSAM AND 3 ORS | MR H BETALA MR. K KASHYAP MS. J SAIKIA | GA, ASSAM SC, REVENUE |
| 34 | WP(C)/6811/2024 FIXED | MD. AINUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS. (H) | MR S BORTHAKUR MR SAURADEEP DEY | SC, P H E |
| - ADMISSION WITH NOTICE SERVED - REPLY FILED - | | | | |
| 35 | WP(C)/381/2015 | SUMIT PAUL Versus THE STATE OF ASSAM AND 2 ORS | MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA | DR. B AHMED (r-4) MS. D S NEOG (SC, CO-OPERATION DEPTT.) MR. N HAQUE (R-5,6) MR. S BANIK MR. A K AZAD (r-4) MR M HUSSAIN (R-5,6) MR. A S TAPADER (R-4 to 6) C M DEKA (R-4 to 6) MR M AHMED |
| 36 | WP(C)/467/2019 FIXED | MANAM PATIR MAHANTA Versus THE STATE OF ASSAM AND 4 ORS. | MR A ALI MS. M KHATUN | GA, ASSAM SC, AG MR. N ALAM (R5) MR. S U AHMED (R5) SC, IRRIGATION |

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| 37 | WP(C)/1701/2019 | MRINAL KANTI CHAKRABORTY Versus THE INDIAN INSTITUTE OF TECHNOLOGY AND 6 ORS. | MR K K MAHANTA MR. K M MAHANTA MR. S CHAKRABARTY | MR. R P KAKOTI SR. ADV. (SC, IIT, R1-R4) MR. A K DUTTA (R1-R4) MR H DAS MR H GUPTA (R7) MR. S SUTRADHAR (R1-R4) SC, IIT ASSTT.S.G.I. |
| 38 | WP(C)/3355/2021 | 041664366 CT/GD SRI BICHITRA SARMA Versus THE UNION OF INDIA AND 5 ORS. | MR. R SARMA MR. R K TALUKDAR | MR H GUPTA ASSTT.S.G.I. |
| 39 | WP(C)/1013/2023 B/O | ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS. | MR. S CHAMARIA MR H K DAS MR A N SARMAH MR. D DAS MR M M ZAMAN MR N K SARMA | GA, ASSAM SC, AFDC |
| | WITH I.A.(Civil)/3238/2024 in WP(C)/1013/2023 | ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS | MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN | GA, ASSAM SC, AFDC |
| | WITH I.A.(Civil)/3588/2024 in WP(C)/1013/2023 | STATE OF ASSAM Versus ANURADHA ADHIKARY SARMA AND ORS | GA, ASSAM | MR A N SARMAH MR. S SAMARIA |
| | WITH Cont.Cas(C)/707/2024 | ANURADHA ADHIKARI SARMA Versus RAKESH KUMAR IAS AND 2 ORS | MR H K DAS MR N K SARMA | |
| 41 | WP(C)/1680/2023 | SHINE HORE Versus THE UNION OF INDIA AND 3 ORS | MR. A R BHUYAN MR. M A I HUSSAIN | MR. B CHAKRAVARTY MR. B CHAKRAVARTY DY.S.G.I. |
| 42 | WP(C)/4193/2023 | MD. SAJID HUSSAIN AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS | MR D KALITA MR. U K NAIR MR. Y S MANNAN (P- 1,3,4) MR. M P SARMA | DY.S.G.I. SC, AEGCL |
| 43 | WP(C)/5566/2023 B/O | CHABIN THAKURIA Versus THE STATE OF ASSAM AND 3 ORS | MR. P K MUNIR MR. A. GAYAN | GA, ASSAM MR. B K BHAGAWATI (R-4) MS G HAZARIKA, SC, REVENUE DEPARTMENT. MR B S DEKA (R-4) MR H PARASAR (R-4) SC, GHC (R-2,3) |
| 44 | WP(C)/6155/2023 B/O | RAJU KALITA Versus THE UNION OF INDIA AND 2 ORS | MR H BARUAH MR P P PHUKAN | MS. K PHUKAN (C.G.C.) DY.S.G.I. |
| 45 | WP(C)/7004/2023 | EX. NO. S/356262F RIFLEMAN/RM (RADIO MECHANICS) KEWAL SINGH AND 2 ORS. Versus THE UNION OF INDIA AND 2 ORS. | MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI | MR. U K GOSWAMI DY.S.G.I. |
| 46 | WP(C)/7251/2023 | INDRAJIT TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS | MS. A TALUKDAR | GA, ASSAM |
| 47 | WP(C)/2361/2024 | PALLABI SAIKIA DEKA Versus THE STATE OF ASSAM AND 6 ORS | MR B M DEKA MS D MAHANTA MR R.AHMED | SC, AG (A AND E) GA, ASSAM SC, A.H and V. DEPT. SC, FINANCE SC, PENSION |
| 48 | WP(C)/2957/2024 | MUSLEH UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS | MR. Y S MANNAN MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN | GA, ASSAM SC, PWD |
| 49 | WP(C)/3220/2024 | ABDUL HAI Versus THE STATE OF ASSAM AND 3 ORS | MR. S BORA | GA, ASSAM SC, FINANCE |

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|----|---|--|-------------------------------------|---|
| 50 | WP(C)/4370/2024 FIXED | SANGEET NILAM BOARH Versus THE ASSAM PUBLIC SERVICE COMMISSION AND ANR | MR G CHOUDHURY MR ARINDAM BARUAH | SC, APSC |
| 51 | WP(C)/5312/2024 CAVT. NO.10032/024, FIXED | LONGJAM BIDYASAGAR SINGH Versus AIRPORTS AUTHORITY OF INDIA | MR. A PHUKAN MS S SARMA HAZARIKA | MR. D DEKA SC, A A I FOR CAVEATOR |

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 5) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 6) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 7) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 8) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 9) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 10) | MR. R A CHOUDHURY | 27-01-2025 | To | 31-01-2025 |
| 11) | MD. I HUSSAIN | 27-01-2025 | To | 03-02-2025 |
| 12) | MR A B DEY | 27-01-2025 | To | 04-02-2025 |
| 13) | MR S K KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 14) | MS S KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 15) | MR R ISLAM | 27-01-2025 | To | 04-02-2025 |
| 16) | MR A W AMAN | 28-01-2025 | To | 29-01-2025 |
| 17) | MR. V K CHOPRA | 30-01-2025 | To | 06-02-2025 |
| 18) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|---|---|---|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./118/2025 WITH CASE RECORD(SCANNED COPY), FIXED | JAHIDUL ISLAM Versus THE STATE OF ASSAM | MR N J DAS | PP, ASSAM |
| 2 | Bail Appln./3937/2024 WITH | BIMAL RABHA AND ANR Versus THE STATE OF ASSAM | MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR | PP, ASSAM |
| 3 | Bail Appln./198/2025 | ANOWARA BEGUM Versus THE STATE OF ASSAM | MR. R DE MS. D PATHAK | PP, ASSAM |
| 4 | Bail Appln./201/2025 | SRI JAHARUL ISLAM Versus THE STATE OF ASSAM | MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL | PP, ASSAM |
| 5 | Bail Appln./203/2025 | SRI ASURUDDIN MONDAL @ ASIR UDDIN MONDAL Versus THE STATE OF ASSAM AND ANR | Ms. R. R. BORAH MR. A A R KARIM MR M HOQUE MR S RAHMAN | PP, ASSAM |
| 6 | Bail Appln./204/2025 | MD RAJU ALI Versus THE STATE OF ASSAM | MR A K AHMED MS P KAKATI | PP, ASSAM |
| 7 | Bail Appln./211/2025 | SRI PRASANTA KAKATI AND 2 ORS. Versus THE STATE OF ASSAM | MR. L GOGOI | SPECIAL PP ASSAM |
| 8 | Bail Appln./214/2025 | KITAP ALI Versus THE STATE OF ASSAM | MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN A S CHOUDHURY | PP, ASSAM |
| MOTION | | | | |
| 9 | Crl.Pet./1601/2024 B/O | ABDUL AHAD Versus FAKRUL ISLAM AND 2 ORS. | MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD | PP, ASSAM |
| 10 | Crl.Pet./1602/2024 B/O | ABDUL AHAD Versus FAKRUL ISLAM AND 2 ORS. | MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD | PP, ASSAM |

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| 11 | AB/3223/2024 FIXED | JYOTIRMOY LAHKAR Versus THE STATE OF ASSAM | MR P K DAS MR. M BARUAH MR. M ALOM | PP, ASSAM |
| 12 | AB/157/2025 | MONOWAR ALI @ HUSSAIN Versus THE STATE OF ASSAM AND ANR. | MS F BEGUM MR S PAUL | PP, ASSAM |
| 13 | AB/167/2025 | SURAJEET NEOG Versus THE STATE OF ASSAM | MR. K BORUAH MR. M ALAM MS. P BORAH | PP, ASSAM |
| ADMISSION | | | | |
| 14 | WP(C)/1990/2021 PART-HEARD, FIXED | MAMTAJ BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS. | MR. R C DAS MR S C DAS MR P BURAGOHAIN | SC, ELEM. EDU SC, SSA |
| BAIL HEARING (BA) | | | | |
| 15 | Bail Appln./3677/2024 WITH CASE RECORD(SCANNED COPY), FIXED | TARUN KUMAR Versus THE UNION OF INDIA | MR. T HUSSAIN | SC, NCB |
| 16 | Bail Appln./3733/2024 WITH CASE RECORD(SCANNED COPY), FIXED | SHAHIDUL ISLAM BEPARI @ PINTU Versus THE STATE OF ASSAM | MR. A AHMED U U KHAN MR A AHMED | PP, ASSAM |
| 17 | Bail Appln./3970/2024 FIXED | AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM | Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN | PP, ASSAM |
| WITH | | | | |
| 18 | Bail Appln./3968/2024 | MOZAMMEL HOQUE (MINOR) AND 2 ORS. Versus THE STATE OF ASSAM | Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN | PP, ASSAM |
| 19 | Bail Appln./96/2025 FIXED | BHARGOB GOGOI Versus THE STATE OF ASSAM | MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA | PP, ASSAM |
| 20 | Bail Appln./124/2025 FIXED | ABDUL ALI Versus THE STATE OF ASSAM | MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR | PP, ASSAM |
| 21 | Bail Appln./132/2025 FIXED | IMRAN HUSSAIN Versus THE STATE OF ASSAM | MOTIUR RAHMAN MR M RAHMAN | PP, ASSAM |
| BAIL HEARING | | | | |
| 22 | AB/2457/2024 FIXED | DR DIGANTA BARUAH Versus THE STATE OF ASSAM | MR. P DUTTA | PP, ASSAM |
| 23 | AB/2566/2024 WITH CASE RECORD(SCANNED COPY), FIXED | ISOB ALI Versus THE STATE OF ASSAM | MR B BORA MR A B DUTTA | PP, ASSAM |
| 24 | AB/2947/2024 FIXED | ABIR DUTTA Versus STATE OF ASSAM AND ANR | MR. L TALUKDAR MS K. KALITA MR H TALUKDAR S HUSSAIN | PP, ASSAM SC, WATER RESOURCE |
| 25 | AB/2995/2024 FIXED | CHILIMA KHATUN @ SILIMA KHATUN AND 4 ORS. Versus THE STATE OF ASSAM | MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN | PP, ASSAM |
| 26 | AB/3017/2024 | SIRAJUL ALI Versus THE STATE OF ASSAM AND ANR | MR. K NATH MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR | MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM |
| 27 | AB/3151/2024 FIXED | NEWMOON ROY Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |

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| 28 | AB/3236/2024 FIXED | MIR HUSSAIN Versus THE STATE OF ASSAM | Yousuf Ali | PP, ASSAM |
| 29 | AB/3241/2024 WITH CASE RECORD(SCANNED COPY), FIXED | TOYAM UDDIN Versus THE STATE OF ASSAM AND ANR | MD S HOQUE MR. M DEKA MS B A AHMED | MR. D A KAIYUM MR. M S MONDAL PP, ASSAM |
| 30 | AB/3262/2024 FIXED | KANCHU MONDAL AND ANR Versus THE STATE OF ASSAM | MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK | PP, ASSAM |
| 31 | AB/3346/2024 FIXED | PRABIR PAUL Versus THE STATE OF ASSAM | MR. K BORUAH MR. M ALAM MS. P BORAH | PP, ASSAM |
| 32 | AB/3365/2024 FIXED | MONSUR ALI @ MANSUR ALI Versus THE STATE OF ASSAM | MR. M P CHOUDHURY MR. S BATHARI | PP, ASSAM |
| 33 | AB/3386/2024 FIXED | Haidar Ali Versus THE STATE OF ASSAM | MD. I HUSSAIN MR. A Z AHMED | PP, ASSAM |
| 34 | AB/3406/2024 FIXED | DEBASISH BARUA Versus THE STATE OF ASSAM | MR M A ISLAM MR J I MONDAL MR J ISLAM MR J ISLAM | PP, ASSAM |
| 35 | AB/1/2025 FIXED | MANNE NAGAMALLESWARA RAO AND 2 ORS Versus THE STATE OF ASSAM | MR. K M HALOI MRS. BHANITA CHOUDHURY | PP, ASSAM |
| 36 | AB/12/2025 FIXED | SANTOSH DAS AND ANR Versus THE STATE OF ASSAM | MR. S K BHATTACHARYYA MR H MAURYA | PP, ASSAM |
| | WITH | | | |
| 37 | AB/7/2025 | SMTI ADITI KABRA AND ANR Versus THE STATE OF ASSAM | MR. S K BHATTACHARYYA MR H MAURYA | PP, ASSAM |
| 38 | AB/130/2025 | ANIT DAULAGUPU AND 8 ORS Versus THE STATE OF ASSAM | MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI | PP, ASSAM |
| | | ORDERS | | |
| 39 | I.A.(CrI.)/1277/2024 FIXED in CrI.Pet./1092/2024 WITH CrI.Pet./1092/2024 | MEHNAA @ MEHNAAZ SULTANA Versus MD HAFIZUDDIN AHMED AND 4 ORS Versus MD HAFIZUDDIN AHMED AND 4 ORS THE STATE OF ASSAM AND ANR | MS N CHATTERJEE MS N CHATTERJEE MR. P MAHANTA MR J K BORDOLOI C SARMA V KHAKHALARY | MR. P MAHANTA PP, ASSAM H M ALI (R-2) MS. N CHATTERJEE(R-2) PP, ASSAM |
| 40 | CrI.Pet./1594/2024 FIXED | ANIL KUMAR RABHA Versus THE STATE OF ASSAM AND 3 ORS | MR R CHAKRAVORTY S RABHA R BASUMATARY | PP, ASSAM |
| 41 | CrI.Pet./1599/2024 FIXED | MORZINA BEGOM Versus THE STATE OF ASSAM AND 2 ORS | MR A KHANIKAR MR. P KONWAR R L CHUTIA | MR. B K BHAGAWATI (R-2) PP, ASSAM |
| 42 | CrI.Pet./1604/2024 FIXED | SMTI. MAMU SAIKIA GOGOI AND 2 ORS Versus THE STATE OF ASSAM AND ANR | MR. R DE MS. D PATHAK | PP, ASSAM |
| 43 | CrI.Pet./1606/2024 FIXED | SMT. PUJA GOGOI Versus MANASH CHALIHA | MR. H DAS MS. C BARMAN | |
| 44 | WP(C)/3389/2024 FIXED | PREMJIT DAS Versus THE GAUHATI UNIVERSITY AND 3 ORS | MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY | MR. B HALDAR (R-4) MS S. BASAK(R-4) SC, G U |

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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| | | | | |
|-----|-------------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 5) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 6) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 7) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 8) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 9) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 10) | MR. R A CHOUDHURY | 27-01-2025 | To | 31-01-2025 |
| 11) | MD. I HUSSAIN | 27-01-2025 | To | 03-02-2025 |
| 12) | MR A B DEY | 27-01-2025 | To | 04-02-2025 |
| 13) | MR S K KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 14) | MS S KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 15) | MR R ISLAM | 27-01-2025 | To | 04-02-2025 |
| 16) | MR A W AMAN | 28-01-2025 | To | 29-01-2025 |
| 17) | MR. V K CHOPRA | 30-01-2025 | To | 06-02-2025 |
| 18) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |
| 19) | MR K K MAHANTA (Sr. Advocate) | 29-01-2025 | To | 31-01-2025 |
| 20) | MR. K M MAHANTA | 29-01-2025 | To | 31-01-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--|---|--|---|
| ADMISSION | | | |
| 1 WP(C)/3782/2021 FIXED | RAJIB BORI Versus THE STATE OF ASSAM AND 6 ORS. | MD S HOQUE MR. B K DAS | SC, ELEM. EDU GA, ASSAM MR. P J SAIKIA (R-7) MR. P BORDOLOI(R-6 & 7) |
| 2 WP(C)/4007/2023 B/O | RAJU LANGTHASA AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR. M K CHOUDHURY MR. P CHAKRABORTY MR. S N AHMED TANZIM L. CHOUDHURY | GA, ASSAM SC, SEC. EDU. |
| 3 WP(C)/6922/2023 B/O | HOZRAT ALI AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS | MS. R CHOUDHURY MS. B. HAZARIKA | SC, ELEM. EDU GA, ASSAM |
| 4 WP(C)/7515/2023 FIXED | ABUAL HUSSAIN SK Versus THE STATE OF ASSAM AND 7 ORS | MR J ABEDIN MR. K A MAZUMDER MR E AHMED MR A HAI T MAZUMDER | SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-7) MR. P K DEKA (r-7) MR. P DAIMARY (r-7) MR. R. KARIM (r-7) MR M Z RAHMAN (r-8) SC, SSA |
| ORDERS | | | |
| 5 Cont.Cas(C)/109/2018 FIXED | BISWAJIT GOGOI AND 9 ORS. Versus PREETOM SAIKIA AND 7 ORS. | MS. B BHUYAN MS. N BORAH | MR. A DEKA MR. R MAZUMDAR MS. A VERMA MRS. R BORAH MS U DAS MR. G TAYE SC, SEC. EDU. MS. R CHAKRABORTTY |
| WITH I.A.(Civil)/2709/2022 in Cont.Cas(C)/109/2018 | BISWAJIT GOGOI AND 9 ORS. Versus PREETOM SAIKIA AND 7 ORS. | MS. B BHUYAN MS B BORA | |
| 6 Cont.Cas(C)/484/2019 FIXED | NAREN PRASAD SARMA Versus MR. DIPAK MAJUMDAR | MR. S BORTHAKUR MR. P K BORAH MR. D GOGOI | MR. K GOGOI |
| 7 WP(C)/3458/2019 FIXED | LIPI BORAH Versus THE STATE OF ASSAM AND 5 ORS. | MR. N BORAH MR. H MAZUMDER | SC, HIGHER EDU GA, ASSAM |

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|----|--|---|--|--|
| 8 | Cont.Cas(C)/39/2022 FIXED | ABDUL HAI AND 8 ORS Versus PREETOM SAIKIA AND ORS. | MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE | MR. D SAIKIA MR. P K BORAH MR B KAUSHIK |
| 9 | Cont.Cas(C)/384/2023 FIXED | ASOMI GOGOI Versus NARAYAN KONWAR AND ANR | MR. S HAZARIKA MS A M DCOSTA | MR. D SAIKIA (r-1,2) MR S NEOGI (r-1) MR S M T CHISTIE (R-2) MR. N J KHATANIAR (r-1) MS K DAS(R-2) |
| 10 | Cont.Cas(C)/764/2023 FIXED | BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR. | MR B M DEKA MS D MAHANTA MR R.AHMED | MR. D SAIKIA (r-2) MR. U SARMA (r-2) MR B KAUSHIK (r-2) |
| | WITH | | | |
| 11 | Cont.Cas(C)/699/2023 | BINOD KARMAKAR AND 11 ORS Versus SURANJANA SENAPATI, ACS AND ANR | MR. K M MAHANTA MS N BEGUM MR S GAUTAM | MR. U SARMA (R-1) MR B KAUSHIK (R-1) |
| 12 | WP(C)/6921/2023 FIXED | SANTANU SEN Versus THE STATE OF ASSAM AND 5 ORS. | MR G BAISHYA MS. P DAS | SC, HIGHER EDU MR. U SAIKIA (R-7) SC, BTC |
| 13 | Cont.Cas(C)/172/2024 FIXED | MUKUL KUMAR DEKA Versus POMI BARUAH | MR J ABEDIN MR N SARMA | MR. K GOGOI MR. A R TAHBILDAR |
| 14 | Cont.Cas(C)/240/2024 B/O | ABDUL MAZID PRODHANI Versus SURANJANA SENAPATI | MR. M R KHANDAKAR MR. A ROHMAN | MR. D SAIKIA MR S M T CHISTIE MS K DAS |
| 15 | Cont.Cas(C)/281/2024 B/O | FAZAL ALI Versus SURANJANA SENAPATI | MR. M R KHANDAKAR MR. A ROHMAN | |
| 16 | Cont.Cas(C)/371/2024 | BIREN SAIKIA Versus MAMATA HOJAI | MR D DEKA MR. A Z AHMED MR N J KUMAR | |
| 17 | Cont.Cas(C)/532/2024 FIXED | OMAR ALI SHEIKH Versus NARAYAN KONWAR AND ANR | MR. R ISLAM S BEGUM | |
| 18 | WP(C)/1095/2024 B/O | JAHANGIR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS | MR. J KALITA DIKSHITA DEKA | GA, ASSAM SC, SEC. EDU. |
| 19 | I.A.(Civil)/1273/2024 FIXED in WP(C)/3858/2023 WITH WP(C)/3858/2023 | THE UNION OF INDIA AND 3 ORS Versus DR KAMAL NARAYAN KALITA | MR. A K DUTTA MR. S SUTRADHAR | MR. R MAZUMDAR |
| | | DR. KAMAL NARAYAN KALITA Versus THE UNION OF INDIA AND 5 ORS | MR. R MAZUMDAR MR P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH | MR. A K DUTTA (r-1,2,3,4 AND 5)) MR. S SUTRADHAR (r-6) DY.S.G.I. |
| 20 | I.A.(Civil)/1742/2024 FIXED in WP(C)/8194/2022 WITH WP(C)/8194/2022 | MOMEE GOGOI AND 65 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. B SHARMA MR. N J GOGOI M.A. BEGUM | SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA |
| | | MOMEE GOGOI AND 65 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. B SHARMA MR. N J GOGOI M.A. BEGUM | SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE |

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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| | | | | |
|----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 5) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 6) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |

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|-----|-------------------|------------|----|------------|
| 7) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 8) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 9) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 10) | MR. R A CHOUDHURY | 27-01-2025 | To | 31-01-2025 |
| 11) | MD. I HUSSAIN | 27-01-2025 | To | 03-02-2025 |
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| 13) | MR S K KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 14) | MS S KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 15) | MR R ISLAM | 27-01-2025 | To | 04-02-2025 |
| 16) | MR A W AMAN | 28-01-2025 | To | 29-01-2025 |
| 17) | MR. V K CHOPRA | 30-01-2025 | To | 06-02-2025 |
| 18) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|----------------------------------|--|--|---|
| MOTION | | | | |
| 1 | CRP(IO)/539/2024 | ABDUL RASHID @ ABDUL RASID Versus SAYEDUR RAHMAN AND 3 ORS | MR. Y S MANNAN MR. T HUSSAIN MS R BEGAM | |
| 2 | CRP(IO)/545/2024 | NURUL AMIN MAZUMDAR AND 5 ORS. Versus MINA BEGUM LASKAR ANR 4 ORS. | MR. I ALAM MR. T SK MR. RASHIDUL ISLAM | |
| 3 | CRP(IO)/26/2025 | RUBUL HAZARIKA Versus ANIL PANTATI AND 18 ORS | MR. P BOIRAGI MR. S J SARMAH | GA, ASSAM |
| 4 | CRP(IO)/27/2025 | UPEN KUMAR SAIKIA Versus ANIL PANTATI AND 18 ORS | MR. P BOIRAGI MR. S J SARMAH | GA, ASSAM |
| 5 | CRP(IO)/28/2025 | PRABAWATI SHYAM Versus ANIL PANTATI AND 18 ORS | MR. P BOIRAGI MR. S J SARMAH | GA, ASSAM |
| 6 | CRP(IO)/29/2025 | PRANJAL PARASH HAZARIKA @ PRANJAL HAZARIKA Versus ANIL PANTATI AND 18 ORS | MR. P BOIRAGI MR. S J SARMAH | GA, ASSAM |
| 7 | CRP(IO)/30/2025 | GONESH DUTTA Versus ANIL PANTATI AND 18 ORS | MR. P BOIRAGI MR. S J SARMAH | GA, ASSAM |
| 8 | CRP(IO)/31/2025 | PRABIN DUTTA Versus ANIL PANTATI AND 18 ORS | MR. P BOIRAGI MR. S J SARMAH | GA, ASSAM |
| 9 | CRP(IO)/32/2025 | ABDUR RAHIM SIKDAR Versus ABU BAKKAR SIDDIK @ ABU BAKKAR SIDDIQUE | MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA | |
| ADMISSION | | | | |
| 10 | MACApp./22/2015 | FAKAR UDDIN and 2 ORS, Versus SRI ASHOK DAS and ANR, | MR.B D DAS MR.S ROY MR.M H LASKAR | DR.B AHMEDR-1 MS.N MODI(R-2) MR.A K AZAD(R-1) MR.S DUTTA(R-2) MR.C SHARMA(R-2) MR.SIDHANT DUTTA(R-2) |

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| 11 | WP(C)/7204/2017 FIXED | MRIDUL RAJKHOWA and ANR Versus THE DISTRICT LEGAL SERVICES AUTHORITY and 3 ORS. | MR S KHOUND MR.D DAS MR.I DAS MR.J R GIRI | MR. K SINGHA MR. K M MAHANTA |
| 12 | FAO/70/2023 | MANOJ KALITA Versus SIMANTA MEDHI AND 2 ORS. | MR. R SARMA MR D HAZARIKA | |
| | WITH I.A.(Civil)/3229/2023 in FAO/70/2023 | MANOJ KALITA Versus SIMANTA MEDHI AND 2 ORS. | MR. R SARMA MR D HAZARIKA | |
| 13 | CRP/130/2023 | MRIDUL MAZUMDAR Versus AJAY KUMAR GUPTA | MR G N SAHEWALLA MR N ANIX SINGH MS. S. TODI MR H K SARMA | MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM M. BORUAH R DEB |
| 14 | CRP/140/2023 FIXED | MOSTAFIZUR RAHMAN @ MUSTAFIZUR RAHMAN AND ANR Versus WAZED ALI AND ANR | G UDDIN P ADHIKARI MR A H SARKAR | |
| 15 | CRP/174/2023 WITH LCR | ASSAM STATE TRANSPORT CORPORATION AND 2 ORS. Versus UMESH CH. DEKA | MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS | MR. D C C PHUKAN T KAKATI |
| 16 | CRP(IO)/291/2023 | RUPAM BORDOLOI Versus SUPER INFRATECH PVT LTD | MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR. P BORDOLOI | MR G J SAIKIA MR. M BISWAS S K DAS |
| 17 | CRP(IO)/392/2023 FIXED | ABISHKAR KHATUN AND 3 ORS Versus SABJAN NESSA AND 8 ORS | MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN | MR. A K PURKAYASTHA (r-1 to 9) MR. B RAHMAN (r-1 to 9) MR. S SHARMA (r-1 to 9) MR. A K DUTTA (C.G.C)) DY.S.G.I. |
| 18 | MFA/40/2024 | ANOWARA KHATUN Versus THE UNION OF INDIA H | MS J KALITA | |
| 19 | MFA/66/2024 | TIPENDRA BASUMATARY AND 2 ORS Versus THE UNION OF INDIA | MR A SHARMA | SC, NF RLY |
| 20 | MFA/68/2024 | NATIONAL INSURANCE COMPANY LTD Versus PINJIRA KHATUN AND 7 ORS | MRS. S ROY MS F N ZAMAN | |
| | WITH I.A.(Civil)/3989/2024 in MFA/68/2024 | NATIONAL INSURANCE COMPANY LTD Versus PINJIRA KHATUN AND 7 ORS | MRS. S ROY MS F N ZAMAN | |
| 21 | CRP/71/2024 | MOKADDAS ALI Versus MD. LABU MIA | MR. B C DAS MS. I DAS | MR. S C KEYAL MS P DAS MS P DAS MS S DAS MS S DAS MS. A AGARWAL MS. A AGARWAL |
| 22 | CRP/75/2024 | NAVEEN KHANNA Versus NABASHREE MUDOI AND ANR | MR. D SARAF MR. S S GUPTA | MR H DAS (R-1) MR. B C DEKA (R-1) MR. DITUL DAS (R-1) |
| | WITH I.A.(Civil)/2106/2024 in CRP/75/2024 | NAVEEN KHANNA Versus NABASHREE MUDOI AND ANR | MR. D SARAF MR. S S GUPTA | |
| 23 | CRP(IO)/157/2024 WITH LCR(SCANNED COPY) | CHATTRA KR DAS Versus NAZMINA KHATUN AND 2 ORS | MR. A R SIKDAR MR. M H TALUKDAR | |
| 24 | MACApp./609/2024 CAVT. NO.09242/024, FIXED | UNITED INDIA INSURANCE COMPANY LIMITED Versus MST. FARJINA BEGUM AND 2 ORS. | MR T KALITA | MR D MONDAL FOR CAVEATOR |

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| 25 | Mat.App./6/2025 | XXXXXXX Versus XXXXXXX | MR. D BARUAH MR W TERON MS S K GUPTA | |
| FOR HEARING U/O XLI RULE II C.P.C. | | | | |
| 26 | RSA/72/2024 | SANKAR BARKAKATI Versus TARUN BARAKAKATI | MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI | |
| | WITH I.A.(Civil)/1304/2024 in RSA/72/2024 | SANKAR BARKAKATI Versus TARUN BARAKAKATI | MR N N UPADHYAYA MR. D K BAGCHI MR D BORUAH MR. B B KAKATI | |
| 27 | RSA/139/2024 | ON THE DEATH OF MD. HASEN ALI HIS LEGAL HEIRS KATBANU BIBI AND ORS. Versus RAFIKUL ISLAM AND 4 ORS. | MR. A GANGULY MR. A DHANUKA | |
| 28 | RSA/196/2024 | URBASHI BHARALI AND 2 ORS Versus HEMOPROVA KAKOTY | MR. K R BOROOAH | |
| | WITH I.A.(Civil)/3256/2024 in RSA/196/2024 | URBASHI BHARALI AND 2 ORS Versus HEMOPROVA KAKOTY | MR. K R BOROOAH | |
| | WITH I.A.(Civil)/3257/2024 in RSA/196/2024 | URBASHI BHARALI AND 2 ORS Versus HEMOPROVA KAKOTY | MR. K R BOROOAH | |
| 29 | RSA/3/2025 FIXED | DULAL BARAMAN AND ANR Versus SARASWATI BARMAN | MR. SURAJIT DAS MR. P P DAS | |
| | WITH I.A.(Civil)/42/2025 in RSA/3/2025 | DULAL BARAMAN AND ANR Versus SARASWATI BARMAN | MR. SURAJIT DAS MR. P P DAS | |
| ORDERS | | | | |
| 30 | RSA/59/2019 WITH LCR, B/O | ABDUL MATLEB AND 8 ORS Versus SRI SUDHINDRA SARKAR @ SUDHANYA SARKAR AND ORS | MS. R CHOUDHURY MR. M A LASKAR | |
| | WITH I.A.(Civil)/1259/2020 in RSA/59/2019 | ABDUL MATLEB AND 8 ORS Versus SRI SUDHANYA SARKAR @ SACHINDRA SARKAR AND 8 ORS | MS. R CHOUDHURY | |
| 31 | Intest.Cas./7/2023 WITH LCR | PRAKITI DAS Versus NILAM HAZARIKA AND 4 ORS. | MR. N K HALOI MR D GOSWAMI MR. K M HASSAN MR K BARMAN MR S AFRIDI | MR G N SAHEWALLA(r-1) MD ASLAM(r-1) MS. S. TODI(r-1) MS K SARMA (r-1) |
| | WITH I.A.(Civil)/3323/2023 in Intest.Cas./7/2023 | PRAKITI DAS Versus NILAM HAZARIKA AND 4 ORS. | MR. N K HALOI MR. K M HASSAN | |
| | WITH I.A.(Civil)/316/2024 in Intest.Cas./7/2023 | NILAM HAZARIKA, Versus PRAKITI DAS AND 4 ORS | MR G N SAHEWALLA MR G N SAHEWALLA MD ASLAM MS. S. TODI | MR. N K HALOI MR. K M HASSAN |
| 32 | Mat.App./60/2023 WITH LCR 4 FILES | XXXXXXX Versus XXXXXXX | MS. N M DEKA | MRS. R S DEURI J RABHA |
| 33 | Mat.App./61/2023 WITH LCR 5 FILES | XXXXXXX Versus XXXXXXX | MR G N SAHEWALLA MD ASLAM MS. S. TODI MS K BHATTACHARYYA | MR. SURAJIT DAS MR. P P DAS |

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| | WITH I.A.(Civil)/3205/2023 in Mat.App./61/2023 | XXXXXXXXX Versus XXXXXXXXX | MR G N SAHEWALLA MD ASLAM MS. S. TODI MS K BHATTACHARYYA | |
| 34 | Mat.App./64/2023 WITH LCR 2 FILES | XXXXXXXXX Versus XXXXXXXXX | MR. A GOGOI | MR. D SAHU MR. R S MISHRA |
| 35 | I.A.(Civil)/3407/2023 in RSA/12775/2023 | FAZAL ALI Versus ASRAB ALI AND ORS | MR. N DHAR MR. B K SEN MR A HUSSAIN N HASAN | |
| | WITH RSA/12775/2023 (Filing Number) | FAZAL ALI @ FAZAL HAQUE Versus ASRAB ALI AND ORS. H | MR. N DHAR | |
| | WITH I.A.(Civil)/3964/2024 | FAZAL ALI Versus ASRAB ALI AND ORS | MR. N DHAR MR. B K SEN MR A HUSSAIN | |
| 36 | Tr.P.(C)/20/2024 | RAMISA BEGUM @ ROMISA BEGUM AND ANR. Versus ANJUMA BEGUM | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | MR S C DAS P BURAGOHAIN MR. C. SHIL |
| 37 | RSA/30/2024 RSA 103/2017(D/O), B/O WITH LCR | NAWAB KHAN AND ANR. Versus THE LEGAL HEIRS OF PHATIK CHANDRA DAS AND ORS. | MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S H MAHMUD MR. R ISLAM MR S ISLAM MR. S. SUR MS. B CHETIA | |
| 38 | CRP(IO)/40/2024 WITH LCR 4 FILES | M/S MARBLE CENTER AND ANR Versus M/S SREENIWAS BASUDEO AND 3 ORS | MR. A K PURKAYASTHA MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. B BORO | MR. N ALAM (r-1,2,3) MR K JAIN (r-1,2,3) MS. B JAIN (r-1,2,3) |
| 39 | FAO/56/2024 B/O | NARAYAN SHARMA @ NARAYAN SHARMA AND 2 ORS Versus SUBASH CH SHARMA AND ANR | MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN | MRS. S KHATANIAR(R-1, 2) MR. D K CHOMAL (R-1, 2) |
| | WITH I.A.(Civil)/2202/2024 in FAO/56/2024 | NARAYAN SHARMA @ NARAYAN SHARMA AND 2 ORS Versus SUBASH CH SHARMA AND ANR | MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN | |
| | WITH I.A.(Civil)/2203/2024 in FAO/56/2024 | NARAYAN SHARMA @ NARAYAN SHARMA AND 2 ORS Versus SUBASH CH SHARMA AND ANR | MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN | |
| 40 | I.A.(Civil)/1329/2024 IN MAT.APP. 62/2023(D/O) in Mat.App./62/2023 | XXXXXXXXX Versus XXXXXXXXX | MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA | MR. M R LASKAR MR N SARMA |
| | WITH MC/31/2024 | XXXXXXXXX Versus XXXXXXXXX | MR. FIRUZ KHAN MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA | |
| 41 | I.A.(Civil)/2806/2024 IN CRP(I/O) 98/2024(D/O), B/O in CRP(IO)/98/2024 | JIAD ALI @ JIYAD ALI RAHMAN Versus ABDUL HAMID SK | MD. I HUSSAIN | |

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| 42 | I.A.(Civil)/2964/2024 in Mat.App./10311/2024 | XXXXXXX Versus XXXXXXX | MR. K.K. SINGH MR. R SARMA MS. VIBHA TIWARI MS. S D SAIKIA | MR. M H TALUKDAR |
| | WITH Mat.App./10311/2024 (Filing Number) | XXXXXXX Versus XXXXXXX | MR. R SARMA | |
| | WITH I.A.(Civil)/10313/2024 (Filing Number) | XXXXXXX Versus XXXXXXX | MR. R SARMA | |
| 43 | I.A.(Civil)/141/2025 in CRP/14822/2024 | KANAN BALA RABHA AND 8 ORS. Versus DIBAKAR DAS | MR. M SARANIA MR. S SAIKIA MR. P P GOGOI MR A SARANIA N GOGOI | |
| | WITH CRP/14822/2024 (Filing Number) | KANAN BALA RABHA AND 8 ORS Versus DIBAKAR DAS (F) | MR. M SARANIA | |
| 44 | I.A.(Civil)/143/2025 in RSA/15316/2024 | HABIA KHATUN Versus ATOWAR RAHMAN AND ORS | MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM | |
| | WITH RSA/15316/2024 (Filing Number) | HABIA KHATUN Versus ATOWAR RAHMAN AND ORS | MR. J AHMED | |
| 45 | I.A.(Civil)/144/2025 in Test.Cas./13836/2024 | RANJIT KR. DAS @ RANJIT DAS Versus APATI DAS | MR. R SARMA MRS. G M D BAISHYA | |
| | WITH Test.Cas./13836/2024 (Filing Number) | RANJIT DAS @ RANJIT KR DAS Versus APATI DAS | MR. R SARMA | |
| 46 | I.A.(Civil)/159/2025 in MACApp./136/2025 | DIPA TALUKDAR Versus BARNALI CHUTIA AND 2 ORS | MS. N S THAKURIA MS D ANGANA | |
| | WITH MACApp./136/2025 (Filing Number) | DIPA TALUKDAR Versus BARNALI CHUTIA AND 2 ORS A | MS. N S THAKURIA | |
| 47 | I.A.(Civil)/160/2025 in Mat.App./917/2025 | XXXXXXX Versus XXXXXXX | MR. K KAKOTI MR N PATIRI MS B LASKAR | |
| | WITH Mat.App./917/2025 (Filing Number) | XXXXXXX Versus XXXXXXX | MR. KAUSTUVMANI KAKOTI | |
| | WITH I.A.(Civil)/918/2025 (Filing Number) | XXXXXXX Versus XXXXXXX | MR. KAUSTUVMANI KAKOTI | |
| <u>HEARING</u> | | | | |
| 48 | MFA/12/2012 (AT 2:00 PM), FIXED | ORIENTAL INSURANCE CO. LTD. Versus NIBHA RAJBHAR AND ANR | MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA | MR.S C BISWAS MS.K DEVI(R-1) MR.P KATAKEY MS.R BARUAHR-1 MRS.R RONGMAI MS.K DAS(R-1) MRR BARMAN(R-1) MR.S D CHOUDHURY |

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 5) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 6) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 7) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 8) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 9) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 10) | MR. R A CHOUDHURY | 27-01-2025 | To | 31-01-2025 |
| 11) | MD. I HUSSAIN | 27-01-2025 | To | 03-02-2025 |
| 12) | MR A B DEY | 27-01-2025 | To | 04-02-2025 |
| 13) | MR S K KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 14) | MS S KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 15) | MR R ISLAM | 27-01-2025 | To | 04-02-2025 |
| 16) | MR A W AMAN | 28-01-2025 | To | 29-01-2025 |
| 17) | MR. V K CHOPRA | 30-01-2025 | To | 06-02-2025 |
| 18) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CRIMINAL AND CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|---|--|--|--|
| MOTION (BA) | | | | |
| 1 | Bail Appln./200/2025 | SRI MAMON RASHID Versus THE STATE OF ASSAM | MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL | PP, ASSAM |
| 2 | Bail Appln./207/2025 | SAUKAT ALI AND ANR Versus THE STATE OF ASSAM | MR. M RAHMAN | PP, ASSAM |
| 3 | Bail Appln./208/2025 B/O | GOVINDA SARKAR @ GOVE Versus THE STATE OF ASSAM | MR. K BORUAH MR. M ALAM | PP, ASSAM |
| 4 | Bail Appln./213/2025 | MOKBUL HOSSAIN Versus THE STATE OF ASSAM AND ANR | MR. A LAL MR A BRAHMA M K DEB | PP, ASSAM |
| 5 | Bail Appln./215/2025 | TAJU CHARAN BAILUNG Versus THE STATE OF ASSAM | MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI | PP, ASSAM |
| 6 | Bail Appln./218/2025 | TUBUL ALI Versus THE STATE OF ASSAM | MR A HAWARI MR B. RAHMAN | PP, ASSAM |
| MOTION | | | | |
| 7 | CRP/106/2024 | MINESWAR GOGOI Versus UTTAM GOGOI AND 2 ORS. | MR. M DUTTA MR K M BORA | |
| 8 | AB/162/2025 | AFZAL @ AFZALUR RAHMAN Versus THE STATE OF ASSAM AND ANR | MR S C DAS P BURAGOHAIN MR A.SARKAR MR. C. SHIL D R BONGSHIARY B SARKAR | PP, ASSAM |
| 9 | AB/166/2025 | SAJIDA BEGUM Versus THE STATE OF ASSAM | MR. A M BORA MR. B RAHMAN MS. C CHOUDHURY MR. V A CHOWDHURY | PP, ASSAM |
| ADMISSION | | | | |
| 10 | RFA/63/2024 | SATI PUROKAYASTA @ SATHI PURKAYASTHA AND 3 ORS Versus MONUJ KANTI PAUL E | MS. P BHATTACHARYA MR T GOGOI | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA |

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| | WITH I.A.(Civil)/3460/2024 in RFA/63/2024 | SATI PUROKAYASTA @ SATHI PURKAYASTHA AND 3 ORS Versus MONUJ KANTI PAUL E | MS. P BHATTACHARYA MR T GOGOI | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA |
| 11 | CRP(IO)/106/2024 | SIBARAN NESSA Versus AYNAL HOQUE AND 2 ORS | MS. R CHOUDHURY MRS. S ROY MS. B. HAZARIKA | |
| <u>BAIL HEARING (BA)</u> | | | | |
| 12 | Bail Appln./3419/2024 FIXED | SASUMA DAIMARI AND 2 ORS. Versus THE STATE OF ASSAM | MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL | PP, ASSAM |
| 13 | Bail Appln./3534/2024 WITH CASE RECORD(SCANNED COPY), FIXED | MUKSIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR | MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY | DR. P AGARWAL, AMICUS CURIAE (R-2) PP, ASSAM |
| 14 | Bail Appln./3901/2024 FIXED, WITH CASE RECORD (SCANNED COPY) | PAPPU KUMAR SAHANI Versus THE UNION OF INDIA AND ANR. | MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR | SC, NCB |
| 15 | Bail Appln./3/2025 FIXED | ELIUS AHMED @ ILIYAS AHMED Versus THE STATE OF ASSAM | MR. M ALI MD. ANARUL ISLAM MR J FIRDAUS | PP, ASSAM |
| 16 | Bail Appln./56/2025 FIXED | MOZIBOR ALI Versus THE STATE OF ASSAM | MR. M I HUSSAIN N. UDDIN R KHA | PP, ASSAM |
| 17 | Bail Appln./68/2025 FIXED | ATAUR RAHMAN AND ANR Versus THE STATE OF ASSAM | MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN | PP, ASSAM |
| 18 | Bail Appln./93/2025 FIXED | SURAJIT DEY Versus THE STATE OF ASSAM | MR. A GANGULY MR T CHHETRI | PP, ASSAM |
| <u>BAIL HEARING</u> | | | | |
| 19 | AB/2754/2024 FIXED | NIKUNJA BASUMATARY Versus STATE OF ASSAM | MR D K MEDHI P BORUAH | PP, ASSAM |
| 20 | AB/2770/2024 FIXED | ADVOCATE REETAM SINGH Versus STATE OF ASSAM | MR H R A CHOUDHURY MR. A M AHMED MS R DEKA | PP, ASSAM |
| 21 | AB/2818/2024 FIXED | MOHIR UDDIN ALI AND ANR. Versus THE STATE OF ASSAM | MR S H MAHMUD MR. R ISLAM MR S ISLAM | PP, ASSAM |
| 22 | AB/2991/2024 FIXED | SANOWAR ALI @ M/S SANOWAR ALI HARDWARE NA Versus THE UNION OF INDIA AND ANR | MD R ALI | DY.S.G.I. PP, ASSAM |
| 23 | AB/2993/2024 FIXED | MANAHAR BISWAS Versus THE STATE OF ASSAM AND ANR | MR. M ALI MR J. ISLAM MD. ANARUL ISLAM | MR. S D ROY (R-2) MS K DEKA (R-2) PP, ASSAM |
| 24 | AB/3147/2024 FIXED | ANSARUL HOQUE Versus THE STATE OF ASSAM | MR F HAQUE MR A ISLAM | PP, ASSAM |
| 25 | AB/3196/2024 FIXED | MANISH KUMAR AGARWAL @ MANISH KUMAR AGARWALA Versus THE STATE OF ASSAM | MR. G AGARWAL | PP, ASSAM |
| 26 | AB/3207/2024 FIXED | HABIBULLAH MIAH Versus CENTRAL BUREAU OF INVESTIGATION | MR. M KHAN MR A K DAS MS J AKTAR | SC, CBI |
| 27 | AB/3335/2024 FIXED | ASHADUL ISLAM AND ANR Versus THE STATE OF ASSAM | M. HOSSAIN MR. ABU LAISE | PP, ASSAM |

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| 28 | WITH AB/3332/2024 | FARIDA KHATUN AND ANR Versus THE STATE OF ASSAM | M. HOSSAIN MR. ABU LAISE | PP, ASSAM |
| 29 | AB/3340/2024 FIXED | SAKOWAT HUSSAIN Versus THE STATE OF ASSAM | MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS | PP, ASSAM |
| 30 | AB/3374/2024 FIXED | KOWSAR ALOM Versus THE STATE OF ASSAM | MR. D K AGARWALA | PP, ASSAM |
| 31 | AB/39/2025 FIXED | PIJUSH NATH Versus THE STATE OF ASSAM | MS. M R DEVI | PP, ASSAM |
| <u>FOR HEARING U/O XLI RULE II C.P.C.</u> | | | | |
| 32 | RSA/80/2024 | SHOFI AHMED Versus ENTEYKAF HUSSAIN MONDAL AND ANR. | MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED | |
| | WITH I.A.(Civil)/1473/2024 in RSA/80/2024 | SHOFI AHMED Versus ENTEYKAF HUSSAIN MONDAL AND ANR. | MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR N AHMED | |
| <u>ORDERS</u> | | | | |
| 33 | RSA/60/2019 WITH LCR, B/O | ON THE DEATH OF APPELLANT NO. 1 HER LEGAL HEIRS AND 12 ORS Versus ABDUL HOQUE AND 13 ORS | MS. R CHOUDHURY MR D. CHAKRABORTY | MR. N DHAR MR. T U LASKAR MS. S DASGUPTA MS. U BARUAH |
| 34 | MACApp./581/2019 | SMTI KALPANA SAIKIA Versus THE NATIONAL INSURANCE CO. LTD. and 2 ORS | MR.B C DAS MR.B C DAS | MR. A J SAIKIA MR G S BORO |
| 35 | MACApp./17/2020 WITH LCR(PHOTOCOPY) | NEW INDIA ASSURANCE COMPANY LTD. Versus SHRI DEBEN DOIMARY AND 3 ORS. | MR SISHIR DUTTA MS M BORCHETIYA MR. S DUTTA MR S DUTTA | |
| 36 | Mat.App./66/2023 WITH LCR 5 FILES | XXXXXXXX Versus XXXXXXXX | MR. P BORDOLOI MS M NIROLA MR K J SAIKIA | |
| 37 | I.A.(Civil)/239/2023 in CRP/14804/2022 | ANOWARA BEGUM CHOUDHURY Versus NURUL HUDA BORBHUIYA AND 14 ORS | MR. S K GHOSH MS F AHMED | |
| | WITH CRP/14804/2022 (Filing Number) | ANOWARA BEGUM CHOUDHURY Versus NURUL HUDA BORBHUIYA AND 13 ORS (F) | MR. S K GHOSH | |
| 38 | CRP(IO)/288/2023 FIXED | MANISH SISODIA Versus RINIKI BHUYAN SARMA | DR. B AHMED MR. N D BHUYAN MR A U AHMED MS. H SARMA MR P D BHUYAN | MR. R BORPUJARI MR. K K DUTTA MR P NAYAK MS. RUKMINI BARUA MS. PADMINI BARUA |
| | WITH I.A.(Civil)/2726/2023 in CRP(IO)/288/2023 | MANISH SISODIA Versus RINIKI BHUYAN SARMA | DR. B AHMED MR A U AHMED MS. H SARMA | |
| 39 | CRP(IO)/357/2023 B/O | MD. BHAINUR ALI Versus AKLIMA BEGUM AND 2 ORS | MR. A PAUL MS. A DEY | MS. T SOM MS S ISLAM |
| 40 | Tr.P.(C)/14/2024 FIXED | NIBEDITA BAISHYA @ NIBEDITA KALITA Versus DHRUBAJYOTI BAISHYA | MR S K SARKAR MS J BORUAH MS R KALITA | |

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| 41 | Tr.P.(C)/50/2024 FIXED | DOLEE KALITA Versus MANAJ KUMAR BAISHYA | MR. M BORAH MS B BORA | |
| 42 | CRP/85/2024 | MD. RAHIMUDDIN AND 11 ORS. Versus MUSSTT. SURIYA BEGUM AND 2 ORS. | MR. S P CHOUDHURY MR. K M HASSAN | MR D MAHANTA (R- 1 TO 3) |
| 43 | CRP(IO)/247/2024 | PRIYANKI BORA Versus DIBAKAR BORAH | MR. J BHARALI MR. H DAS MS. M DEY | |
| 44 | I.A.(Civil)/1854/2024 WITH LCR in RSA/162/2010 WITH RSA/162/2010 | ABUL SK, Versus MALEKJAN BEWA AND ORS | MR. D K SARMAH | MS. R CHOUDHURY |
| | | MUSTT. MALEKJAN BEWA and 2 ORS, Versus MD. KUMAR ALI and ORS, | MR. M A SHEIKH MR. A BISWAS (A-3,4C,4D) MR D K SARMAH (A-3,4C,4D) MS.A BEGUM MD.M H CHOUDHURY MS. A TALUKDAR (A-3,4C,4D) | MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA |
| | WITH I.A.(Civil)/1853/2024 in RSA/162/2010 | ABUL SK, AND ORS Versus MALEKJAN BEWA AND ORS | MR. D K SARMAH | MR. R CHOUDHURY |
| | WITH I.A.(Civil)/1855/2024 in RSA/162/2010 | ABUL SK, Versus MALEKJAN BEWA AND ORS | MR. D K SARMAH | |
| | WITH I.A.(Civil)/1856/2024 in RSA/162/2010 | ABUL SK, Versus MALEKJAN BEWA AND ORS | MR. D K SARMAH | |
| | WITH I.A.(Civil)/1857/2024 in RSA/162/2010 | ABUL SK, Versus MALEKJAN BEWA AND ORS | MR. D K SARMAH | MS. R CHOUDHURY |
| 45 | I.A.(Civil)/2543/2024 WITH LCR in MACApp./7/2024 WITH MACApp./7/2024 | NILIMA DEKA KAKATI AND 2 ORS. Versus NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS | MR K JAIN | MR. R GOSWAMI |
| | | NEW INDIA ASSURANCE COMPANY LTD. Versus NILIMA DEKA KAKATI AND 4 ORS. | MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA | MR. D K JAIN (r-1,2,3) MR K JAIN (r-1,2,3) |
| 46 | I.A.(Civil)/2801/2024 in MACApp./9375/2024 WITH MACApp./9375/2024 (Filing Number) | HEMA DAS AND 2 ORS Versus NEW INDIA ASSURANCE CO LTD AND ANR | MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI | |
| | | HEMA DAS AND 2 ORS Versus NEW INDIA ASSURANCE CO LTD AND ANR (F) | MR. A R AGARWALA | |
| 47 | I.A.(Civil)/2884/2024 in MACApp./6103/2024 WITH MACApp./6103/2024 (Filing Number) | TORA SARMA AND ANR Versus SANJIDA KHATUN AND 3 ORS | MR. G C BORAH MR. H K SUT | |
| | | TORA SARMA AND ANR Versus SANJIDA KHATUN AND 3 ORS A | MR. G C BORAH | |
| 48 | I.A.(Civil)/4027/2024 B/O in MACApp./12435/2024 | THE BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus HAMIDA SIKDAR AND 7 ORS | MR T KALITA MR. A KAKATI | MR A HUSSAIN(R-1,2,3) MR. A T SARKAR (R-1,2,3) AMINUR RAHMAN(R-1,2,3) |

WITH
[MACApp./12435/2024](#)
(Filing Number)

THE BAJAJ ALLIANZ GENERAL
INSURANCE COMPANY LTD
Versus
HAMIDA SIKDAR AND 7 ORS

MR T KALITA

WITH
[I.A.\(Civil\)/15557/2024](#)
(Filing Number)

THE BAJAJ ALLIANZ GENERAL
INSURANCE COMPANY LTD
Versus
HAMIDA SIKDAR AND 7 ORS

MR T KALITA

49 [I.A.\(Civil\)/142/2025](#)
in RFA/5094/2024

THE STATE OF ASSAM
Versus
BISWAJIT RAY

GA, ASSAM
MR. T GOGOI

SC, NHAI

WITH
[RFA/5094/2024](#)
(Filing Number)

The State Of Assam Represented By
Chief Secretary
Versus
Biswajit Ray

DIPANKAR NATH

HEARING

50 [RFA/44/2022](#)
WITH LCR, FIXED

NAZMIN KHANAM
Versus
KUSUM BAYAN AND 3 ORS.

MR. M U MAHMUD
MR S H MAHMUD
MR S ISLAM

MR. N HAQUE
MR. S R BARBHUIYA
MR M HUSSAIN

WITH
[I.A.\(Civil\)/556/2023](#)
in RFA/44/2022

NAZMIN KHANAM
Versus
KUSUM BAYAN AND 3 ORS.

MR. M U MAHMUD

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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| | | | | |
|-----|-------------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 5) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 6) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 7) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 8) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 9) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 10) | MR. R A CHOUDHURY | 27-01-2025 | To | 31-01-2025 |
| 11) | MD. I HUSSAIN | 27-01-2025 | To | 03-02-2025 |
| 12) | MR A B DEY | 27-01-2025 | To | 04-02-2025 |
| 13) | MR S K KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 14) | MS S KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 15) | MR R ISLAM | 27-01-2025 | To | 04-02-2025 |
| 16) | MR A W AMAN | 28-01-2025 | To | 29-01-2025 |
| 17) | MR. V K CHOPRA | 30-01-2025 | To | 06-02-2025 |
| 18) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |
| 19) | MR K K MAHANTA (Sr. Advocate) | 29-01-2025 | To | 31-01-2025 |
| 20) | MR. K M MAHANTA | 29-01-2025 | To | 31-01-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------------|---|--|--|--|
| - OLD PENDING CASES - | | | | |
| 1 | Crl.Rev.P./347/2009 FIXED | XXX Versus IN RE - MR. JOGESWAR BORAH,V | | MR.B PATHAK |
| | WITH | | | |
| 2 | Crl.Rev.P./323/2009 | XXX Versus IN RE - MR. JOGESWAR BORAH | | MR.K K MAHANTA MRJ PAYENG MR.K KONWAR MR.M K BORO MR.M HUSSAIN MR.N K KALITA |
| 3 | Crl.Rev.P./444/2009 FIXED | XXX Versus IN RE - SHRI S K SAHARIA | MRS.M S SUNDI MR.P SUNDHI | MR. P CHOUDHURY (R-3, R-4, R-6, R-7, R-9) MR. N ANAND (R-1) MR.U K BARMAN (R-1) MRS. M S SUNDI MR. K SAIKIA (R-3, R-4, R-6, R-7, R-9) MR. J MAHILARY (R-3, R-4, R-6, R-7, R-9) MR. H ALI (R-1) MR. A K SINGH (R-1) MR.V N UPADHYAY MR. D TALUKDAR (R-3, R-4, R-6, R-7, R-9) MR. S S A RAHMAN (R-1) MR. P SUNDHI |
| 4 | Crl.Rev.P./60/2011 WITH LCR 3 FILES, FIXED | BHUPEN NATH Versus THE STATE OF ASSAM AND ANR | MR. A F N U MOLLAH MR.H NATH MR.A KHALEQUE MR.Z KHALID U U KHAN MR.D DAS, SR. | MR.K SARMA MD.A HUSSAIN MR.D DAS PP, ASSAM MS.K M SARMA |

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|---------------------------|--|--|--|---|
| 5 | Crl.Rev.P./407/2011 WITH LCR 4 FILES, FIXED | SMTI HEMALATA GOHAIN @ SMTI HEMLOTA BORGHAIN Versus THE STATE OF ASSAM | MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HAQUE MS.A SAIKIA | PP, ASSAM |
| 6 | WITH Crl.Rev.P./393/2011 | DILIP KUMAR SHYAM Versus THE STATE OF ASSAM | MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR. S BORTHAKUR MR.T DEURI MR.G BOKALIAL MR.S DUTTA MR. D GOGOI | PP, ASSAM |
| <u>MOTION (BA)</u> | | | | |
| 7 | Bail Appln./199/2025 | JEHERUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM | MR. A T SARKAR AMINUR RAHMAN | PP, ASSAM |
| 8 | Bail Appln./209/2025 | SAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM | MR. A T SARKAR AMINUR RAHMAN | PP, ASSAM |
| <u>MOTION</u> | | | | |
| 9 | Crl.Rev.P./20/2025 | RAM PRAKASH PANDEY Versus BABLI PANDEY | MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN N J DAIMARI | |
| 10 | Crl.Rev.P./21/2025 | OSMAN GONI Versus THE STATE OF ASSAM | MRS R BEGUM MR. A A MONDAL MR R A AHMED MR A ALAM | PP, ASSAM |
| 11 | Crl.Rev.P./22/2025 B/O | SMT MANJU TALUKDAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR | MR. S N KRISHNATRAYA | PP, ASSAM |
| 12 | Crl.Rev.P./23/2025 | KRISHNA SHILL Versus THE STATE OF ASSAM AND ANR | MR. A Z AHMED MR. A KHALEK | PP, ASSAM |
| 13 | Crl.Pet./50/2025 FIXED | RUSHIKESH KISAN SHINDE Versus THE STATE OF ASSAM | MS. T SOM MR H DAS MS. U HAZARIKA | PP, ASSAM |
| 14 | Crl.Pet./64/2025 FIXED | SRI KAUSTUVMANI KAKOTI Versus THE STATE OF ASSAM AND ANR | G. GOSWAMI MR H K NATH A J KASHYAP | PP, ASSAM |
| 15 | Crl.Pet./75/2025 | AFTAB AHMED Versus THE STATE OF ASSAM AND ANR | MR H ZAMAN | PP, ASSAM |
| 16 | Crl.Pet./76/2025 B/O | AFAJ UDDIN AND 3 ORS Versus THE STATE OF ASAM AND ANR | MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL L P BORAH | PP, ASSAM |
| 17 | Crl.Pet./77/2025 | SHANKAR TALUKDAR Versus THE STATE OF ASSAM AND ANR | MR. B. DAS MR. K KALITA | PP, ASSAM |
| <u>ADMISSION</u> | | | | |
| 18 | Crl.A./367/2024 | SWAKLA BRAHMA AND ORS Versus THE STATE OF ASSAM AND ANR. | MS S MEDHI | PP, ASSAM |
| | WITH I.A.(Crl.)/1053/2024 in Crl.A./367/2024 | SWAKLA BRAHMA AND ORS Versus THE STATE OF ASSAM AND ANR. | MS S MEDHI | PP, ASSAM |
| <u>ORDERS</u> | | | | |
| 19 | MC/74/2024 in WP(C)/6609/2023 | M/S SIRAJ GODOWN Versus STATE BANK OF INDIA AND 2 ORS | MR. D DOLEY MS A DEKA | GA, ASSAM MR. K K NANDI (R1, R2) MS S DEY (R1, R2) MISS. R. DAS (R1, R2) |

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| | WITH WP(C)/6609/2023 | M/S SIRAJ GODOWN Versus STATE BANK OF INDIA AND 2 ORS | MR. R P SARMAH MR. L R MAZUMDER MR. A ISLAM | GA, ASSAM MR. K K NANDI (R1, R2) MS S DEY (R1, R2) MISS. R. DAS (R1, R2) |
| 20 | I.A.(CrI.)/204/2024 WITH LCR 4 FILES, FIXED in CrI.A./56/2024 | ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED | PP, ASSAM |
| | WITH CrI.A./56/2024 | ROMEN KUMAR AND ANR. Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED | PP, ASSAM |
| 21 | I.A.(CrI.)/26/2025 B/O in CrI.A./14/2025 | PUSPA BORAH Versus THE STATE OF ASSAM AND ANR | MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA | PP, ASSAM |
| | WITH CrI.A./14/2025 | PUSPA BORAH Versus THE STATE OF ASSAM AND ANR | MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA | PP, ASSAM |
| 22 | I.A.(CrI.)/62/2025 in CrI.Rev.P./538/2025 | RAMJAN ALI Versus REZINA BEGUM | MS. J HAZARIKA MR M CHOUDHURY MR. P AHMED MR P J DAS | |
| | WITH CrI.Rev.P./538/2025 (Filing Number) | RAMJAN ALI Versus REZINA BEGUM | PRIYANKUSH JYOTI DAS | |
| <u>QUASHMENT</u> | | | | |
| 23 | CrI.Pet./147/2015 FIXED | DHRUBA BORTHAKUR Versus THE STATE OF ASSAM AND ANR | MS.S BHUYAN MR.B D KONWAR MR.R KALITA MRS.J M KONWAR MS.S BARUA | MRS.M BORAH(R-2) MS.S GHOSHR-2 MS.G DAS(R-2) PP, ASSAM |
| 24 | CrI.Pet./75/2017 WITH LCR 2 FILES, FIXED | HASHEM ALI Versus THE STATE OF ASSAM and ANR. | MR.A M KHAN MR.R ALI | PP, ASSAM |
| 25 | CrI.Pet./599/2018 FIXED | PHARMACIST FORUM OF ASSAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. R HAZARIKA MR. S BORTHAKUR MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY MR S SARMA | PP, ASSAM |
| 26 | CrI.Pet./931/2019 WITH LCR 14 FILES, FIXED | AKHIL GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. S BORTHAKUR MS. P BORAH | PP, ASSAM |
| 27 | WITH CrI.Pet./1289/2019 | AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR. | MR. S BORTHAKUR MR. D GOGOI | PP, ASSAM |
| 28 | WITH CrI.Pet./483/2022 | AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR | MR S BORTHAKUR MR R SENSUA MR D BORAH | PP, ASSAM |
| 29 | WITH CrI.Pet./929/2022 | AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR. | MR D BORAH | PP, ASSAM |
| 30 | WITH CrI.Pet./930/2022 | AKHIL GOGOI Versus THE STATE OF ASSAM AND ANR. | MR D BORAH | PP, ASSAM |

HEARING

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|----|--|--|--|-----------|
| 31 | CrI.A./159/2022 2 Y 8 M 22 D :WITH LCR 5 FILES, FIXED | JITUMONI MAHANTA Versus THE STATE OF ASSAM | MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI | PP, ASSAM |
| | WITH I.A.(CrI.)/34/2025 in CrI.A./159/2022 | JITUMONI MAHANTA Versus THE STATE OF ASSAM, | MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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| | | | | |
|-----|-------------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---|--|---|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./205/2025 | PRABHAKAR SANJAY Versus UNION OF INDIA (NCB) | MR. P DEKA MR R HOQUE MR A DAS | SC, NCB |
| BAIL HEARING (BA) | | | | |
| 2 | Bail Appln./94/2025 FIXED | IKRAM HUSSAIN Versus THE STATE OF ASSAM | MS. T SOM MS. U HAZARIKA MS S ISLAM | PP, ASSAM |
| BAIL HEARING | | | | |
| 3 | AB/2321/2024 FIXED | SAIDUL ISLAM SHEIKH Versus THE STATE OF ASSAM | MS A BEGUM MS A KHATUN | PP, ASSAM |
| 4 | AB/2613/2024 FIXED | SRI SIBU ACHARJEE Versus THE STATE OF ASSAM | MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MR P DOLEY | PP, ASSAM |
| 5 | AB/3376/2024 FIXED | NUR ASHRAFUL AHMED Versus THE STATE OF ASSAM | MR A KAKOTI MS S BORA J PEGU | PP, ASSAM |
| ORDERS | | | | |
| 6 | I.A.(CrI.)/1280/2024 WITH LCR 1 FILE in CrI.Rev.P./470/2024 | JIAUR RAHMAN @ JIAHUR RAHMAN Versus THE STATE OF ASSAM AND ANR | MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED | PP, ASSAM |
| | WITH CrI.Rev.P./470/2024 | JIAUR RAHMAN @ JIAHUR RAHGMAN Versus THE STATE OF ASSAM AND ANR | MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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[For Wednesday,29th January 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|--|---|--|--|
| DELIVERY OF ORDER | | | | |
| 1 | Crl.Rev.P./254/2024 | IMAN ALI Versus MAFIDA KHATUN | MR. R ISLAM MR S ISLAM N. UDDIN | MR. M H AHMED MR. I AMIN MR. O ULLAH |
| MOTION (BA) | | | | |
| 2 | Bail Appln./197/2025 | AMIR ALI AND ANR Versus THE STATE OF ASSAM | MR. A AHMED U U KHAN MR A AHMED | PP, ASSAM |
| 3 | Bail Appln./206/2025 | PINKU DEKA Versus THE STATE OF ASSAM | MR. A LAL MR A BRAHMA | PP, ASSAM |
| 4 | Bail Appln./210/2025 | PARAGMONI KAKATI Versus THE STATE OF ASSAM | MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY | PP, ASSAM |
| 5 | Bail Appln./212/2025 | TOSER ALI Versus THE STATE OF ASSAM | MD. I HUSSAIN | PP, ASSAM |
| 6 | Bail Appln./216/2025 | CHAN MAMMUD Versus THE STATE OF ASSAM | MR. N DUBEY MS. M DAIMARY MS M AHMED | PP, ASSAM |
| 7 | Bail Appln./217/2025 | AHIDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM | MR M HOQUE MS J BEGUM | PP, ASSAM |
| MOTION | | | | |
| 8 | Crl.Rev.P./508/2024 B/O | FOKIR CHAND Versus THE STATE OF ASSAM AND ANR | MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS | PP, ASSAM |
| 9 | Crl.Rev.P./514/2024 FIXED | HARUN RASHID Versus THE STATE OF ASSAM | MS A HUSSAIN S AHMED | PP, ASSAM |
| 10 | AB/3243/2024 FIXED | CHANDAN BARMAN Versus THE STATE OF ASSAM | MR. R J SARMA | PP, ASSAM |
| 11 | AB/43/2025 FIXED | IMRAN HUSSAIN Versus THE STATE OF ASSAM | MR S H MAHMUD MR. R ISLAM MR S ISLAM | PP, ASSAM |
| 12 | AB/156/2025 | MD RABBUL HUSSAIN Versus THE STATE OF ASSAM | MR. L GOGOI | |

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|--------------------------|---|---|--|---|
| 13 | AB/158/2025 | JARNESWER MORANG @ JARNESWAR MORANG Versus THE STATE OF ASSAM | MR G CHAMUAH | PP, ASSAM |
| 14 | AB/159/2025 | BARNALI RAHANG AND ANR Versus THE STATE OF ASSAM | MR. S K JAIN MS D DAS | PP, ASSAM |
| 15 | AB/161/2025 | ANURAGI CHANGMAI Versus THE STATE OF ASSAM | MR. I CHOUDHURY R L CHUTIA M INGTI | PP, ASSAM |
| 16 | AB/163/2025 | SMTI OHIDA KHATUN @ SMTI AHITAN BIBI AND ANR Versus THE STATE OF ASSAM | MR. D A KAIYUM MR. M S MONDAL | PP, ASSAM |
| 17 | AB/164/2025 | SRI BISWAJIT PATGIRI Versus THE STATE OF ASSAM | MR. S DAS MR K DAS MR H GOGOI MS. P KALITA | PP, ASSAM |
| 18 | AB/165/2025 | SHAYED ALI SHEIKH Versus THE STATE OF ASSAM | MD. I HUSSAIN | PP, ASSAM |
| ADMISSION | | | | |
| 19 | Crl.Pet./1343/2023 WITH LCR 3 FILES(SCANNED COPY), FIXED | M/S MAA BAGALA AMUSEMENT HUB AND ANR Versus GAURAV BORA | MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI | MR G N SAHEWALLA (R-1) MS N RAHMAN (R-1) MR M SAHEWALLA (R-1) MR H K SARMA (R-1) MS K SARMA (R-1) |
| 20 | Crl.Rev.P./268/2024 FIXED | NAJIR UDDIN AND 6 ORS Versus THE STATE OF ASSAM AND ANR | MR. U DUTTA MR. A B T HAQUE MR. B. KUMAR | MR. I CHOUDHURY (R- 2) MR. N K DAS (R- 2) PP, ASSAM |
| 21 | Crl.A./406/2024 WITH OFFICE NOTE | BIRENDRA NATH CHAKRABORTY Versus THE STATE OF ASSAM | MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS | SC, CBI |
| | WITH I.A.(Crl.)/1181/2024 in Crl.A./406/2024 | BIRENDRA NATH CHAKRABORTY Versus THE STATE OF ASSAM | MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS | SC, CBI |
| 22 | Crl.Pet./1300/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED | PULOK HANDIQUE AND 2 ORS Versus THE STATE OF ASSAM AND ANR | MR H BARUAH MR P P PHUKAN | MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN PP, ASSAM |
| 23 | Crl.Pet./1416/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED | RANJIT DAS Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS | MR. B CHETRI MR. P N SHARMA MS. D J BORAH | MR. K K PARASAR (R-3, (C.G.C)) DY.S.G.I. SC, CBI |
| | WITH I.A.(Crl.)/60/2025 in Crl.Pet./1416/2024 | SRI RANJIT DAS Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS | | SC, CBI |
| BAIL HEARING (BA) | | | | |
| 24 | Bail Appln./3934/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | SANKAR KUMAR BISWAS Versus CENTRAL BUREAU OF INVESTIGATION, | MR. S ISLAM MR A HAWARI A R MONDAL | SC, CBI |
| 25 | Bail Appln./66/2025 FIXED | BHABENDRA NATH KALITA @ BHABEN KALITA Versus THE STATE OF ASSAM | MR P DAS MS N BARUAH | PP, ASSAM |
| 26 | Bail Appln./71/2025 FIXED | GULJAR HOSSEN SK @ GULZAR HUSSAIN SK Versus THTE STATE OF ASSAM | MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN | PP, ASSAM |

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| 27 | Bail Appln./107/2025 FIXED | JITENDRA MAURYA Versus THE STATE OF ASSAM | MR D CHUTIA | PP, ASSAM |
| 28 | Bail Appln./117/2025 FIXED | SAHAJAHAN ALI Versus THE STATE OF ASSAM | MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN | PP, ASSAM |

BAIL HEARING

| | | | | |
|----|---------------------------------------|--|---|-----------|
| 29 | AB/829/2024 FIXED | SANIDUL ISLAM Versus THE STATE OF ASSAM | MR F HAQUE MR. S K M ALOMGIR MR A ISLAM | PP, ASSAM |
| 30 | AB/1150/2024 FIXED | HAFIZUR RAHMAN Versus THE STATE OF ASSAM | MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MS. R DEVI | PP, ASSAM |
| 31 | AB/2212/2024 FIXED | ABDUL RASHID @ ABDUR RASHID Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 32 | AB/2381/2024 FIXED | GITAMONI KALITA Versus THE STATE OF ASSAM | MR S BORTHAKUR MR. D CHUTIA MR SAURADEEP DEY | PP, ASSAM |
| 33 | AB/2519/2024 FIXED | MEDINI PEGU Versus THE STATE OF ASSAM | MR J PAYENG MS. SUSMITA DOLEY | PP, ASSAM |
| 34 | AB/2887/2024 FIXED | SANKAR MANDAL @ SHANKAR MANDAL Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR. A S CHOUDHURY MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 35 | AB/3028/2024 FIXED | IBRAHIM ALI Versus THE STATE OF ASSAM | MR. M KHAN MR A K DAS MS J AKTAR | PP, ASSAM |
| 36 | AB/3188/2024 FIXED | ANUP DAS Versus THE STATE OF ASSAM | MR. R A CHOUDHURY MR. R A MAZUMDER | PP, ASSAM |
| 37 | AB/3361/2024 FIXED | BHAIKAN KALITA @ ANNANTA HAZARIKA Versus THE STATE OF ASSAM | MR S BORTHAKUR MR. D CHUTIA | PP, ASSAM |
| 38 | AB/3377/2024 FIXED | BIKASH JYOTI PURKAYASTHA Versus THE STATE OF ASSAM | MR. S C BISWAS MRS. R RONGMEI MS. J GHOSH | PP, ASSAM |
| 39 | AB/3401/2024 FIXED | SRI KUKHESWAR BORO Versus THE STATE OF ASSAM | MR. K BORUAH MR. M ALAM MS. P BORAH | PP, ASSAM |
| 40 | AB/91/2025 FIXED | ABDUL MOMIN CHOUDHURY Versus THE STATE OF ASSAM | MR. S A HUSSAIN MR D J HALOI | PP, ASSAM |

ORDERS

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|----|--|---|---|----------------------------------|
| 41 | I.A.(CrI.)/408/2022 WITH LCR 1 FILE, FIXED in CrI.Pet./649/2022 | ADITYA SONOWAL AND 17 ORS. Versus RAJANI KANT AND ANR. | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH | MR. N ANIX SINGH ASSTT.S.G.I. |
| | WITH CrI.Pet./649/2022 | RAJNI KANT Versus THE UNION OF INDIA AND 2 ORS | MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR. N ANIX SINGH | ASSTT.S.G.I. |

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| 42 | I.A.(CrI.)/409/2022 WITH LCR 1 FILE, FIXED in CrI.Pet./650/2022 | ADITYA SONOWAL AND 17 ORS Versus SMT SUSHMA RAWAT AND 3 ORS. | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH | MR. N ANIX SINGH ASSTT.S.G.I. |
| | WITH CrI.Pet./650/2022 | SUSHMA RAWAT Versus THE UNION OF INDIA AND 2 ORS | S N SARMA MS. N K DEVI MR. N ANIX SINGH | ASSTT.S.G.I. |
| 43 | I.A.(CrI.)/410/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED in CrI.Pet./340/2020 | ADITYA SONOWAL AND 17 ORS. Versus FIROZE DOTIWALA AND 3 ORS. | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH | MR. N ANIX SINGH ASSTT.S.G.I. |
| | WITH CrI.Pet./340/2020 | FIROZE DOTIWALA Versus THE UNION OF INDIA AND 2 ORS. | MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR N ANIX SINGH | MR. K GOGOI ASSTT.S.G.I. |
| 44 | I.A.(CrI.)/693/2023 WITH LCR 4 FILES in CrI.A./296/2023 | RAJU GOWALA Versus THE STATE OF ASSAM AND 2 ORS. | MR N M HAZARIKA | PP, ASSAM |
| | WITH CrI.A./296/2023 | RAJU GOWALA Versus THE STATE OF ASSAM AND 2 ORS. | MR N M HAZARIKA | MR J C BORAH (R2, R3) PP, ASSAM |
| 45 | I.A.(CrI.)/161/2024 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./48/2024 | PABITRA RABHA @ KALYAN RABHA Versus THE STATE OF ASSAM AND ANR. | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | PP, ASSAM |
| | WITH CrI.A./48/2024 | PABITRA RABHA @ KALYAN RABHA Versus THE STATE OF ASSAM AND ANR. | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM |
| 46 | CrI.A./264/2024 WITH OFFICE NOTE, LCR 4 FILES | KANDARPA KALITA Versus THE STATE OF ASSAM AND ANR | MR A BARMAN MR. A GOGOI | PP, ASSAM |
| | WITH I.A.(CrI.)/785/2024 in CrI.A./264/2024 | KANDARPA KALITA Versus THE STATE OF ASSAM AND ANR | MR A BARMAN MR. A GOGOI | PP, ASSAM |
| 47 | CrI.A./441/2024 WITH OFFICE NOTE, B/O | ASMA BEGUM Versus THE STATE OF ASSAM AND ANR | MS. S K NARGIS MS. SUDAKSHINA K. MS. A BEGUM MS S BEGUM MS N SULTANA | PP, ASSAM |
| | WITH I.A.(CrI.)/1271/2024 in CrI.A./441/2024 | ASMA BEGUM Versus THE STATE OF ASSAM AND ANR | MS. S K NARGIS MS. SUDAKSHINA K. MS. A BEGUM MS S BEGUM MS N SULTANA | PP, ASSAM |
| 48 | CrI.Pet./1570/2024 FIXED | MAHIM BASUMATARY Versus THE STATE OF ASSAM AND ANR | MR. SURAJIT DAS MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
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[For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-----------------------|--|--|---|--|
| ORDER NO STEPS | | | | |
| 1 | WP(C)/4897/2017 | MOHAR ALI Versus THE STATE OF ASSAM and 9 ORS. | MR.M U MONDAL MSN NASRIN MDI H KHAN | GA, ASSAM(R1-6) |
| 2 | WP(C)/5563/2021 | FATIK BHATTACHARJEE Versus THE STATE OF ASSAM AND 11 ORS | MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA | GA, ASSAM SC, APDCL MR. B PATHAK (R-9) MR. R THADANI (R-9) MR B HAZARIKA (R-9) MR V KUMAR (R-9) |
| 3 | WITH WP(C)/3032/2021 | FATIK BHATTACHARJEE Versus THE STATE OF ASSAM AND 9 ORS. | MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA | SC, APDCL MR. B PATHAK MR. R THADANI MR B HAZARIKA SC, GMC SC, G M D A |
| | WITH I.A.(Civil)/1897/2021 in WP(C)/3032/2021 | FATIK BHATTACHARJEE Versus THE STATE OF ASSAM AND 9 ORS. | MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA | SC, GMC SC, G M D A |
| | WITH I.A.(Civil)/1833/2024 in WP(C)/3032/2021 | FATIK BHATTACHARJEE Versus AKASH GANGA CONSTRUCTION AND 8 ORS | MR P SHARMAH | GA, ASSAM |
| 4 | WITH WP(C)/4502/2022 | FATIK BHATTACHARJEE Versus THE STATE OF ASSAM AND ORS. | MR P SHARMAH MR P SONOWAL MR A DEKA | GA, ASSAM SC, APDCL MR. B PATHAK (R-6,7) MR. R THADANI (R-6,7) MR V KUMAR (r-8) SC, GMC |
| ADMISSION | | | | |
| 5 | WP(C)/6224/2018 PART-HEARD, FIXED | NAZMUL KHAN AND 21 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN | MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B |

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|----|--|---|--|--|
| | WITH I.A.(Civil)/1211/2020 in WP(C)/6224/2018 | THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. Versus NAZMUL KHAN AND 21 ORS. | SC, GMC | MR. N N B CHOUDHURY |
| 6 | WITH WP(C)/1330/2024 | NAZMUL KHAN AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. K N CHOUDHURY MR. N N B CHOUDHURY MS. K DEY MR. D SUTRADHAR | GA, ASSAM MR. N J GOGOI(SC, ASAMB) SC, GMC SC, AGRI. DEPARTMENT |
| 7 | WP(C)/5029/2017 FIXED | SATYAM SEWA SOMMITTEE Versus THE STATE OF ASSAM and 4 ORS. | MR.B D GOSWAMI MR.N SARKAR | GA, ASSAM MR.J HANDIQUE R-5 MS G HAZARIKA SC, REVENUE |
| | WITH I.A.(Civil)/3048/2017 in WP(C)/5029/2017 | SATYAM SEWA SOMMITTEE Versus THE STATE OF ASSAM and 4 ORS. | MR.B D GOSWAMI MR.N SARKAR | GA, ASSAM |
| 8 | WP(C)/3812/2021 | ARCHANA MANDAL Versus THE STATE OF ASSAM AND 6 ORS. | MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA | SC, APDCL |
| 9 | WP(C)/3680/2022 FIXED | SHILPI CHAKROBORTY Versus THE UNION OF INDIA AND 5 ORS | MR. M DUTTA MS S DEV | SC, AG (A AND E) GA, ASSAM MR. K K PARASAR ASSTT.S.G.I. |
| 10 | WP(C)/5426/2022 FIXED | MODINA KHATUN Versus THE STATE OF ASSAM AND 6 ORS | MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM | GA, ASSAM MR. R BORPUJARI, SC , REVENUE AND DM DEPARTMENT, ASSAM (R- 5) MR. C K S BARUAH (R-1, 6 & 7) SC, FINANCE |
| 11 | WITH WP(C)/5339/2023 | MAJEDA KHATUN Versus THE UNION OF INDIA AND 7 ORS | MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL | SC, ASLSA (R-6, 7 & 8) SC, ASLSA (R-6, 7 & 8) GA, ASSAM MS. K PHUKAN (R-1) MS. K PHUKAN (R-1) MR. S BARUAH (R-2 & R-3) MR. S BARUAH (R-2 & R-3) MS. P R MAHANTA (R-4) MS. P R MAHANTA (R-4) MR A CHALIHA (R-5) MR A CHALIHA (R-5) DY.S.G.I. SC, FINANCE SC, REVENUE |
| 12 | WP(C)/172/2023 | M/S BAJRANGBALI ISPAT PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS. | MR. S P ROY MR. N ALAM MR A K RAI MS. K AGARWAL MR B YADAV MS RICHA JHA | GA, ASSAM MR R K MOUR (r-8) MR P DAS (r-8) SC, PWD SC, REVENUE |
| 13 | WP(C)/634/2023 FIXED | PRADIP MAZUMDAR AND 2 ORS Versus THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR | MS P AGARWAL MR. M M ZAMAN MR. B J DAS | MS S DAS (R-1,2) |
| 14 | WP(C)/1562/2023 FIXED | DEBEN DEKA Versus THE STATE OF ASSAM AND 4 ORS | MR. M HUSSAIN MD A WADUD | GA, ASSAM SC, NHAI MR. K GOGOI (R-5) MR. D NATH (R-6) SC, REVENUE |
| 15 | WP(C)/2723/2023 | SHIVAM TRANSCON PRIVATE LIMITED- AMRIT KUMAR BURAGOHAIN (JV), Versus THE GENERAL MANAGER- NORTH EAST FRONTIER RAILWAY AND 3 ORS. | MR. U K NAIR MR H K DAS MR. M P SARMA MS S SARMA HAZARIKA MR N K SARMA | MR. B CHAKRAVARTY DY.S.G.I. |

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| 16 | WP(C)/2739/2023 | ABDUL AJIJ AND 31 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. R P SARMAH M. RAHMAN MR. A S TAPADER | GA, ASSAM MR. A ROY(R-4) MR. A BHATTACHARJEE(R-4) SC, REVENUE |
| 17 | WP(C)/3231/2023 | FAJAL HAQUE @ PHAJAL HAQUE AND 4 ORS Versus THE UNION OF INDIA AND 14 ORS | MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM | SC, P AND R.D. GA, ASSAM MR. M I HUSSAIN MR. M I HUSSAIN SK ABDULLAH SK ABDULLAH |
| 18 | WP(C)/3802/2023 | NIHARENDU BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS | MR. B CHAKRABORTY MR. S P BHATTACHARJEE MR N SARMA MS K BASUMATARY MR R K SAHA | DY.S.G.I. SC, P W D |
| 19 | WP(C)/3813/2023 | ARMAN KHAN Versus THE STATE OF ASSAM AND 4 ORS | MR. SURAJIT DAS MR. P P DAS | GA, ASSAM SC, PWD |
| 20 | WP(C)/4055/2023 | GTL INFRASTRUCTURE LTD. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS. | MR. M DUTTA MS S DEV MS N RAI R SARMA | SC, APDCL |
| 21 | WP(C)/4327/2023 | NEETU JAIN Versus THE STATE OF ASSAM AND 2 ORS. | MR. D K JAIN | GA, ASSAM |
| 22 | WP(C)/4351/2023 | LAKHYAJIT HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS | MR. D K JAIN | GA, ASSAM SC, WATER RESOURCE |
| 23 | WP(C)/4398/2023 WITH LCR | BANDANA BURAGOHAAN AND ANR Versus THE UNION OF INDIA AND 4 ORS. | MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH MS. R DEB | MR. K M HASSAN (R-5) DY.S.G.I. |
| 24 | WP(C)/4734/2023 | TRADE UNION OF OIL AND NATURAL GAS COMMISSION WORKERS, CACHAR PROJECT, SILCHAR, ASSAM Versus THE UNION OF INDIA AND 5 ORS | MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN | MR A DASGUPTA (r-6) MR A KUNDU (r-6) MR M SAHEWALLA (R-2 TO 4) MS T J SAHEWALLA (R-2 TO 4) MS K BHATTACHARYYA (R-2 TO 4) DY.S.G.I. |
| 25 | WP(C)/5292/2023 | M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS | MD S HOQUE MR. M DEKA MR. F A FAROOQUE MS N.KAZI | SC, PWD ROAD |
| 26 | WP(C)/5373/2023 | M/S GOLAP HUSSAIN KHAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR. N N JHA MR. M UDDIN MS M SAHOO | SC, FINANCE |
| 27 | WP(C)/5562/2023 | BHARATIYA CHA MAZDOOR SANGHA TINGRAI SAKHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR. S ISLAM MR A HAWARI | GA, ASSAM MRS P BARUA (R-7) MR M KALITA (R-7) MS N BEDI (R-7) SC, REVENUE |
| 28 | WP(C)/5819/2023 | PIDILITE INDUSTRIES LIMITED AND ANR Versus THE UNION OF INDIA AND 3 ORS | MR A NATH | SC, GST DY.S.G.I. |
| 29 | WITH WP(C)/5761/2020 | PIDILITE INDUSTRIES LTD. AND ANR. Versus THE UNION OF INDIA AND 3 ORS. | MR A NATH MR. P SHAH | SC, GST ASSTT.S.G.I. |
| 30 | WP(C)/5906/2023 | AJOY BORBORAH Versus THE STATE OF ASSAM AND 3 ORS. | MR. D BARUAH MR. P K BORDOLOI | GA, ASSAM SC, REVENUE |
| 31 | WP(C)/5915/2023 | PURABI DEB AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR. R Deka S I AKAND | GA, ASSAM SC, REVENUE SC, FINANCE |

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| 32 | WP(C)/5916/2023 | BUILDWORTH PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS. | MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA | DY.S.G.I. |
| 33 | WP(C)/5957/2023 | MANORANJAN BARUAH AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR. R Deka S I AKAND | GA, ASSAM SC, REVENUE SC, FINANCE |
| 34 | WP(C)/5978/2023 | EALIMA BIBI AND 6 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS S.KHATUN | MR N.K DEBNATH, SC, P AND R.D. (R-4) MR. S BARUAH (R-2 & R-3) MR A CHALIHA (R-1) SC, FINANCE |
| 35 | WP(C)/6337/2023 | BINAY CHAKMA Versus THE UNION OF INDIA AND 5 ORS | MR. N DHAR MR. B K SEN MR A HUSSAIN N HASAN I KHATOON P SINGH | GA, ASSAM MRS. A GAYAN DY.S.G.I. |
| 36 | WP(C)/6364/2023 | M/S APEEJAY TEA LIMITED (PROP JOBAKA TEA ESTATE) Versus UNION OF INDIA AND 5 ORS | MR. D SAHU MR. R S MISHRA MS M GOGOI | MR. R K D CHOUDHURY MRS. R DEVI DY.S.G.I. |
| 37 | WP(C)/6422/2023 | KHUDEJA KHATUN AND 25 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. A K DUTTA MR. B PURKAYASTHA | GA, ASSAM SC, K A A C |
| 38 | WP(C)/6493/2023 | TOWAJ UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS. | MR A T M HUSSAIN MRS M ALOM | GA, ASSAM SC, HEALTH |
| 39 | WP(C)/6666/2023 FIXED | MONIRUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS | MR H BEZBARUA MR. K M HASSAN | GA, ASSAM SC, IRRIGATION SC, REVENUE SC, FINANCE |
| 40 | WP(C)/7170/2023 FIXED | DHARAMPAL SATYAPAL LTD. Versus UNION OF INDIA AND 3 ORS | DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY | SC, GST SC, INDUSTRIES AND COMMERCE |
| 41 | WP(C)/193/2024 | RANJIT KUMAR SAIKIA AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS | MR. M KHATANIAR MR. P KAKATI | MR. K K NANDI (r-5,6) MR. G PEGU MS S DEY (r-5,6) MISS. R. DAS (r-5,6) DY.S.G.I. |
| 42 | WP(C)/489/2024 | TULAN CHANDRA MILI AND 54 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR S BORTHAKUR MR SAURADEEP DEY | SC, PWD ROAD Ms. V HAZARIKA, SC, REV. GA, ASSAM MR R M DAS MR. S K MEDHI (r-9) MR. B GOGOI MR H BARUAH MR S K MEDHI SC, WATER RESOURCE SC, REVENUE |
| 43 | WP(C)/514/2024 | MD. SAIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS | MR. N NATH MR. T BORKOTOKY MR N TALUKDAR MS N RABHA | GA, ASSAM SC, REVENUE |
| 44 | WP(C)/1175/2024 | HALAKURA POPULAR SENIOR SECONDARY SCHOOL AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR. M DAS | GA, ASSAM MR. B D DEKA (R-5) MR. M DAS (R-5) N CHAUDHURY (R-5) MR A BHATRA (R-5) MR A DEKA (R-5) SC, EXCISE DEPTT. |

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| 45 | WP(C)/1793/2024 | CHANDAN KUMAR ROY Versus THE STATE OF ASSAM AND 9 ORS | MR. M MAHANTA MR A KALITA MR. B D DEKA MR. M DAS N CHAUDHURY MR N KALITA MR A BHATRA MR A DEKA | GA, ASSAM MR. S S ROY (R-10) MR. S BORTHAKUR (R-10) SC, FOREST SC, REVENUE |
| 46 | WP(C)/6374/2024 FIXED | SMTI. SUNITI DAS AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM | SC, PWD ROAD GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, A A I |
| 47 | WP(C)/6497/2024 FIXED | M/S AMINUR RAHMAN MONDAL AND ANR Versus THE STATE OF ASSAM AND 3 ORS. | MS. N GOGOI | SC, FINANCE AND TAXATION |
| ORDERS | | | | |
| 48 | Cont.Cas(C)/520/2017 | TAPAN BAISHYA Versus M. ANGAMATHU AND ORS | MRS B BHUYAN MR. A K BHUYAN MS. N BORAH MS. S PHUKAN | MS M HAZARIKA (R1, R2, R5) MR. D NATH (R1, R2) MS. S KHOUND (R1, R2, R5) MS. A R MOLIE MS. K DUTTA (R1, R2) |
| 49 | WP(C)/4072/2021 | SANDHYA RANI PAUL Versus THE STATE OF ASSAM AND 7 ORS. | MR. M U MAHMUD MR S H MAHMUD MS. A ROY MS. P DEVI MS. M BEGUM | GA, ASSAM |
| 50 | Cont.Cas(C)/333/2023 | BISWAJIT DUTTA Versus RAJ CHAKRABARTY AND 5 ORS | MR. I ALAM MR. T SK | MR. R DHAR (r-1) MS TOSHISENLA (r-1) |
| 51 | Cont.Cas(C)/354/2024 FIXED | SURAT JAMAN AND 39 ORS. Versus J. B. EKKA AND 2 ORS | MR. A F N U MOLLAH K ZAMAN | MR. K KONWAR(R-3) MR. K KONWAR(R-3) MS. N BORAH (R-2) MS. N BORAH (R-2) MR S DUTTA (R-2) MR S DUTTA (R-2) |
| 52 | Cont.Cas(C)/711/2024 | BIPUL RABI DAS Versus DIBAKAR NATH, IAS | MR. A M BARBHUIYA MS A BEGUM | |
| 53 | I.A.(Civil)/103/2025 in WP(C)/5179/2018 | M/S. JRC TEA COMPANY Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND ORS. | MS. S KEJRIWAL | SC, APDCL MR. P N GOSWAMI |
| | WITH WP(C)/5179/2018 | M/S. JRC TEA COMPANY Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. | MR. S K KEJRIWAL MS. S KEJRIWAL | SC, APDCL MR. P N GOSWAMI |
| HEARING | | | | |
| 54 | WP(C)/2087/2017 FIXED | GOPANJOY NAIDING and 12 ORS. Versus THE STATE OF ASSAM and 6 ORS. | MR.C BARUAH MR.D BARUA MR.B BARUAH | GA, ASSAM SC, NHAI MR. R K TALUKDAR (R-6) SC, N C HILLS |
| 55 | WP(C)/308/2024 FIXED | DIBYA JYOTI DEKA Versus CENTRAL BANK OF INDIA | G UDDIN MR. A UDDIN P ADHIKARI | MR. M SHARMA (r-1 to 3) MS. S YASMIN (r-1 to 3) SC, CENTRAL BANK OF INDIA |

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 5) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 6) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 7) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 8) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 9) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 10) | MR. R A CHOUDHURY | 27-01-2025 | To | 31-01-2025 |
| 11) | MD. I HUSSAIN | 27-01-2025 | To | 03-02-2025 |
| 12) | MR A B DEY | 27-01-2025 | To | 04-02-2025 |
| 13) | MR S K KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 14) | MS S KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 15) | MR R ISLAM | 27-01-2025 | To | 04-02-2025 |
| 16) | MR A W AMAN | 28-01-2025 | To | 29-01-2025 |
| 17) | MR. V K CHOPRA | 30-01-2025 | To | 06-02-2025 |
| 18) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,29th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III, IV AND V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------|---|---|---|---|
| TOP OF THE LIST | | | | |
| 1 | WP(C)/53/2015 FIXED | HAV. JEHIRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS | MD.A J ATIA MRJ UDDIN MS.F AHMED | GA, ASSAM |
| 2 | WP(C)/6318/2019 BY SLIP | ZIAUDDIN MUNWARUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS | MRS. K DEVI MR. M KHAN MR J RAHMAN | GA, ASSAM MS M KAKOTY, SC, AH&VET |
| ADMISSION | | | | |
| 3 | WP(C)/590/2017 FIXED | SURENDRA DAIMARI and 42 ORS. Versus THE POWER GRID CORPORATION OF INDIA LTD and 4 ORS. | MR.N ZAMAN MR.A GANGULY MR.A BORA | MR.M Z AHMEDR- 1and2 GA, ASSAM MR.S K MEDHI(SC, PGCI) MR.A DAS(SC, PGCI) MR.A M DUTTA(R- 1&2) MR.B DUTTA(R- 1&2) SC, BTC MR.S K SHARMA(R- 1&2) |
| 4 | WP(C)/1003/2018 FIXED | PRASSANNA DAS Versus THE STATE OF ASSAM AND 4 ORS. | MR. A SARMA MR. K KALITA | GA, ASSAM |
| 5 | WITH WP(C)/991/2018 | BIPUL DAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS. | MR. S D PURKAYASTHA | GA, ASSAM |
| 6 | WP(C)/4358/2020 B/O | MAHENDRA SINGH CHOUHAN Versus THE STATE OF ASSAM AND 4 ORS. | MS. R CHOUDHURY MR. P N GOSWAMI MR. I KALITA MR. R R Gogoi MS F N ZAMAN | GA, ASSAM SC, REVENUE |
| 7 | WP(C)/5018/2020 B/O | ABDUL MANNAF CHOUDHURY Versus THE STATE OF ASSAM AND 14 ORS | MR D DAS MR. R RAHMAN | GA, ASSAM MR A K AHMED (R8-R12) MR. B J TALUKDAR (r-14,15) MS F PARBIN (R8-R12) MS P KAKATI (R8-R12) SC, REVENUE SC, PWD |
| 8 | WP(C)/5314/2020 FIXED | BAKSA SHEIKH Versus THE STATE OF ASSAM AND 4 ORS | MR. M U MONDAL MS. N NASRIN MD. I H KHAN | GA, ASSAM SC, REVENUE |

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| 9 | WP(C)/1198/2021 | BHARAT SANCHAR NIGAM LIMITED Versus THE CENTRAL BOARD OF TRUSTEES AND 3 ORS | MR. B C PATHAK MR. B C PATHAK MR. R THADANI | SC, PF |
| | WITH | | | |
| 10 | WP(C)/7853/2016 | BHARAT SANCHAR NIGAM LTD Versus THE CENTRAL BOARD OF TRUSTEES and 2 ORS. | MR.B C PATHAK MR.B PATHAK MS.J PHUKAN MR.R THADANI MR.P DEY | MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA |
| 11 | WP(C)/3262/2021 | ABHIJIT SAIKIA Versus UNION OF INDIA AND 2 ORS. | MRS. P GOSWAMI | MR. S C KEYAL (r-2) ASSTT.S.G.I. |
| 12 | WP(C)/3440/2021 | HUSSAIN AHMED LASKAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS. | MR H I CHOUDHURY MR. S K TALUKDAR G UDDIN MS. P ADHIKARI | SC, PNRD GA, ASSAM |
| 13 | WP(C)/3865/2021 | M/S RAITANI ENGINEERING WORKS PVT. LTD. Versus THE UNION OF INDIA 2 ORS | MR. A BISWAS MS S AHOM | SC, RAILWAY |
| 14 | WP(C)/6449/2021 WITH LCR | JANASADHARAN NEWSPAPER EMPLOYEES UNION Versus THE STATE OF ASSAM AND ANR | MR S BORTHAKUR MR R SENSUA MR S DAS MR D BORAH | GA, ASSAM MR T CHAKRABORTY (R-2) MR. D CHOUDHURY (R-2) |
| 15 | WP(C)/354/2022 | NARAYAN DEKA Versus THE UNION OF INDIA AND 2 ORS | MS M HAZARIKA MS. S NEWAR MR D KHAN | SC, GST ASSTT.S.G.I. |
| 16 | WP(C)/741/2022 | DULAL BORA Versus THE STATE OF ASSAM AND 9 ORS | MR S BORTHAKUR MS. P BORAH | GA, ASSAM |
| 17 | WP(C)/1193/2022 | RAMJAN ALI ALIAS ROJAN ALI AND 21 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR A DASGUPTA MS B DAS | GA, ASSAM MR. K GOSWAMI, ADDL. SR. GA, ASSAM (R-1,5) MR. J CHUTIA, SC, K A A C (R-2,3,4) |
| | WITH | | | |
| 18 | WP(C)/5556/2021 | THUNGCHIBEMO NGULLIE AND 2 ORS Versus JOINT SECRETARY DEPTT OF REVENUE KAAC AND 3 ORS | MR A DASGUPTA MS B DAS MR. B DAS | GA, ASSAM SC, K A A C |
| | WITH I.A.(Civil)/1554/2022 in WP(C)/5556/2021 | MARY NGULLIE AND 10 ORS Versus JOINT SECRETARY DEPTT OF REVENUE KAAC AND 3 ORS | | |
| | WITH | | | |
| 19 | WP(C)/1145/2022 | MARCUS SURIEN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. I A TALUKDAR MR. B HUSSAIN | MR. K GOSWAMI, ADDL. SR. GA, ASSAM (R-4,5) MR. B J TALUKDAR, SC, REVENUE DEPTT. (R-1) SC, REVENUE MR. J CHUTIA, SC, K A A C (R-2,3,6) |
| 20 | WP(C)/8250/2022 | DIPAK BORAH AND 3 ORS., Versus ASSAM PHARMACY COUNCIL AND 5 ORS. | MR R SINGHA MS S PATOWARY | SC, HEALTH |
| | WITH | | | |
| 21 | WP(C)/5330/2023 | DIPAK BORAH AND 3 ORS Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS | MR R SINGHA MS S PATOWARY | SC, HEALTH |
| 22 | WP(C)/1133/2023 | MD. SOWAIB ALI @ HAJI SHOYAB ALI LASKAR Versus THE STATE OF ASSAM AND 4 ORS | MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS | GA, ASSAM MS M BORAH, SC, P&RD |

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| 23 | WP(C)/1329/2023 | FRESH VALLEY BOTTLE WATER Versus THE STATE OF ASSAM AND 4 ORS | MR. J M A CHOUDHURY MR. A B T HAQUE | GA, ASSAM MR S CHAKRABORTY (r-5) MD S HOQUE (r-5) MR M HOQUE (r-5) SC, INDUSTRIES DEPARTMENT, SHRI A. KALITA SC, P H E |
| 24 | WP(C)/1330/2023 | JYOTIRMOY SARMAH Versus THE STATE OF ASSAM AND 4 ORS | MR. P K MAZUMDAR MR. R K MAZUMDAR | SC, SOIL CONSERVATION DEPTT. |
| 25 | WP(C)/1692/2023 FIXED | UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND 6 ORS | MR B MALAKAR MS M ROY MR R SINGHA MS S PATOWARY MR P BHATTACHARJYA MR R I BHUYAN | MRS. A GAYAN SC, HEALTH |
| | WITH I.A.(Civil)/102/2025 in WP(C)/1692/2023 | UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND ORS | MR B MALAKAR MR B MALAKAR MS M ROY MS S PATOWARY MR P BHATTACHARJYA MR R I BHUYAN | MRS. A GAYAN SC, HEALTH |
| 26 | WP(C)/2036/2023 | PANKAJ KUMAR BHAGAWATI AND ANR. Versus THE STATE OF ASSAM AND 13 ORS. | MR. R B PHOOKAN R SARMAH MR J BORAH MR. K KAKOTI MR N PATIRI MR K J HAZARIKA | GA, ASSAM MR. A BHATTACHARJEE (R-1, R-2 & R-3) MR. S BORA (R-7 & R-8) MR. A GANGULY (R-14) MS. N M DEKA (R-13) MR. N GOSWAMI (R-4, R-5, R-6, R-9 TO R-12) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, G M D A SC, GMC SC, PNB |
| 27 | WP(C)/2729/2023 FIXED | ACHYUT CH KALITA AND 16 ORS Versus THE STATE OF ASSAM AND 7 ORS | MD M S ALI | GA, ASSAM SC, BTC SC, PWD SC, REVENUE |
| 28 | WP(C)/3107/2023 | MANOJ KUMAR MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS | MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A GAYAN | GA, ASSAM SC, BTC SC, PWD MS. S KONWAR |
| 29 | WP(C)/3448/2023 | BHANU KALITA Versus THE STATE OF ASSAM AND 4 ORS | MR P BHARDWAJ | SC, IRRIGATION |
| 30 | WP(C)/3747/2023 | PRAFULLA BORO Versus THE STATE OF ASSAM AND 6 ORS | MR. A ROSHID MS. M R DEVI MS. T BEGUM | SC, P AND R.D. MR. S R RABHA, SC, BTC, (R-2,3,7) MR. K GOGOI, ADDL. SR. GOVT. ADVOCATE (R-4,5,6) |
| 31 | WP(C)/3785/2023 | NUR ISLAM Versus THE STATE OF ASSAM AND 4 ORS | MR. M A SHEIKH K U AHMED MR. M HOSSAIN MS F INTAZ | MS. M BARMAN MS G HAZARIKA SC, BTC MRS. R B BORA SC, REVENUE |
| 32 | WP(C)/3795/2023 | NABA KUMAR DEKA Versus THE STATE OF ASSAM AND 3 ORS | MR. P K MAZUMDAR MR. R K MAZUMDAR | SC, WATER RESOURCE |
| 33 | WP(C)/3814/2023 CAVT. NO.05112/023, FIXED | AFRUJ ZAMAN AND ANR. Versus THE UNION OF INDIA AND 3 ORS. | MR. A DEKA | GA, ASSAM MR. S S ROY DY.S.G.I. FOR CAVEATOR |

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| | WITH I.A.(Civil)/2266/2023 in WP(C)/3814/2023 | AFRUJ ZAMAN AND ANR. Versus THE UNION OF INDIA AND 3 ORS. | MR. A DEKA | GA, ASSAM DY.S.G.I. SC, BPCL |
| 34 | WP(C)/3824/2023 | BRAHMAPUTRA ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 2 ORS | MR R SINGHA MS S PATOWARY | GA, ASSAM |
| 35 | WP(C)/3827/2023 | GANDHA RAM BORO AND 19 ORS Versus THE STATE OF ASSAM AND 5 ORS. | MR. K N CHOUDHURY MR. U K DAS MS. B D SARMAH N GAUTAM H THAKURIYA | GA, ASSAM MR P BHARDWAJ (r-5,6) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC |
| 36 | WP(C)/3828/2023 | MAHA HOSEN Versus THE STATE OF ASSAM AND 5 ORS | MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL | GA, ASSAM SC, REVENUE |
| 37 | WP(C)/3957/2023 | HARI PADA SARMA AND 14 ORS Versus THE ASSAM PHARMACY COUNCIL AND 5 ORS | MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH | SC, HEALTH |
| 38 | WP(C)/5156/2023 B/O | NOOR AHMED LASKAR AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS | MR H R A CHOUDHURY J M SULAIMAN MR. R A CHOUDHURY MR. R A MAZUMDER | GA, ASSAM MS. I DAS (R2, R3) DY.S.G.I. MR. SURAJIT DUTTA (R2, R3) SC, REVENUE |
| 39 | WP(C)/5817/2023 | PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS | MR. D KAKOTI MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS S JAIN | GA, ASSAM SC, REVENUE |
| 40 | WITH WP(C)/5820/2023 | PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS . | MR. D KAKOTI MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS V V THANYU MS S JAIN | SC, REVENUE |
| 41 | WP(C)/6031/2023 | KONPONA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR. B BARUAH MR U RONGPI | GA, ASSAM SC, REVENUE |
| 42 | WP(C)/6210/2023 | MOTOZEN FUEL SYSTEMS PVT LTD AND ANR Versus THE UNION OF INDIA AND 4 ORS | MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN | MR D K MISHRA (r-5) MRS. A GAYAN MR B PRASAD (r-5) MR P J BORAH (r-5) DY.S.G.I. SC, TRANSPORT |
| 43 | WP(C)/6459/2023 WITH WP(C)/8461/2022(D/O) | MADARKHAT TEA COMPANY PVT LTD AND ANR Versus THE SECRETARY CUM P F COMMISSIONER, ASSAM TEA PLANTATIONS P.F. AND PENSION FUND SCHEME AND 4 ORS | MR. K N CHOUDHURY MR. M K SARMA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA | MR. A K SAHEWALLA (R-5) MS S MOCHAHARI (R-6, R-7, R-8) MR. S DUTTA (R-6, R- 7, R-8) MS K BORAH (R-6, R- 7, R-8) MR. W SHARMA (R-5) MR D GOSWAMI (R-5) MR S DUTTA (R-6, R- 7, R-8) SC, PF SC, PNB |

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| 44 | WITH WP(C)/672/2023 | SHREE PAWAN PUTRA ROLLER FLOUR MILLS (P) LTD Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS | MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA MD. ASLAM | SC, PF |
| 45 | WITH WP(C)/1487/2023 | DINDAYAL VERMA Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS | MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS T J SAHEWALLA MS K BHATTACHARYYA | SC, PF |
| 46 | WITH WP(C)/1527/2023 | SURYA TEA INDUSTRIES Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS | MR G N SAHEWALLA MD ASLAM MR. P DEKA MS T J SAHEWALLA MS K BHATTACHARYYA | SC, PF |
| 47 | WP(C)/6758/2023 FIXED | PHULEN KALITA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. N BORAH G. R. SINGHA MR M.J. BHARALI | GA, ASSAM MR P NAYAK (R-4 & 5) SC, REVENUE |
| 48 | WP(C)/3970/2024 FIXED | MINU DEKA AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS | G BAISHYA MRS A SAIKIA MS. U SAUD | GA, ASSAM SC, REVENUE |
| 49 | WP(C)/5446/2024 FIXED | DR. MADHURJYA BHATTACHARYYA AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR R SINGHA MS S PATOWARY | GA, ASSAM SC, REVENUE |
| 50 | WP(C)/6274/2024 FIXED | MOHAMMAD RAIZAUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR B SINHA MR. R ISLAM S BEGUM | MR H R A CHOUDHURY MR. A H M R CHOUDHURY SC, GMC SC, G M D A |
| ORDERS | | | | |
| 51 | WP(C)/1721/2022 PART-HEARD, FIXED | KABITA LAHKAR Versus THE STATE OF ASSAM AND 5 ORS | MS. S KANUNGOE MR. A S ALI MR. S A B KHABIR | GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, REVENUE |
| 52 | WP(C)/2725/2016 | GIRIDHARI LAL SHARMA Versus THE UNION OF INDIA and 2 ORS | MR.D UPAMANYA MS.A CHOUDHURY | C.G.C. MR.S S ROY(R- 1&3) MR. S. BORTHAKUR, SC, CANARA BANK ASSTT.S.G.I. |
| 53 | WP(C)/5583/2020 | MAMATA MECH AND ANR Versus THE STATE OF ASSAM AND 5 ORS | MR. B CHAKRABORTY MR B K SINGH MRS P HAZARIKA MS J BEGUM | MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR SC, GDD |
| 54 | WP(C)/6990/2023 | SAHAB UDDIN BARBHUIYA AND 4 ORS Versus THE UNION OF INDIA AND 8 ORS | MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W | GA, ASSAM SC, NHAI MR. S D PURKAYASTHA (R-8,9) MR H GUPTA MR B PAUL (r-8,9) DY.S.G.I. MS S.S.BORA (R-8,9) SC. REVENUE |
| 55 | Cont.Cas(C)/91/2024 | M/S BARPETA PURBANCHAL ENTERPRISE Versus AAYUSH GARG AND ORS. | MR. J SARMAH | MRS P BARUA (R-3) MS. P CHUTIA (R-1,2) |
| 56 | Cont.Cas(C)/121/2024 | CHANDRESWAR SAIKIA Versus S. ABBASI AND ORS. | MR. P TALUKDAR MS D ANGANA | MR R M DAS (R-1) MR. C SHARMA (R-1) MR. C SHARMA (R-1) D JAIN (R-2,3,4,5) |
| 57 | Review.Pet./3/2025 IN WP(C) 6674/22(D/O), FIXED | DIPTI PRASAD PEGU AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS | MS S MOCHAHARI MR. S DUTTA MS K BORAH MR. SIDHANT DUTTA | |

HEARING

58 [WP\(C\)/5947/2021](#)
PART-HEARD, FIXED

NO. 119880627 CONSTABLE (GD)
DEBEN SINHA

MR. R MAZUMDAR
MR M J QUADIR
MR. K MIRA

MR. K K PARASAR
ASSTT.S.G.I.

Versus

THE UNION OF INDIA AND 3 ORS

59 [WP\(C\)/1047/2021](#)
FIXED

DEVA DOLEY

MR. S Ali
MR K DAS

GA, ASSAM
SC, REVENUE

Versus

THE STATE OF ASSAM AND 4 ORS.

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LEAVE NOTE OF ADVOCATES FOR 29/01/2025

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|-----|-------------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 3) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 4) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 5) | MR. R GOSWAMI | 20-01-2025 | To | 20-02-2025 |
| 6) | MR. R P KAKOTI SR. ADV. | 20-01-2025 | To | 31-01-2025 |
| 7) | MR S C PANDIT | 23-01-2025 | To | 30-01-2025 |
| 8) | MR. B K DAS | 05-02-2025 | To | 28-02-2025 |
| 9) | MS. P DAS | 05-02-2025 | To | 28-02-2025 |
| 10) | MR. R A CHOUDHURY | 27-01-2025 | To | 31-01-2025 |
| 11) | MD. I HUSSAIN | 27-01-2025 | To | 03-02-2025 |
| 12) | MR A B DEY | 27-01-2025 | To | 04-02-2025 |
| 13) | MR S K KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 14) | MS S KEJRIWAL | 30-01-2025 | To | 05-02-2025 |
| 15) | MR R ISLAM | 27-01-2025 | To | 04-02-2025 |
| 16) | MR A W AMAN | 28-01-2025 | To | 29-01-2025 |
| 17) | MR. V K CHOPRA | 30-01-2025 | To | 06-02-2025 |
| 18) | MR. R P SINGH | 29-01-2025 | To | 18-02-2025 |